

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

NEW DELHI

OA 418/2021 WITH OA 447/2021

IN THE MATTER OF :

TILAK RAJ ADHANA & ORS.

.....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH

....RESPONDENTS

NDOH: 20.02.2023

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New Delhi

Dated: 01.02.2023

RESPONDENT

THROUGH



VIPIN TYAGI (District Govt. Counsel - Civil GZB) &

VEDANSH ANAND

Off: Chamber No. 204, District Court

Compound Rajnagar, Enzhabad, District Court

Email: vktyagiadvocate@gmail.com & vedansh.anand@outlook.com

MN : 9350105180 , 8076802450

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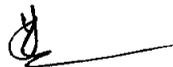
SHORT AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1

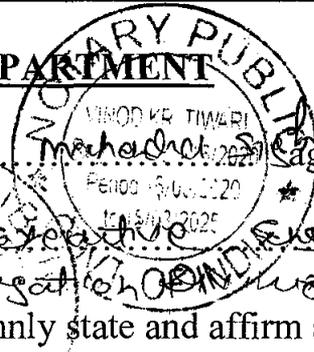
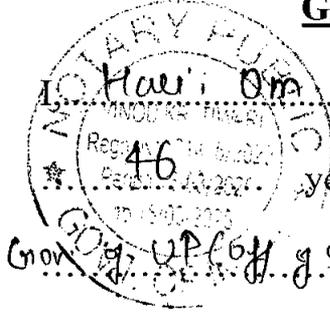
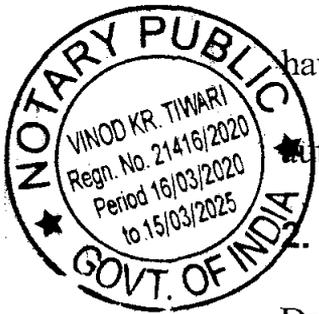
GROUND WATER DEPARTMENT

..... S/o Shri Mahendra Singh aged about 46 years working as Executive Engineer at Govt. of UP (Off. of Sufad) do hereby solemnly state and affirm as under :

1. That I am familiar with the facts and circumstances of the case having dealt with it in my official capacity and am competent and authorized to swear this affidavit.

2. That the answering respondent is the Director of Ground Water Department, Govt. of UP. Therefore the reply in the paragraphs would be limited to Respondent No. 1 only .


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3. That I have read and understood the contents of writ petition and the reply to it is set as below:-

4. **SUBMISSIONS:**

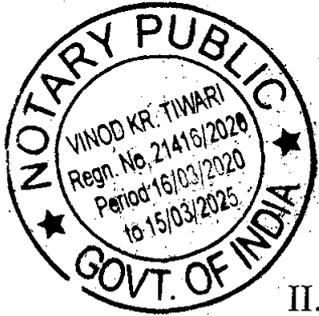
I. THAT it is pertinent to mention here that the Honorable Tribunal of National Green Tribunal vide its order dated 02.11.2022, in para 9

“In view of the facts and circumstance of the case, we consider personal appearance of the Director, Ground Water Department, Government of Uttar Pradesh and the Regional Officer, UPPCB on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present physically before this Tribunal on that date.”

Further, in compliance with the aforesaid direction, the Respondent Ground Water Department has made submissions that pertain to the aforesaid OA.

II. THAT it is imperative to mention here that the Honorable Tribunal of National Green Tribunal vide its order dated 21.07.2022 has stated in para 5

“Notice alongwith copy of the application and report of the Joint Committee be also issued to Director, Ground Water Department, Government of Uttar Pradesh and Chairman/Executive Director, M/s Modi Sugar Mills (Sugar Unit and Distillery Unit) Modinagar, District Gaziabad (U.P) requiring them to file their response/ reply



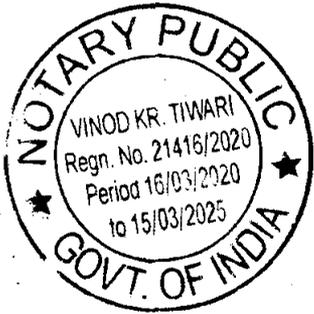
[Signature]
Executive Engineer
Minor Irrigation Division
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to the allegations made in the application as well as observations made in the report of Joint Committee within two months at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

III. That it is respectfully submitted that in compliance with the aforesaid order dated 02-11-2022, it is pertinent to mention here that with regard to the allegation & avernemens made by Modi Sugar Mill (Modi Industries Ltd.), Modinagar Development Block - Bhojpur District - Ghaziabad & other Applicants, detailed report with regard to that is as follows:-

A. That the Modi Sugar Mill (Modi Industries Ltd.), Modinagar Development Block - Bhojpur District - Ghaziabad, has applied through the online web portal on 01-06-2022 & with several other applications for the extraction of ground water , *vide application no. GZBD0522RINO331 & GZBD0522RIN0332* & for the renewal of NOC for ground water extraction.

Further, it is imperative to mention here that for the effective & transparent implementation of the **UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019** with the aid of advance/dedicated web portals several provisions like registration of agricultural and domestic consumers,

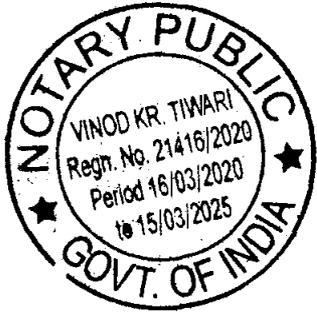


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commercial, industrial, infrastructural, and to a group of groundwater consumers/users, issuance of NOC /renewal of various other works & for the effective implementation/renovation of the act namely UP Ground Water (Management & Regulation) Act, 2019, District-wise nodal officers have been nominated in all the 75 districts of Uttar Pradesh.

That it is imperative to mention here that several steps are taken with the help of an advanced/dedicated web portal for the consumer of groundwater, regarding registration/renewal of no-objection certificate(NOC), redressal of grievances, etc . Further it is submitted that at the district level several steps are taken for the effective/transparent implementation of the provisions of Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 under the chairmanship of the District Magistrate & with the assistance of District Ground Water Management Council & the different nodal officers. Further it pertinent to state that a dedicated portal (upgwdonline.in) has been developed by the department for timely, transparent, and smooth implementation of these services.

A True copy of the Application GZBD0522RINO331 & GZBD0522RIN0332 is annexed herewith as Annexure R-1




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Minor Irrigation Division
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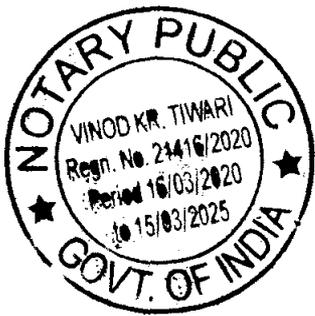
IV. That the applications namely *application no. GZBD0522RINO331 & GZBD0522RINO332* received from Modi Sugar Mill were presented before the committee of the District Ground Water Management Council for consideration and discussion which was convened at the district level on 08.07.2022 .

A True copy of the Application made to the GroundWater Management Council vide dated 08.07.2022 is annexed herewith as Annexure R-2 .

V. That in the meeting the Chairman/ District Magistrate gave his assent to the Application No. GZBD0522RINO332 *vide* Gazette No. -824/76-3-2022-13-NG-2022, dated 14-06-2022 and forwarded the aforesaid application by online mode for taking appropriate action before the committee of State Ground Water Management and Regulatory Authority.

A true copy of the Gazette No. No.-824/76-3-2022-13-NG-2022, dated 14-06-2022 is annexed herewith as Annexure R-3 .

VI. That at the district level, a task force has been constituted for the disposal of applications and preparation of their on-site verification report, verification of rainwater harvesting system, ETP, flowmeter etc. by the District Ground Water Management Council. That on the basis of the aforesaid report submitted by the



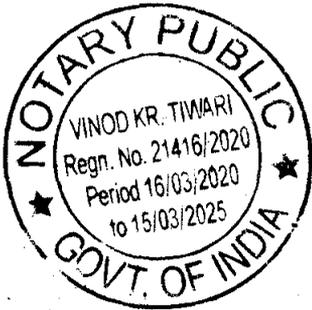

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committee, it was decided to reject the Application No. *GZBD0522RINO331* . The minutes of the meeting were issued *vide letter No. 862* dated 18.07.2022, in which further action was initiated/taken on the web portal.

VII. That Director Ground Water Department, U.P. Lucknow in the application no. *GZBD0522RIN0332*, *vide* his letter No. 56 dated 17.10.22, has given the departmental approval & recommended the renewal of the application for the ground water extraction. **A true copy of the letter no 56 , vide dated 17.10.2022 is annexed herewith as Annexure R-4**

VIII. That in the aforesaid OA's namely OA No. 418/21, 447/ 21, for the compliance of the order dated 21-7-2022 passed in Tilak Raj Adana and Ors. vs. State of UP & Ors. the department has forwarded the appropriate comments. **A true copy of the letter dated 11.10.2022 is annexed herewith as annexed as Annexure R-5**

IX. That the Director, Ground Water Department, U.P. Lucknow, Executive Engineer / Minor Irrigation / Nodal Officer, Ground Water Portal, Ghaziabad's in compliance with the aforesaid letter no. 1260, dated 11.10.22 has issued another letter *vide* letter no.



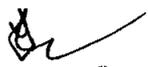

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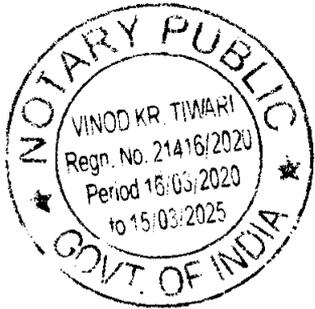
22-23 the Chairman/Executive Director, Modi Sugar Mill, Modinagar, Ghaziabad directing the authorities to prepare the necessary compliance reports and make them available at the earliest. That it is pertinent to mention here that another set of instructions were again issued to the firm through reminder letter No. 0-1750, dated 02.11.22 for providing the aforesaid compliance report.

A true copy of the letter No. 0-1750, dated 02.11.22 is annexed herewith as Annexure R-6.

- X. That in the District Ground Water Management Council meeting which was convened on 19.10.2022 reviewed the application number GZBD0522RINO332 applied by the firm for ground water extraction and due to the matter being *subjudice* subject to the orders of Hon'ble NGT, no objection certificate (NOC) was not issued to the firm and instructions have been given to put further action on hold.

A true copy of the letter dated 19.10.2022 is annexed herewith as Annexure R-7.


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XI. That the instructions were issued by Office of the District Magistrate, Ghaziabad vide letter No. 0-2489, dated 17.11.22 to the Nodal Officer, Ghaziabad for filing the compliance report as per the order passed on 21.07.22 in OA No. 418/21 and 447/21 by Hon'ble National Green Tribunal, New Delhi.
A true copy of the letter No. 0-2489, dated 17.11.22 is annexed herewith as Annexure R-8.

XII. That the nodal officer vide letter no. 1822 in pursuant to the letter issued by District Magistrate, Ghaziabad vide letter no 2489 dated 17.11.22 has issued a show cause notice to the President/Executive Director, Modi Sugar Mill, Modinagar Ghaziabad for failing to supply the aforesaid compliance report as per the direction.
(Annexure - 9)

A true copy of the vide letter no. 1822 vide dated 17.11.2022 is annexed herewith as Annexure R-9

XIII. That Chairman/Executive Director, Modi Sugar Mill, Modinagar Ghaziabad has made available the compliance report to the Nodal Officer, Ghaziabad vide their letter dated 26-11-2022.
A true type copy of the letter dated 26-11-2022 is annexed herewith as Annexure R-10.




Executive Engineer
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XIV. That it is pertinent to mention here that the District Ground Water Management Council which was convened on 30.11.2022 for the consideration of application number *GZBD0522RINO332*, applied by the firm for the groundwater extraction was again reviewed. Further it was decided by the Council that the firm should be given permission for groundwater extraction, but this acceptance of the application will be subject to the final orders/decisions of Hon'ble NGT.

A true copy of the minutes of the meeting vide dated 30.11.2022 is annexed herewith as Annexure R-11.

XV. That the date of next hearing has been fixed on 20.02.2023 in OA No. 418/21 and 447/21 dated 21.7.2022 by Hon'ble National Green Tribunal, New Delhi.



XVI. That it is clear from all the above facts and circumstances that the compliance of the orders of Hon'ble NGT has been ensured by the Director, Ground Water Department, U.P. Therefore, a request should be made to Hon'ble NGT to discharge the personal presence in the order dated 02-11-2022 passed in Case No. A-418/21, 447/21 Tilak Raj Adana and others vs. Government of Uttar Pradesh and others.


Director, Ground Water Department, U.P.

5. Prayer:

In the light of the foregoing, the relief prayed for by the Applicant are not admissible and; further the Respondent has complied with the order of Honorable NGT and prayed for the exemption of the personal appearance .

New Delhi

Date: 01.01.2023

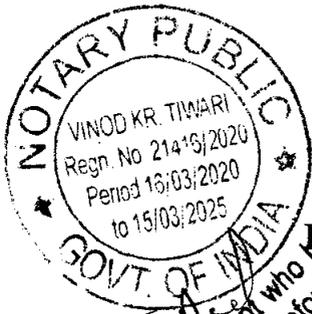
[Signature]
RESPONDENTS

Through

VIPIN TYAGI (District Govt. Counsel - Civil GZB) & VEDANSH ANAND

Off: Chamber No . 304 District Court Compound Rajnagar Ghaziabad UP- 201002

Email: vktyagiadvocate@gmail.com & vedanshanand@outlook.com MN : 9350105180 , 8076802450



Vedansh Anand
I identified the Deponent who has signed/thumb impression before me

02 FEB 2023

VERIFICATION

I, Hari Om, son of Sh. Mahesh Singh aged 46 years, presently serving as Executive Engineer do hereby verify at New Delhi on 1st day of Feb 2023. That the contenting the above reply contained in Para 1 to 3 are true to the best of my knowledge as derived from the official record, reply to ground Para 4 to 5 are based on legal advice received and noting material has been conceded *thereon*.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

NEW DELHI

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020
NOTARY PUBLIC (NEW DELHI)

[Signature]
DEPONENT

02 FEB 2023

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Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

**APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL
FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN
NOTIFIED AND NON-NOTIFIED AREA**

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	CZBD0522RDN0331
Name of the Owner स्वामी का नाम	DS REDDY		
Mobile No. मोबाइल नंबर	7300942144	Email ID. ईमेल आईडी	dlsreddy2007@gmail.com
Date of Birth जन्मतिथि	01/04/1975	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	2407-9818-3223	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	<input checked="" type="checkbox"/>
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	Additional General Manager (Engineering)	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODINAGAR GHAZIABAD UTTAR PRADESH	Authorization Letter प्राधिकार पत्र	<input checked="" type="checkbox"/>
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Municipal Corporation नगर पालिक/नगर निगम	Yes
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	Land Details भूमि का विवरण	<input checked="" type="checkbox"/>
Location Coordinates स्थान निर्देशांक	28°49'39"N 77°34'10"E	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	<input checked="" type="checkbox"/>
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1980	Type of Well कूप का प्रकार	Tube Well/Boring

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Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	70		
Housing Pipe: If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)
			Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00
2	76.00	82.00	6.00
3	82.00	88.00	6.00
4	88.00	94.00	6.00
5	94.00	100.00	6.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	22.00		
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण			
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	70.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1980
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	1200.00
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	84000.00
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	Industrial waste water is being treated through ETP and recycled in the landscaping and floor washing.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)			459900.00

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When N.O.C. is not valid at the date of filling the application
जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है

Date of Expiry of N.O.C	02/01/2020	Date of filling application for renewal	02/01/2020
Any clarification Report	<input checked="" type="radio"/>	Reason For Pendency	<input checked="" type="radio"/>
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			<input checked="" type="radio"/>
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			<input checked="" type="radio"/>
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			<input checked="" type="radio"/>
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			<input checked="" type="radio"/>
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-I.			<input checked="" type="radio"/>
Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिकतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			<input checked="" type="radio"/>
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3052	Issue Date निर्गमन तिथि	29/01/2018
Expiry Date अंतिम तिथि	02/01/2020	Upload Certificate प्रमाणपत्र अपलोड करें	<input checked="" type="radio"/>
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Uploaded Affidavit शपथ पत्र अपलोड किया		<input checked="" type="radio"/>	
Application Date आवेदन तिथि		01/06/2022	
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Purpose	affidavit on non judicial stamp paper of Rs, 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.	
Against Case	No		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
I do hereby declare that the particulars furnished here in above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।			
I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/>			



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

Land Detail 14
Revise Form
Detail Agreement
with Pradhan

**APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL
FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN
NOTIFIED AND NON-NOTIFIED AREA**

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	72890522RIN0362
Name of the Owner स्वामी का नाम	DS REDDY		
Mobile No. मोबाइल नंबर	7300942144	Email ID, ईमेल आईडी	dlsreddy2007@gmail.com
Date of Birth जन्मतिथि	01/04/1975	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	2407-9818-3223	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	<input checked="" type="checkbox"/>
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	Additional General Manager (Engineering)	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODINAGAR GHAZIABAD UTTAR PRADESH	Authorization Letter प्राधिकार पत्र	<input checked="" type="checkbox"/>
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Municipal Corporation नगर पालिक/नगर निगम	Yes
Ward No./Holding Na. वार्ड संख्या/होल्डिंग संख्या	NA	Land Details भूमि का विवरण	<input checked="" type="checkbox"/>
Location Coordinates स्थान निर्देशांक	28°49'39"N 77°34'10"E	Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	<input checked="" type="checkbox"/>
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1980	Type of Well कूप का प्रकार	Tube Well/Boring

98

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Discharge of Tube Well (cum./hr) ट्यूबवेल निर्वहन (cum./hr)	70			
Housing Pipe If Any यदि कोई है	No			
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?		No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	22.00			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	70.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	33.00	
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1980	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	1200.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	
Recharge Required रिचार्ज आवश्यक है	0.00	Total Ground water Extraction कुल भूजल निकासी	84000.00	
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	Industrial waste water is being treated through ETP and recycled in the landscaping and floor washing.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes	
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	33.00	
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A	
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)	459900.00			

When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			
Date of Expiry of N.O.C	02/01/2020	Date of filing application for renewal	02/01/2020
Any clarification Report	<input checked="" type="checkbox"/>	Reason For Pendency	<input checked="" type="checkbox"/>
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day			<input checked="" type="checkbox"/>
Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day			<input checked="" type="checkbox"/>
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories			<input checked="" type="checkbox"/>
Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs			<input checked="" type="checkbox"/>
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-I.			<input checked="" type="checkbox"/>
Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिकतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			<input checked="" type="checkbox"/>
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3052	Issue Date निर्गमन तिथि	03/01/2018
Expiry Date अंतिम तिथि	02/01/2020	Upload Certificate प्रमाणपत्र अपलोड करें	<input checked="" type="checkbox"/>
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?			No
Uploaded Affidavit शपथ पत्र अपलोड किया		<input checked="" type="checkbox"/>	
Application Date आवेदन तिथि		01/06/2022	
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Purpose	affidavit on non judicial stamp paper of Rs, 10 that compliance of conditions imposed about capacity of RWH to be installed and compliance of any other conditions imposed at the time of grant of N.O.C. have been made.	
Against Case.	No		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
I do hereby declare that the particulars furnished here in above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।			
I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/>			

अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की दिनांक 08-07-2022 को कलेक्ट्रेट, सभागार में आहुत बैठक का कार्यवृत्त।

दिनांक 08-07-2022 को अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की बैठक कलेक्ट्रेट, सभागार में आहुत की गयी, जिसमें पूर्व निर्धारित कार्यक्रम के अनुसार निम्नांकित सदस्यों ने प्रतिभाग किया:-

- 1-विक्रमादित्य सिंह मलिक, मु.वि.अधि./सदस्य सचिव, जि.भू.ज.प्र.प., गाजियाबाद।
- 2-श्रीनाथ पासवान, उपायुक्त उद्योग, डी0आई0सी0, गाजियाबाद।
- 3-हरिओम, अधिशासी अभियन्ता, लघु सिंचाई, गाजियाबाद/नोडल अधिकारी।
- 4-रामदत्त, सहायक अभियन्ता(ग्रामीण), जल निगम, गाजियाबाद।
- 5-उत्सव शर्मा, क्षेत्रीय अधिकारी, उ0प्र0प्र0नि0बोर्ड, गाजियाबाद।
- 6-आशुतोष पाण्डेय, उप प्रभागीय, वन अधिकारी, गाजियाबाद।
- 7-अंकिता राय, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग, गौतमबुद्धनगर।
- 8-विकास यादव, ए0एम0, डी0आई0सी0, गाजियाबाद।
- 9-बी0एन0यादव, अवर अभियन्ता, लघु सिंचाई, विकास खण्ड-लोनी/रजापुर।
- 10-सुधीर कुमार, अवर अभियन्ता, लघु सिंचाई, गाजियाबाद।
- 11-स्मृति गुप्ता, अवर अभियन्ता, नगर पंचायत, फरीदनगर/पतला/निवाडी/डासना, गा0बाद।
- 12-आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य)।

नोडल अधिकारी द्वारा अधोहस्ताक्षरी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद की अनुमति से बैठक की कार्यवाही प्रारम्भ करते हुए पोर्टल पर नोटीफाइड क्षेत्र के एन0ओ0सी0 निर्गमन हेतु प्राप्त 26 ऑनलाइन आवेदन, नवीनीकरण के 29 एन0ओ0सी0 आवेदन, कूप पंजीकरण हेतु प्राप्त 05 आवेदन कुल 60 आवेदनों पर विचार किया गया।

क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, गाजियाबाद द्वारा अवगत कराया गया कि सेक्टर डी-1, ट्रेनिका सिटी, अप्रेयल पार्क में स्थापित डाईंग यूनिट के पी0टी0ई0पी0 एवं अन्य यूनिटों के डॉमेस्टिक डिस्चार्ज का समस्त भार, एक ही कार्यशील सी0टी0ई0पी0 पर रहता है, जिसकी क्षमता लगभग 4.80 एम0एल0डी0 ही है। ऐसी स्थिति में भूगर्भ जल दोहन हेतु एन0ओ0सी0 का निर्गमन, सी0टी0ई0पी0 की कार्यक्षमता के अनुसार किया जाये। मुख्य विकास अधिकारी, गाजियाबाद द्वारा इस सम्बन्ध में प्रदूषण नियन्त्रण बोर्ड, गाजियाबाद एवं यू0पी0सी0डा से समन्वय स्थापित करने हेतु निर्देश दिये गये।

श्री आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य) द्वारा जी0डी0ए0 द्वारा चिन्हित अवैध कालोनियों में भूजल दोहन रोकने के सम्बन्ध में जानकारी चाही। इस सम्बन्ध में नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल द्वारा अवगत कराया कि जिन घरों पर विद्युत कनेक्शन एवं कॉलिनियों में नगर निगम से रोड आदि की सुविधा प्राप्त हो चुकी हो, ऐसी स्थिति में घरेलू उपयोग हेतु किये गये बोरिंगों को सीधा बन्द किया जाना सम्भव नहीं है। मुख्य विकास अधिकारी द्वारा सम्बन्धित अवैध कालोनियों का निरीक्षण करने एवं प्राथमिक स्तर पर नोटिस जारी करने हेतु निर्देश दिये गये।

श्री वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य) द्वारा पूर्व निर्गत एन0ओ0सी0 के सापेक्ष किये गये कम्प्लायंस के सत्यापन रिपोर्ट की सूचना चाही गयी। इस सम्बन्ध में नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल द्वारा अवगत कराया कि फर्मों के कम्प्लायंस लगातार प्राप्त हो रहे हैं एवं फर्मों को अमृत ससेवर योजना के अन्तर्गत तालाबों का जीर्णोद्धार एवं सौंदर्यीकरण कराये जाने का कार्य भी आरंभ किया जा रहा है।



नोडल अधिकारी द्वारा अवगत कराया गया कि भूगर्भ जल दोहन के सम्बन्ध में आर० ओ० प्लांट की शिकायत लगातार प्राप्त हो रही है, जिन पर आश्यकतानुसार नोटिस निर्गत करते हुए बन्द कराने की कार्यवाही की जा रही है। समिति द्वारा चालू आर० ओ० प्लांट के मालिकों पर नियमानुसार 2.00 से 5.00 लाख रुपये की पैनल्टी लगाये जाने हेतु सहमति व्यक्त की गयी। साथ-साथ यह भी अवगत कराया कि बिना एन०ओ०सी० प्राप्त किये भूजल की प्राप्त शिकायत के आधार पर पेरिफेरल एक्सप्रेसवे पर स्थित डासना टोल प्लाजा का निरक्षण किया गया और जे०पी० एसोशिएट, सेक्टर 128, नोएडा, जनपद-गौतमबुद्धनगर को नोटिस निर्गत किया गया। जिसके क्रम में एन०एच०ए०आई०, परियोजना क्रियान्वयन इकाई, गाजियाबाद के पत्र संख्या-1719 दिनांक 07-07-2022 द्वारा अवगत कराया गया कि डासना टोल प्लाजा लूप पर बोरिंग उनके द्वारा कराये गये थे, जिनको केवल ग्रीनरी एवं प्लांटेशन में पानी देने के लिये उपयोग किया जाता है।

परिषद् में प्रस्तुत एन०ओ०सी० आवेदनों के निस्तारण का विवरण निम्न प्रकार है।

आवेदन संख्या.	मात्रा (CUM/Day)/year	फर्म का विवरण /आवेदक का नाम	विकास खण्ड/ शहरी क्षेत्र	भू जल उपयोग / आवेदन का प्रकार	बोरवेल की संख्या	भूगर्भ जल प्रबन्धन परिषद् की बैठक में लिये गये निर्णय।
2	3	4	5	6	7	8
) एन०ओ०सी० आवेदन-						
GZBD0522NIN0439 MSME	48D/ 14400Y	FUTURO COMPONE NTS PVT LTD	1260 KAUSHILYA ROAD, PO HINDON VIHAR, DASNA ,GHAZIABAD	रजापुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
GZBD0622NIN0446 MSME	10D/ 30000Y	MIRHA EXPORTS PVT LTD	PLOT NO. B36 SITE IV SAHIBABAD INDUSTRIAL AREA GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	बोरवेल का साइज आवेदन से भिन्न होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
GZBD0622NIN0445 MSME	80D/ 24000Y	MIRHA EXPORTS PVT LTD	PLOT NO. B36 SITE IV SAHIBABAD INDUSTRIAL AREA GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
GZBD422NIN0405 MSME	9D/ 2970Y	ARIHANT TEXTILES	PLOT NO. 52,53,54,54A, 55 RURAL INDUSTRIAL ESTATE LONI GHAZIABAD	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
GZBD0622NIN0442 MSME	30D/ 9000Y	MITA INDIA PVT.LTD	PLOT NO.21/2, SITE II, LONI ROAD MOHAN NAGAR GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
GZBD0622NIN0443 MSME	30D/ 9000Y	MITA INDIA PVT.LTD	PLOT NO.21/2, SITE II, LONI ROAD MOHAN NAGAR GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।

7	GZBD0622NIN0444 MSME	30D/ 9000Y	MITA INDIA PVT.LTD	102 PLOT NO. 272, SITE II, LONI ROAD MOHAN NAGAR GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
8	GZBD0622NIN0447	51D/ 15300Y	V.S. GARMENT S	20/6/10, SITE 4, INDUSTRIAL AREA SAHIBABAD , GZB	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
9	GZBD0622NIN0449 MSME	45D/ 13500Y	IPSA BUSINESS INDIA PVT LTD.	57/1/17-18, SITE-4, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
10	GZBD0622NIN0454 MSME	36D/ 11880Y	IPSA BUSINESS INDIA PVT LTD	18/44, SITE-4, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
11	GZBD0522NIN0436 MSME	13D/ 3900Y	MOHAN ELECTROC ASTING PVT LTD.	C-225, B.S. ROAD INDUSTRIAL AREA GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
12	GZBD0622NIN0448 MSME	40D/ 12000Y	KRISHNA ENTERPRI SES(OLD NAME SVS PROCESSO RS	PLOT NO.20/1, LANE(GALI) NO. 3 RAJENDRA NAGAR	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
13	GZBD0622NIN0451 MSME	22D/ 7260Y	AL ALI EXPORTS PVT LTD	B-37 SITE 4 SAHIBABAD INDUSTRIAL AREA	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
14	GZBD0622NIN0450 MSME	33D/ 10890Y	AL ALI EXPORTS PVT LTD	B-37 SITE 4 SAHIBABAD INDUSTRIAL AREA	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
15	GZBD0622NIN0453 MSME	36D/ 10800Y	SHRINATH JI ISPAT LTD	P NO.-A 5, SSOF GT ROAD INDUSTRIAL AREA GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
16	GZBD0622NIN0455 MSME	180D/ 54000Y	M/S POOJA PROCESSO RS UNIT-III	K-41 AND K42,D-1, TRONICA CITY	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
17	GZBD0622NIN0456 MSME	210D/ 63000Y	M/S POOJA PROCESSO RS UNIT-III	K-41 AND K42,D-1, TRONICA CITY	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।

18	GZBD0622NIN0457 MSME	57D/ 17100Y	M/S SAHIBABA D PRINTERS	PLOT NO. 182/3, G.T. ROAD, SAHIBABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
19	GZBD0622NIN0458 MSME	38D/ 11400Y	M/S SAHIBABA D PRINTERS	PLOT NO. 182/3, G.T. ROAD, SAHIBABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
20	GZBD0622NIF0036	132D/ 33000Y	M/S DURGA ENTERPRI SES PRIVATE LIMITED	1/2M TO 468/2 M PASONDA, JAGOLA, GHAZIABAD	मुरादनगर/ गैर अधिसूचि त	इन्फ्रास्ट्रक्चर ल/ अनापत्ति निर्गमन	पते में विकास खण्ड की भिन्नता होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
21	GZBD0722NIN0464 MSME	54D/ 16200Y	M/S MAHASHA KTI THREAD MILLS	PLOT NO.-56/12, SITE-IV, SAHIBABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
22	GZBD0322NIN0398 MSME	30D/ 9000Y	CHACHA ENTERPRI SES	Plot No. J-4, Sector- D1, Apparel Park, Tronica Cit	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
3	GZBD0722NIN0465 MSME	30D/ 9000Y	ANITA PROCESS	Plot No. G-125, Sec- D-1, Tronica City Industrial A	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
4	GZBD0422NIN0407 MSME	60D/ 18000Y	MONTE CHARLIE	Plot No. G-103, Sector D-1, Apparel Park, Tronica	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
	GZBD0622NIN0461 MSME	60D/ 16200Y	Ghaziabad Organics Limited	Ghaziabad Organics Ltd, Khasra No. 1579,1580,1571,	भोजपुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
	GZBD0622NIN0460 MSME	120D/ 32400Y	Ghaziabad Organics Limited	Ghaziabad Organics Ltd, Khasra No. 1579,1580,1571,	भोजपुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति निर्गमन	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।

एन0ओ0सी0 नवीनीकरण आवेदन-

GZBD0522RIN0332	560D/ 84000Y	MODI SUGAR MILLS (MODI INDUSTRIE S LIMITED)	MODINAGAR GHAZIABAD UTTAR PRADESH	भोजपुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	नॉटीफाइड क्षेत्र के एन0ओ0सी0 आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ0प्र0 को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
GZBD0522RIN0331	560D/ 84000Y	MODI SUGAR MILLS (MODI	MODINAGAR GHAZIABAD UTTAR PRADESH	भोजपुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	बोरवेल बन्द है एवं फ्लोमीटर स्थापित नहीं होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।

		INDUSTRIES LIMITED)	104			
GZBD0622RIF0152	792D/ 289080 Y	URBAN HOMES BY UTILITY ESTATES PRIVATE LIMITED	VILL SAHPURBAMHETA PARGANA THE & DISST GHAZIABAD	रजापुर/ अधिसूचित	इन्फ्रास्ट्रक्च/ अनापत्ति नवीनीकरण	नॉटीफाइड क्षेत्र के एनओसी आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
GZBD0622RIN0334	10D/ 3000Y	BHARAT PETROLEUM CORPORATION LIMITED	BPCL LONI LPG PLANT SHAHBAJPUR, BHOPURA, LONI GHA	लोनी/ अधिसूचित	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	बोरवेल का साइज आवेदन से भिन्न होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
GZBD0622RIN0335	48D/ 9600Y	RED VENUS DISTILLERIES PVT LTD	RED VENUS DISTILLERIES PVT LTD, KHASRA NO. 1297, G	मुरादनगर/ गैर अधिसूचित	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	पते में विकास खण्ड की भिन्नता होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
GZBD0622RIN0336	20D/ 6000Y	INGERSOL LAND TECHNOLOGIES AND SERVICES PVT. LTD.	37 A, SITE 4, INDUSTRIAL AREA, SAHIBABAD GHAZIABAD	लोनी/ अधिसूचित	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	पते में विकास खण्ड की भिन्नता होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
GZBD0622RIN0337	30D/ 9900Y	JUBILANT AGRICULTURAL CONSUMER PRODUCTS LIMITED	PLOT NO C 2 & C 3, SITE IV, INDUSTRIAL AREA SAH	गाजियाबाद सिटी / अधिसूचित	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	बोरवेल का साइज आवेदन से भिन्न होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
GZBD0622RIF0156	800D/2 92000Y	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES (PROMOTERS LTD)	VILL SHAHPUR BAMHETA, PARGANA DASNA DISST GHAZIABAD	रजापुर/ अधिसूचित	इन्फ्रास्ट्रक्च/ अनापत्ति नवीनीकरण	नॉटीफाइड क्षेत्र के एनओसी आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
GZBD0622RIF0155	800D/2 92000Y	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES (PROMOTERS LTD)	VILL SHAHPUR BAMHETA, PARGANA DASNA DISST GHAZIABAD	रजापुर/ अधिसूचित	इन्फ्रास्ट्रक्च/ अनापत्ति नवीनीकरण	नॉटीफाइड क्षेत्र के एनओसी आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
GZBD0622RIF0154	800D/2 92000Y	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES (PROMOTERS LTD)	VILL SHAHPUR BAMHETA, PARGANA DASNA DISST GHAZIABAD	रजापुर/ अधिसूचित	इन्फ्रास्ट्रक्च/ अनापत्ति नवीनीकरण	नॉटीफाइड क्षेत्र के एनओसी आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।

37	GZBD0622RIF0153	936D/ 341640 Y	ADITYA WORLD CITY M/S AGARWAL ASSOCIAT ES (PROMOTE RS LTD)	VILL SHAHPUR BAMHETA, PARGANA DASNA DISST GHAZIABAD	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्च/ अनापत्ति नवीनीकरण	नोटीफाइड क्षेत्र एन0ओ0सी0 आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ0प्र0 को ऑन लाइन अयसरित करने का निर्णय लिया गया।
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(स) कूप पंजीकरण आवेदन-

38	GZBD0622RIN0333 MSME	9D/ 2970Y	SHALINI TEX PRINTS	49/88-89 SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ कूप पंजीकरण	आवेदन को कूप पंजीकरण निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
39	GZBD0522RIN0320 MSME	2D/ 480Y	ASHOKA INDUSTRIE S	108 ANANAD INDUSTRIAL AREA MOHAN NAGAR GHAZIABAD	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ कूप पंजीकरण	कम्पनी बन्द होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
40	GZBD0622RDO0020	800D	shuaib malik	MADINA MASJID ASHOK VIHAR	लोनी/ अधिसूचि त	डॉमेस्टिक / कूप पंजीकरण	कार वाशिंग सर्विस सेन्टर है। गलत श्रेणी में आवेदन किये जाने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।
41	GZBD0722RIF0158 MSME	10D/ 730Y	Jeevan Asha Hospital and Rehabilitation Centre (A Unit of Saurabh Sagar Sewa Sansthan)	Vill-Didoli, Ganga Canal Road, Muradnagar, Gh aziabad	मुरादनगर / गैर अधिसूचि त	इंफ्रास्ट्रक्चर ल/ कूप पंजीकरण	आवेदन को कूप पंजीकरण निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
42	GZBD0722RIN0344 MSME	3D/ 312Y	LIGHT WEIGHT POLYMER S	Plot No. D-19, Sec- A-3, Tronica City Industrial Ar	लोनी/ अधिसूचि त	इंडस्ट्रियल/ कूप पंजीकरण	नोटीफाइड क्षेत्र के MSME कूप पंजीकरण आवेदन को बोरवेल का साइज आवेदन से भिन्न होने के कारण, आवेदन अस्वीकृत करने का निर्णय लिया गया।

(द) राज्य प्राधिकरण से संस्तुत/असंस्तुत आवेदन-

43	GZBD1221RIN0261	75D/ 22500Y	Vohra ENTERPRISES, Sri Om Prakash Vohra	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	अनापत्ति नवीनीकरण हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या-40 दिनांक 07-07-2022 के द्वारा
44	GZBD1221RIN0262	75D/ 22500Y	Vohra ENTERPRISES, Sri Om Prakash Vohra	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	संस्तुत 11 NOC आवेदन को, स्वीकृत किये जाने का निर्णय लिया गया।
45	GZBD1221RIN0258	15D/ 4500Y	M/S Chemico Chemicals Pvt.Ltd., Sri Rajnish jain	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	

46	GZE_0222RIN0282	6D/ 2190Y	Ambica Steels Limited, Sri satya Prakash Tyagi	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण
47	GZBD0222RIN0283	14D/ 5110Y	Ambica Steels Limited, Sri satya Prakash Tyagi	गाजिया बाद सिटी / अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण
48	GZBD0721RIN0110	255D/ 91800Y	Tata Steel BSL Limited, Sri Rajeev Singhal	रजापुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण
49	GZBD0522RIF0146	440D/ 160600 Y	Park Town M/S Utility Estate Pvt. Ltd. Sri Bir Singh Pundir	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण
50	GZBD0522RIF0147	700D/ 255500 Y	Park Town M/S Utility Estate Pvt. Ltd. Sri Bir Singh Pundir	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण
51	GZBD0522RIF0148	700D/ 255500 Y	Park Town M/S Utility Estate Pvt. Ltd. Sri Bir Singh Pundir	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण
52	GZBD0522RIF0149	440D/ 160600 Y	Park Town M/S Utility Estate Pvt. Ltd. Sri Bir Singh Pundir	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण
3	GZBD0522RIF0150	770D/ 281050 Y	Urban Homes By M/S Utility Estates Private Limited, Sri Bir Singh Pundir	रजापुर/ अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण

ग) राज्य प्राधिकरण से क्यूरी रेज्ड आवेदन-

4	GZBD0422RIF0144	150D/ 54750Y	Charms India Pvt. Ltd. Shri AJAY SINGHAL	Khasra No. 1055,1056,1099, NH 58, Raj Nagar Extens	गाजिया बाद सिटी / अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण	सी0जी0डब्लू0ए0 में किये पूर्व आवेदन की प्रतिलिपि संलग्न नहीं होने सम्बन्धी क्यूरी के सापेक्ष, फर्म द्वारा प्रस्तुत पूर्व आवेदन संलग्न सहित, राज्य प्राधिकरण को पुनः प्रेषित का किये जाने का निर्णय लिया गया।
5	GZBD0422RIF0143	200D/ 73000Y	Charms India Pvt. Ltd. Shri AJAY SINGHAL	Khasra No. 1055,1056,1099, NH 58, Raj Nagar Extens	गाजिया बाद सिटी / अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण	
	GZBD0422RIF0142	100D/ 36500Y	Charms India Pvt. Ltd. Shri AJAY SINGHAL	Khasra No. 1055,1056,1099, NH 58, Raj Nagar Extens	गाजिया बाद सिटी / अधिसूचि त	इंफ्रास्ट्रक्चर/ अनापत्ति नवीनीकरण	
	GZBD0322RIN0296	75D/ 22500Y	M/S GANESH ICE FACTORY, SHRI AJAY KUMAR	KHASRA NO.697, VILLAGE - NISTAULI, LONI GHAZIABAD,	लोनी/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	सी0जी0डब्लू0ए0 में किये पूर्व आवेदन की प्रतिलिपि संलग्न नहीं होने सम्बन्धी क्यूरी के सापेक्ष, फर्म द्वारा प्रस्तुत पूर्व आवेदन संलग्न सहित, राज्य प्राधिकरण को पुनः प्रेषित का किये जाने का निर्णय लिया गया।

(Handwritten signature)

8	GZBD0322RIF0138	180D/ 65700Y	ANNIKA PROMOTE RS PVT LTD (SIGNATU RE HEIGHTS),	KH NO- 976,977,981,NOOR NAGAR GZB U.P	गाजिया बाद सिटी / अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण	सी0जी0डब्लू0ए0 में पूर्व विकास खण्ड की भिन्नता सम्बन्धी क्यूरी के सापेक्ष, फर्म द्वारा प्रेषित शपथ पत्र एवं नगर निगम परिसीमन क्षेत्र की सूची संलग्न सहित एवं फर्म के नाम की भिन्नता सम्बन्धी क्यूरी के सापेक्ष इनवारमेंट किलियरेंस प्रमाण पत्र संलग्न सहित, राज्य प्राधिकरण को पुनः प्रेषित का किये जाने का निर्णय लिया गया।
9	GZBD0322RIF0139	90D/ 27000Y	ANNIKA PROMOTE RS PVT LTD (SIGNATU RE HEIGHTS), SHRI NIRMAL JAIN	KH NO-976,977,981, NOOR NAGAR GZB U.P	गाजिया बाद सिटी / अधिसूचि त	इंफ्रास्ट्रक्चर ल/ अनापत्ति नवीनीकरण	सी0जी0डब्लू0ए0 में किये पूर्व आवेदन की प्रतिलिपि संलग्न नहीं होने सम्बन्धी क्यूरी के सापेक्ष, फर्म द्वारा प्रस्तुत पूर्व आवेदन संलग्न सहित, राज्य प्राधिकरण को पुनः प्रेषित का किये जाने का निर्णय लिया गया।
0	DZBD0322RIN0294	90D/ 27000Y	K.R.FOODS LTD, SHRI ROHIT AGGARWA L	B-16,SITE- 1,B.S.ROAD INDUSTRIAL AREA,GHAZIABA D	रजापुर/ अधिसूचि त	इंडस्ट्रियल/ अनापत्ति नवीनीकरण	सी0जी0डब्लू0ए0 में किये पूर्व आवेदन की प्रतिलिपि संलग्न नहीं होने सम्बन्धी क्यूरी के सापेक्ष, फर्म द्वारा प्रस्तुत पूर्व आवेदन संलग्न सहित, राज्य प्राधिकरण को पुनः प्रेषित का किये जाने का निर्णय लिया गया।

MSME श्रेणी के एन0ओ0सी0 निर्गमन हेतु प्राप्त 26 आवेदन में से 02 आवेदन (क्रमांक 2,20) को कॉलम 8 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अवशेष 24 आवेदन (क्रमांक 1,3 से 19,21 से 26) को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं एम0एस0एम0ई0 प्रमाण पत्र को सम्बन्धित डी0आई0सी0 केन्द्र से सत्यापित कराकर एन0ओ0सी0 स्वीकृत करने का निर्णय लिया गया। ।

जनपद के नोटीफाइड क्षेत्र से एन0ओ0सी0 नवीनीकरण हेतु प्राप्त 11 आवेदन में से 05 आवेदन (क्रमांक 28,30,31,32 व 33) को कॉलम 8 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अन्य 06 आवेदनों (क्रमांक 27,29,34 से 37) तक की फर्मों को नॉन MSME होने के कारण अग्रिम कार्यवाही हेतु ऑन लाइन के माध्यम से राज्य प्राधिकरण/भूगर्भ जल विभाग,उ0प्र0 को अग्रसारित किये जाने का निर्णय लिया गया।

कूप पंजीकरण 05 आवेदन में से 03 आवेदन (क्रमांक 39,40, व 42) को कॉलम 8 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अवशेष 02 आवेदन (क्रमांक 38 व 41) को कूप पंजीकरण निर्गत करने की पात्रता धारित करने के क्रम में स्वीकृत किये जाने का निर्णय लिया गया।

निदेशक, भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या- 40 दिनांक 07-07-2022 के द्वारा संस्तुत 11 NOC आवेदन को (क्रमांक 43 से 53) एन0ओ0सी0 निर्गत किये जाने का निर्णय लिया गया।

उक्त के अतिरिक्त राज्य प्राधिकरण/भूगर्भ जल विभाग,उ0प्र0 को पूर्व में अनुमोदन हेतु अग्रसारित किये गये, 07 आवेदनों (क्रमांक 54-60) पर रेज्ड क्यूरी (आपत्ति) के रिप्लाइ सहित पुनः राज्य प्राधिकरण को प्रेषित किये जाने का निर्णय लिया गया।

अन्त में उक्त के अनुपालन में आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित अधिकारियों को निर्देश देते हुये बैठक सधन्यवाद समाप्त की गयी।

(राकेश कुमार सिंह)

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

कार्यालय जिलाधिकारी, गाजियाबाद।

पत्रांक 862/ल0सिं0/जि.भू.ज.प्र.प./एन.ओ.सी./2022-23 दिनांक 8/07/2022
प्रतिलिपि:- निम्न की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- निदेशक, भूगर्भ जल विभाग, उ0प्र0, लखनऊ।
- 2- मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
- 3- जिला विकास अधिकारी, गाजियाबाद।
- 4- समस्त सदस्य, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

क्रम-संख्या-119 (क-2)



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०-

डब्लू०/एन०पी०-91/2014-16

लाइसेन्स टू पोस्ट एट कन्सेशनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट

भाग-4, खण्ड (ख)

(परिनियत आदेश)

लखनऊ, मंगलवार, 14 जून, 2022

ज्येष्ठ 24, 1944 शक सम्वत्

उत्तर प्रदेश शासन

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-3

संख्या 824/76-3-2022-13एनजी-2020

लखनऊ, 14 जून, 2022

अधिसूचना

प०आ०-127

चूँकि किसी क्षेत्र में और किसी रूप में विभिन्न प्रयोजनार्थ भूगर्भ जल का प्रबन्धन और विनियमन करना और वर्षा जल संचयन/भूगर्भ जल पुनर्भरण को प्रवर्तित करना तथा अतिदोहित/संकटग्रस्त विकासखण्डों एवं संकटमय नगरीय क्षेत्रों में विभिन्न समुचित जल संरक्षण/जल बचत/ जल दक्ष पद्धतियों को क्रियान्वित करना लोकहित में आवश्यक और समीचीन है;

अतएव, अब, उत्तर प्रदेश साधारण खण्ड अधिनियम, 1904 (उत्तर प्रदेश अधिनियम संख्या 1 सन् 1904) की धारा 21 के साथ पठित उत्तर प्रदेश भू-गर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019 (उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019) की धारा 9 की उपधारा (1) के अधीन शक्तियों का प्रयोग करके राज्यपाल, अधिसूचना संख्या-331/76-3-2020-13 एन0जी0/2020, दिनांक 17 जून, 2020 में दिनांक 1 अप्रैल, 2022 से निम्नलिखित संशोधन करती हैं:-

संशोधन

पूर्वोक्त अधिसूचना में अनुसूची के स्थान पर निम्नलिखित अनुसूची रख दी जायेगी, अर्थात्:-
अनुसूची

क्रम संख्या	(क) उत्तर प्रदेश के ग्रामीण क्षेत्र		
	जिला		विकास खण्ड
1	आगरा	(एक)	अकौला
		(दो)	बरौली अहीर
		(तीन)	बिचपुरी
		(चार)	एतमादपुर
		(पांच)	फतेहाबाद
		(छः)	फतेहपुर सिकरी
		(सात)	खंडौली
		(आठ)	सैया
		(नौ)	शम्साबाद
		(दस)	अछनेरा
		(ग्यारह)	बाह
2	फिरोजाबाद	(एक)	फिरोजाबाद
		(दो)	नरखी
		(तीन)	शिकोहाबाद
		(चार)	खैरगढ़ (हाथवत)
		(पांच)	टुंडला
		(छः)	आरोन
3	मैनपुरी	(एक)	बरनाहल
4	मथुरा	(एक)	नोहड़िल
		(दो)	राया
		(तीन)	बलदेव
5	अलीगढ़	(एक)	इग्लास
6	एटा	(एक)	अलीगंज
		(दो)	जालेसर
7	हाथरस	(एक)	मुरसन
		(दो)	सहपऊ
		(तीन)	ससनी
		(चार)	हाथरस
		(पांच)	सिकंदर राव
8	कासगंज	(एक)	गंजदुंदवाडा
9	प्रयागराज	(एक)	बहरिया
		(दो)	चाका
		(तीन)	भागवतपुर
10	फतेहपुर	(एक)	भिटौरा
		(दो)	अमौली
11	कौशाम्बी	(एक)	चैल
		(दो)	मूरतगंज
12	प्रतापगढ़	(एक)	मंधाता
		(दो)	प्रतापगढ़ सदर
		(तीन)	संडवा चंडिका
		(चार)	शिवगढ़

क्रम संख्या	(क) उत्तर प्रदेश के ग्रामीण क्षेत्र		
	जिला		विकास खण्ड
13	बदायूं	(एक)	अंबियापुर
		(दो)	असफपुर
		(तीन)	इस्लामनगर
14	चित्रकूट	(एक)	कारवी
15	महोबा	(एक)	जैतपुर
		(दो)	पनवारी
16	कानपुर नगर	(एक)	चौबेपुर
17	कन्नौज	(एक)	जलालाबाद
		(दो)	तलग्राम
18	मेरठ	(एक)	खरखोडा
		(दो)	मछरा
		(तीन)	राजपुरा
19	बागपत	(एक)	बिनौली
		(दो)	खेकरा
		(तीन)	पिलाना
		(चार)	बागपत
20	बुलन्दशहर	(एक)	भवन बहादुर नगरी
		(दो)	बुलंदशहर
		(तीन)	दानपुर
		(चार)	गुलौठी
		(पांच)	सियाना
		(छः)	अरनिया खुर्द
		(सात)	खुर्जा
		(आठ)	शिकारपुरी
		(नौ)	ऊंचागांव
(दस)	सिकंदराबाद		
21	गौतमबुद्धनगर	(एक)	बिसरख
		(दो)	जेवर
22	गाजियाबाद	(एक)	भोजपुर
		(दो)	लोनी
		(तीन)	रजापुर
23	हापुड	(एक)	गढ़मुक्तेश्वर
		(दो)	हापुड
		(तीन)	सिम्भोली
24	मिर्जापुर	(एक)	कोन
		(दो)	मझावां
		(तीन)	सिखर
25	मुरादाबाद	(एक)	बिलारी
26	अमरोहा	(एक)	जोया
		(दो)	धनौरा
		(तीन)	गजरौला
		(चार)	हसनपुर
27	बिजनौर	(एक)	जलीलपुर
28	रामपुर	(एक)	चमरौवा

क्रम संख्या	(क) उत्तर प्रदेश के ग्रामीण क्षेत्र		
	जिला		विकास खण्ड
29	सम्भल	(एक)	बहजोई
		(दो)	बनियाखेडा
		(तीन)	गुन्नौर
		(चार)	पवासा
		(पांच)	संभल
30	सहारनपुर	(एक)	गंगोह
		(दो)	नागल
		(तीन)	नकुर
		(चार)	सरसावा
		(पांच)	सधौली कदीम
31	मुजफ्फरनगर	(एक)	बघरा
		(दो)	बुढाना
32	शामली	(एक)	केराना
		(दो)	कंधला
		(तीन)	शामली
		(चार)	उन
33	वाराणसी	(एक)	अराजीलाइन
		(दो)	हरहुआ
34	जौनपुर	(एक)	बदलापुर
		(दो)	महाराजगंज
क्रम संख्या	(ख) उत्तर प्रदेश के नगरीय क्षेत्र		
	जिला	नगरीय क्षेत्र	प्रशासनिक क्षेत्र
1	गाज़ियाबाद	गाज़ियाबाद	नगर निगम, गाज़ियाबाद
2	फिरोजाबाद	फिरोजाबाद	नगर निगम, फिरोजाबाद
3	मथुरा	मथुरा	नगर निगम, मथुरा
4	लखनऊ	लखनऊ	नगर निगम, लखनऊ
5	गौतमबुद्ध नगर	नोएडा	नोएडा प्राधिकरण
		ग्रेटर नोएडा	ग्रेटर नोएडा प्राधिकरण
6	वाराणसी	वाराणसी	नगर निगम, वाराणसी
7	सम्भल	सम्भल	नगर निगम/ नगर पालिका परिषद, सम्भल
8	अलीगढ़	अलीगढ़	नगर निगम, अलीगढ़
9	मुरादाबाद	मुरादाबाद	नगर निगम, मुरादाबाद
10	आगरा	आगरा	नगर निगम, आगरा
11	कन्नौज	कन्नौज	नगर निगम/ नगर पालिका परिषद, कन्नौज
12	मेरठ	मेरठ	नगर निगम, मेरठ
13	बुलन्दशहर	बुलन्दशहर	नगर निगम/ नगर पालिका परिषद, बुलन्दशहर
14	अमरोहा	अमरोहा	नगर निगम/ नगर पालिका परिषद, अमरोहा
15	मुजफ्फरनगर	मुजफ्फरनगर	नगर निगम/ नगर पालिका परिषद, मुजफ्फरनगर
16	सहारनपुर	सहारनपुर	नगर निगम, सहारनपुर

क्रम संख्या	(ख) उत्तर प्रदेश के नगरीय क्षेत्र		
	जिला	नगरीय क्षेत्र	प्रशासनिक क्षेत्र
17	कानपुर नगर	कानपुर	नगर निगम, कानपुर
18	प्रयागराज	प्रयागराज	नगर निगम, प्रयागराज
19	शामली	शामली	नगर निगम/ नगर पालिका परिषद, शामली
20	कौशाम्बी	कौशाम्बी	नगर निगम/ नगर पालिका परिषद, कौशाम्बी

आज्ञा से,
अनुराग श्रीवास्तव,
प्रमुख सचिव।

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 824/LXXVI-3-2022-13NG-2020, dated June 14, 2022:

No. 824/LXXVI-3-2022-13NG-2020

Dated Lucknow, June 14, 2022

WHEREAS it is necessary or expedient in the public interest to manage and regulate ground water for various purposes in any form in any area and to enforce rainwater harvesting/ground water recharge and to implement various appropriate water conservation/water saving/water efficient practices in over-exploited/ critical blocks and stressed urban areas;

NOW, THEREFORE, In exercise of the powers under sub-section (1) of section 9 of the Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act no. 13 of 2019), read with section 21 of Uttar Pradesh General Clauses Act, 1904 (U.P. Act no. 1 of 1904), the Governor is pleased with effect from April 1, 2022 to make the following amendment in notification no. 331/LXXVI-3-2020-13NG/2020, dated June 17, 2020.

Amendment

In the aforesaid notification for the Schedule, the following Schedule shall be substituted, namely:-

SCHEDULE

SL. No.	A. Rural Areas of Uttar Pradesh	
	District	Blocks
1	Agra	i. Akola
		ii. Barauli AHIR
		iii. Bichpuri
		iv. Etmadpur
		v. Fatehabad
		vi. Fatehpur Sikri
		vii. Khandauli
		viii. Saiya
		ix. Shamsabad
		x. Achhnera
		xi. Baah

SL. No.	A. Rural Areas of Uttar Pradesh	
	District	Blocks
2	Firozabad	i. Firozabad
		ii. Narkhi
		iii. Shikohabad
		iv. Khairgarh(Hathwant)
		v. Tundla
		vi. Araon
3	Mainpuri	i. Barnahal
4	Mathura	i. Nohjhil
		ii. Raya
		iii. Baldeo
5	Aligarh	i. Iglas
6	Etah	i. Aliganj
		ii. Jalesar
7	Hathras	i. Mursan
		ii. Sahpau
		iii. Sasni
		iv. Hathras
		v. Sikandar Rao
8	Kasganj	i. Ganjdundwada
9	Prayagraj	i. Baheria
		ii. Chaka
		iii. Bhagwatpur
10	Fatehpur	i. Bhitaura
		ii. Amauli
11	Kaushambi	i. Chail
		ii. Moorat Ganj
12	Pratapgarh	i. Mandhata
		ii. Pratapgarh Sadar
		iii. Sandwa Chandrika
		iv. Shivgarh
13	Budaun	i. Ambiapur
		ii. Asafpur
		iii. Islamnagar
14	Chitrakoot	i. Karwi
15	Mahoba	i. Jaitpur
		ii. Panwari
16	Kanpur Nagar	i. Chaubeypur
17	Kannauj	i. Jalalabad
		ii. Talgram
18	Meerut	i. Kharkhoda
		ii. Machhra
		iii. Rajpura
19	Baghpat	i. Binauli
		ii. Khekra

SL. No.	A. Rural Areas of Uttar Pradesh	
	District	Blocks
		iii. Pilana
		iv. Baghpat
20	Bulandshahar	i. Bhawan Bahadur Nagari
		ii. Bulandshahar
		iii. Danpur
		iv. Gulaoti
		v. Siyana
		vi. Arniya Khurd
		vii. Khurja
		viii. Shikarpuri
		ix. Unchagaon
		x. Sikandrabad
21	G.B.Nagar	i. Bisrakh
		ii. Jewar
22	Ghaziabad	i. Bhojpur
		ii. Loni
		iii. Razapur
23	Hapur	i. Grahmukteshwar
		ii. Hapur
		iii. Simbhaoli
24	Mirzapur	i. Kon
		ii. Majhawan
		iii. Sikhar
25	Moradabad	i. Bilari
26	Amroha	i. Joya
		ii. Dhanora
		iii. Gajraula
		iv. Hasanpur
27	Bijnor	i. Jalilpur
28	Rampur	i. Chamraua
29	Sambhal	i. Bahjoi
		ii. Baniakhera
		iii. Gunnaur
		iv. Pawansa
		v. Sambhal
30	Saharanpur	i. Gangoh
		ii. Nagal
		iii. Nakur
		iv. Sarsawa
		v. Saduli Qudim

SL. No.	A. Rural Areas of Uttar Pradesh		
	District	Blocks	
31	Muzaffarnagar	i. Baghara ii. Budhana	
32	District-Shamli	i. Kairana ii. Kandhala iii. Shamli iv. Un	
33	Varanasi	i. Araziline ii. Harhua	
34	Jaunpur	i. Badalapur ii. Mahrajanj	
Sl. no.	B. Urban Areas of Uttar Pradesh		
	District	Urban Area	Administrative Area
1	Ghaziabad	Ghaziabad	Municipal Corporation/Nagar Nigam, Ghaziabad
2	Firozabad	Firozabad	Municipal Corporation/Nagar Nigam, Firozabad
3	Mathura	Mathura	Municipal Corporation/Nagar Nigam, Mathura
4	Lucknow	Lucknow	Municipal Corporation/Nagar Nigam, Lucknow
5	G. B. Nagar	Noida	Noida Authority
		Greater Noida	Greater Noida Authority
6	Varansi	Varansi	Municipal Corporation/Nagar Nigam, Varansi
7	Sambhal	Sambhal	Municipal Corporation/Nagar Palika Parishad, Sambhal
8	Aligarh	Aligarh	Municipal Corporation/Nagar Nigam, Aligarh
9	Muradabad	Muradabad	Municipal Corporation/Nagar Nigam, Muradabad
10	Agra	Agra	Municipal Corporation/Nagar Nigam, Agra
11	Kannauj	Kannauj	Municipal Corporation/Nagar Palika Parishad, Kannauj
12	Meerut	Meerut	Municipal Corporation/Nagar Nigam, Meerut
13	Bulandshahar	Bulandshahar	Municipal Corporation/Nagar Palika Parishad, Bulandshahar
14	Amroha	Amroha	Municipal Corporation/Nagar Palika Parishad, Amroha
15	Muzaffar Nagar	Muzaffar Nagar	Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar

SI. no.	B. Urban Areas of Uttar Pradesh		
	District	Urban Area	Administrative Area
16	Saharanpur	Saharanpur	Municipal Corporation/Nagar Nigam, Saharanpur
17	Kanpur Nagar	Kanpur	Municipal Corporation/Nagar Nigam, Kanpur
18	Prayagraj	Prayagraj	Municipal Corporation/Nagar Nigam, Prayagraj
19	Shamli	Shamli	Municipal Corporation/Nagar Nigam, Shamli
20	Kaushambi	Kaushambi	Municipal Corporation/Nagar Palika Parishad, Kaushambi

By order,
ANURAG SRIVASTAVA,
Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 117 राजपत्र-2022-(275)-599 प्रतियां (कम्प्यूट/टी०/ऑफसेट)।

पी०एस०यू०पी०-ए०पी० 2 सा० नमामि गंगे-2022-(276)-1000 प्रतियां (क०/टी०/ऑफसेट)।

कार्यालय जिलाधिकारी, गाजियाबाद।

पत्रांक/28) / ल0सि0 / जि0भू0ज0प्र0परि0 / 2021-22 / गाजियाबाद दिनांक/5/03/2022

कार्यालय आदेश

निदेशक भूगर्भ जल विभाग/सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण, उत्तर प्रदेश लखनऊ के पत्र 23/यूपीराभूजविप्रा, लखनऊ दिनांक-फरवरी 25, 2021 के क्रम में जिसमें उत्तर प्रदेश भूगर्भ जल (प्रबन्धन एवं विनियमन) एवं अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदन पत्रों के नियमानुसार निस्तारण हेतु कतिपय शर्तों यथा रेनवाटर हार्वेस्टिंग, ईटीपी फ्लोमीटर, बोर का साइज, पम्प का प्रकार एवं क्षमता आदि का स्थलीय सत्यापन हेतु सदस्यों की समिति/टास्क फोर्स के गठन की व्यवस्था दी गई है।

उपरोक्त के क्रम में कार्यालय मुख्य विकास अधिकारी, गाजियाबाद के कार्यालय ज्ञाप सं0 123/ल0सि0/जि0भू0ज0प्र0परि0/2021-22/गाजियाबाद दिनांक 04.06.2021 द्वारा गठित टास्क फोर्स का गठन किया गया था। जिसमें आंशिक संशोधन करते हुये निम्न प्रकार टास्क फोर्स की समिति का गठन किया जाता है:-

1. अधिशासी अभियन्ता(ल0सि0)/नोडल अधिकारी, गाजियाबाद।
2. सहायक अभियन्ता, भूगर्भ जल विभाग, गौतमबुद्धनगर।
3. अधिशासी अभियन्ता, उत्तर प्रदेश जल निगम(ग्रामीण)।
4. उप आयुक्त, जिला उद्योग केन्द्र, गाजियाबाद।
5. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड।
6. सम्बन्धित विकास खण्ड अधिकारी।

अतः उक्त समिति के सदस्यों द्वारा उत्तर प्रदेश भूगर्भ जल प्रबन्धन और विनियमन अधिनियम-2019 में निहित प्राविधानों के अनुसार वेब पोर्टल पर प्राप्त आवेदनों के समयबद्ध निस्तारण हेतु संयुक्त रूप से नियमानुसार स्थलीय निरीक्षण कर विस्तृत आख्या जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद को उपलब्ध कराना सुनिश्चित करेंगे।

(राकेश कुमार सिंह)
जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

पत्रांक/28) / ल0सि0 / जि0भू0ज0प्र0परि0 / 2021-22 / गाजियाबाद दिनांकित।
प्रतिलिपि- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक भूगर्भ जल विभाग/सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण, उत्तर प्रदेश, लखनऊ।
2. मुख्य विकास अधिकारी, गाजियाबाद।
3. नोडल अधिकारी, वेब पोर्टल।
4. समिति के सम्बन्धित सदस्यों को अनुपालनार्थ।

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

ANNEXURE R- 4

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(Office) 0522-2287233
Fax : (Office) 0522-2286471
E-mail: upgwd.in@gmail.com
Website: http://upgwd.gov.in

ई-मेल के माध्यम से।

प्रेषक,

निदेशक,
भूगर्भ जल विभाग, उत्तर प्रदेश,
9वाँ तल इन्दिरा भवन,
लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-गाजियाबाद/
अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

पत्रांक 56 / भू०ज०वि०/एक्ट(एनओसी)-22

लखनऊ: अक्टूबर 17 2022

विषय- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-गाजियाबाद के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ- पत्रांक संख्या 1191/ल०सि०/एक्ट-एन.ओ.सी./2022-23, दिनांक 01.09.2022 एवं पोर्टल के द्वारा ऑनलाइन अग्रसारित आवेदनों के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक वेब-पोर्टल के माध्यम से हस्तान्तरित प्रकरणों का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष आपके जनपद में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नवीनीकरण के लम्बित 06 प्रकरणों को निस्तारित किये जाने हेतु ऑन लाइन माध्यम से इस कार्यालय को प्रेषित किया गया था। जिस पर कार्यालय स्तर पर लगाई गयी ऑनलाइन आपत्तियों का निराकरण करते हुए मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद ने अपने पत्र संख्या 1191/ल०सि०/एक्ट-एन.ओ.सी./2022-23, दिनांक 01.09.2022 के द्वारा 06 प्रकरणों को पुनः संस्तुति सहित इस कार्यालय में प्रेषित किया है। साथ ही 07 प्रकरण को ऑन लाइन वेब-पोर्टल के माध्यम से अर्थात् कुल 13 प्रकरणों पर अग्रेत्तर कार्यवाही किये जाने हेतु प्रेषित किया गया है।

उक्त के क्रम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या एवं मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद के पत्र संख्या 1191/ल०सि०/एक्ट-एन.ओ.सी./2022-23, दिनांक 01.09.2022 के द्वारा दी गयी संस्तुति के आधार पर उपरोक्त संदर्भित 13 प्रकरणों पर विभाग की संस्तुति संलग्नित तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपरोक्तों से नवीनीकरण अर्थात् भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित 13 आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथोक्त (13 प्रकरण)।

भवदीय,

(वी०के० उपाध्याय)
निदेशक।

पत्रांक (I) / भू०ज०वि०/एक्ट(एनओसी)-22/तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद गाजियाबाद।
3. सम्बन्धित आवेदक को उनके ई-मेल के माध्यम से।

(वी०के० उपाध्याय)
निदेशक।

जिला भूमि जल प्रबंधन परिषद, जनपद-गाजियाबाद से प्राप्त प्रकरणों पर निदेशालय, भूमि जल विभाग, उ०प्र० क मंतव्य।

क्रम सं०	कार्यालय निदेशक, भूमि जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूजल उपयोगता का प्रकार	भूजल निष्कर्षण हेतु क्षेत्र का विवरण		विकास खण्ड / शहरी क्षेत्र की श्रेणी (नोटिफाइड / नान-नोटिफाइड)	केन्द्रीय भूमिजल प्राधिकरण / भूमि जल विभाग, उ०प्र० द्वारा पूर्व में निर्गत एन०ओ०सी० का विवरण	केन्द्रीय भूमिजल प्राधिकरण / भूमि जल विभाग, उ०प्र० द्वारा पूर्व में निर्गत एन०ओ०सी० के वैधता की तिथि		केन्द्रीय भूमिजल प्राधिकरण / भूमि जल विभाग, उ०प्र० को एन०ओ०सी० के नवीनीकरण हेतु आवेदन करने की तिथि	केन्द्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूच के आधार पर भूमि जल विभाग का मंतव्य
					जनपद	विकास खण्ड / शहरी क्षेत्र			कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12	
1	23-08-2022	GZBD0822RIN0363	Ingersoll Rand Technologies and Services Pvt.Ltd., Sri Dinesh Vashistha	Industrial	Ghaziabad	Nagar Nigam, Ghaziabad	Notified	N/A	N/A	N/A	Application No 21-4/6031/UP/IND/2018, Date 27-09-2018	दिनांक 27.09.2018 से अनापत्ति निर्गमन हेतु संस्तुति। अनापत्ति की वैधता नियमानुसार 05 होगी।
2	29-07-2022	GZBD0522RIN0332	Modi Sugar Mills (Modi Industries Limited), Sri DS Reddy	Industrial	Ghaziabad	Bhojpur	Notified	CGWA/NOC/IN D/ORIG/2018/3052, Date 29.01.2018	31/1/2018	21/1/2020	Application No 21-4/4316/UP/IND/2017, Date 02-01-2020	दिनांक 03.01.2020 से नवीनीकरण हेतु संस्तुति इस 3 के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद पंचायत द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा केन्द्रीय भूमि जल प्राधिकरण द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 29.01.2018 पर अंकित 2 का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।
3	29-07-2022	GZBD0622RIF0152	Urban Homes by M/s. Utility Estates Private Limited, Sri Bir Singh Pandir	Infrastructure	Ghaziabad	Rajapur	Notified	NOC No-REG035462, Date 31-05-2022	27/5/2017	26/5/2022	Application Date 08-06-2022	दिनांक 27.05.2022 से नवीनीकरण हेतु संस्तुति इस 3 के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद पंचायत द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा भूमि जल विभाग, उ०प्र० द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 31.05.2022 पर अंकित 1 का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।
4	29-07-2022	GZBD0622RIF0153	Aditya World City M/s Agarwal Associates (Promoters Ltd.), Sri Prahalad Singh	Infrastructure	Ghaziabad	Rajapur	Notified	NOC No-REG034017, Date 31-05-2022	12/5/2017	11/5/2022	Application Date 22-06-2022	दिनांक 12.05.2022 से नवीनीकरण हेतु संस्तुति इस 3 के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद पंचायत द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा भूमि जल विभाग, उ०प्र० द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 31.05.2022 पर अंकित 1 का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।

क्रम सं०	कार्यालय निदेशक, भूमि जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूमि उपयोग का प्रकार	भूमि निष्कर्षण हेतु क्षेत्र का विवरण		विकास खण्ड/ शहरी क्षेत्र की श्रेणी (नोटिफाइड / नान-नोटिफाइड)	केंद्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग, उ०प्र० द्वारा पूर्व में निर्गत एन०ओ०सी० का विवरण	केंद्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग, उ०प्र० द्वारा पूर्व में निर्गत एन०ओ०सी० के वैधता की तिथि		केंद्रीय भूमिजल प्राधिकरण/भूमि जल विभाग, उ०प्र० को एन०ओ०सी० के नवीनीकरण हेतु आवेदन करने की तिथि	केंद्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूमि जल विभाग का मत
					जनपद	विकास खण्ड/ शहरी क्षेत्र			कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12	
5	29-07-2022	GZBD0622RIF0154	Aditya World City M/s Agarwal Associates (Promoters Ltd.), Sri Prahalad Singh	Infrastructura I	Ghaziabad	Rajapur	Notified	NOC No-REG029763, Date 31-05-2022	12/5/2017	11/5/2022	Application Date 22-06-2022	दिनांक 12.05.2022 से नवीनीकरण हेतु संस्तुति इस क के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा भूमि जल विभाग, उ०प्र० द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 31.05.2022 पर अंकित का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।
6	29-07-2022	GZBD0622RIF0155	Aditya World City M/s Agarwal Associates (Promoters Ltd.), Sri Prahalad Singh	Infrastructura I	Chaziabad	Rajapur	Notified	NOC No-REG035191, Date 31-05-2022	12/5/2017	11/5/2022	Application Date 22-06-2022	दिनांक 12.05.2022 से नवीनीकरण हेतु संस्तुति इस क के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा भूमि जल विभाग, उ०प्र० द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 31.05.2022 पर अंकित का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।
7	29-07-2022	GZBD0622RIF0156	Aditya World City M/s Agarwal Associates (Promoters Ltd.), Sri Prahalad Singh	Infrastructura I	Chaziabad	Rajapur	Notified	NOC No-REG036948, Date 27-05-2022	12/5/2017	11/5/2022	Application Date 24-06-2022	दिनांक 12.05.2022 से नवीनीकरण हेतु संस्तुति इस क के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा भूमि जल विभाग, उ०प्र० द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 31.05.2022 पर अंकित का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।

क्रम सं०	कार्यालय निदेशक, भूमि जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूमि उपयोग का प्रकार	भूमि निष्कर्षण हेतु क्षेत्र का विवरण		विकास खण्ड/ शहरी क्षेत्र (नोटिफाइड / नान-नोटिफाइड)	केन्द्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग, एनओसी का विवरण	केन्द्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग द्वारा पूर्ण निर्गत एनओसी के वेधता की तिथि		केन्द्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग, एनओसी के नवीनीकरण हेतु आवेदन करने की तिथि	केन्द्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सू के आधार पर भूमि जल विभाग का मंतव्य
					जनपद	विकास खण्ड/ शहरी क्षेत्र			तब से	कब तक		
1	2	3	4	5	6	7	8	9	10		11	12
8	12/9/2022	GZBD0322RIN0294	K.R. Foods Ltd, Sri Rohit Aggarwal	Industrial	Ghaziabad	Rajapur	Notified	CGWA/NOC/IN D/ORIG/2018/3 451, Date 01. 05.2018	10/4/2018	9/4/2020	Application No 21 4/1888/UP/IND/2 017, Date 24- 01-2020	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति व आधार पर दिनांक 10.09.2020 से नवीनीकरण हेतु संस्तुति इस शर्त के साथ दी जाती है कि नदीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण क लिया जाये कि फर्म द्वारा केन्द्रीय भूमि जल प्राधिकरण द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 01.05.2018 अंकित शर्तों का सतप्रतिपालन किया गया है नदीनीकृत अनापत्ति की वेधता 05 वर्ष होगी।
9	12/9/2022	GZBD0522RIN0326	Modern Industries, Sri Bharat Bhushan	Industrial	Ghaziabad	Nagar Nigam, Ghaziabad	Notified	N/A	N/A	N/A	Application No 21 4/6007/UP/IND/2 018, Date 26- 09-2018	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति व आधार पर दिनांक 26.09.2018 से अनापत्ति निर्गमन संस्तुति। अनापत्ति की वेधता 05 वर्ष होगी।
10	12/9/2022	GZBD0322RIF0138	Annika Promoters Pvt. Ltd., (Signature Heights), Sri Nirmal Jain	Infrastruc-ture	Ghaziabad	Nagar Nigam, Ghaziabad	Notified	N/A	N/A	N/A	Application No 21 4/8574/UP/INF/20 20, Date 30-01- 2020	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति व आधार पर दिनांक 30.01.2020 से अनापत्ति निर्गमन संस्तुति। अनापत्ति की वेधता 05 वर्ष होगी।
11	12/9/2022	GZBD0322RIF0139	Annika Promoters Pvt. Ltd., (Signature Heights), Sri Nirmal Jain	Infrastruc-ture	Ghaziabad	Nagar Nigam, Ghaziabad	Notified	N/A	N/A	N/A	Application No 21 4/8574/UP/INF/20 20, Date 30-01- 2020	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति व आधार पर दिनांक 30.01.2020 से अनापत्ति निर्गमन संस्तुति। नदीनीकृत अनापत्ति की वेधता 05 वर्ष होगी।

क्रम सं०	कार्यालय निदेशक, भूमि जल विभाग, उत्तर प्रदेश की आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूजल उपयोग का प्रकार	भूजल निष्कर्षण हेतु क्षेत्र का विवरण		विकास खण्ड/ शहरी क्षेत्र की श्रेणी (नोटिफाइड / नान-नोटिफाइड)	केन्द्रीय भूमिजल प्राधिकरण/ भूमि जल विभाग, उ०प्र० द्वारा पूर्व में निर्गत एन०ओ०सी० का विवरण	केन्द्रीय भूमिजल प्राधिकरण/भूमि जल विभाग द्वारा पूर्व में निर्गत एन०ओ०सी० के वैधता की तिथि		केन्द्रीय भूमिजल प्राधिकरण/भूमि जल विभाग, उ०प्र० को एन०ओ०सी० के नवीनीकरण हेतु आवेदन करने की तिथि	केन्द्रीय भूमिजल प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूमि जल विभाग का मतलब
					जनपद	विकास खण्ड/ शहरी क्षेत्र			कब से	कब तक		
1	2	3	4	5	6	7	8	9	10	11	12	
12	12/9/2022	GZBD0522RIN0296	M/S Ganesh Ice Factory, Sri Ajay Kumar	Industrial	Ghaziabad	Loni	Notified	CGWA/NOC/IN D/ORIG/2017/2889, Date 28.12.2017	7/12/2017	6/12/2019	Application No 21-4/1789/UP/IND/2017, Date 18-11-2019	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति के आधार पर दिनांक 07.12.2019 से नवीनीकरण हेतु संस्तुति इस शर्त के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा केन्द्रीय भूमि जल प्राधिकरण द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 28.12.2017 पर अंकित शर्तों का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।
13	12/9/2022	GZBD0522RIN0321	Frigorifico Allana Private Limited, Sri Sanjay Kumar Sharma	Industrial	Ghaziabad	Nagar Nigam, Ghaziabad	Notified	CGWA/NOC/IN D/ORIG/2017/2539, Date 09.05.2017	17-04-2017	16-04-2019	Application No 21-4/1246/UP/IND/2016, Date 11-04-2019	मुख्य विकास अधिकारी, गाजियाबाद के पत्र संख्या 1191, दिनांक 01.09.2022 द्वारा दी गयी संस्तुति के आधार पर दिनांक 17.04.2019 से नवीनीकरण हेतु संस्तुति इस शर्त के साथ दी जाती है कि नवीनीकरण से पूर्व जनपद परिषद द्वारा पूर्ण रूप से निरीक्षण कर लिया जाये कि फर्म द्वारा केन्द्रीय भूमि जल प्राधिकरण द्वारा निर्गत अनापत्ति प्रमाण पत्र दिनांक 09.05.2017 पर अंकित शर्तों का शतप्रतिशत पालन किया गया है। नवीनीकृत अनापत्ति की वैधता 05 वर्ष होगी।

(सि०के० अग्रवाल)
निदेशक।

ANNEXURE R- 5 COLLY

(41)

अधिशाली अभियन्ता, लघु सिंचाई विभाग / नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 1612 / ल0सि0 / नो0ग्रा0वा0पोर्टल / 2022-23

दिनांक 11-10-2022

Chairman/Executive Director

M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar

Disst-Ghaziabad,

Uttar Pradesh-201204

विषय- मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with
O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022
के अनुपालन के सम्बन्ध में।

कार्यालय निदेशक, भूगर्भ जल विभाग, उ0प्र0, नवां तल, इन्दिरा भवन, अशोक मार्ग,
लखनऊ के पत्र संख्या 1260/भू0ज0वि0/एस-26(एनजीटी) दिनांक/लखनऊ/अक्टूबर 11.2022 के
क्रम में जिसमें मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with
O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022
के क्रम में आख्या अपेक्षित है। जिला भूगर्भ जल प्रबन्धन परिषद द्वारा आपके आवेदन संख्या
GZBD0621RIN0094 & GZBD0621RIN0093 पर एन0ओ0सी0 भी जारी किया जा चुका है।

अतः आपको निर्देशित किया जाता है कि तत्काल आख्या प्रेषित करें।

संलग्नक - उपरिष्ठानुसार

अधिशाली अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 1612 / ल0सि0 / नो0ग्रा0वा0पोर्टल / 2022-23 दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0 सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ,
उ0प्र0, 226001।
2. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी, सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

अधिशाली अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

125

अधिशाली अभियन्ता, लघु सिंचाई विभाग / नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 750 / ल0सिं0 / नो0ग्रा0वा0पोर्टल / 2022-23

दिनांक 02-11-2022

Chairman/Executive Director
M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar
Disst-Ghaziabad,
Uttar Pradesh-201204

विषय— मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with
O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022
के अनुपालन के सम्बन्ध में।

अधोहस्ताक्षरी के कार्यालय पत्र सं0 1612 / ल0सिं0 / नो0ग्रा0वा0पोर्टल / 2022-23
दिनांक 11.10.2022 द्वारा आपको पत्र जारी किया गया था। जो कार्यालय निदेशक, भूगर्भ जल विभाग,
उ0प्र0, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ के पत्र संख्या 1260 / भू0ज0वि0 / एस-26
(एनजीटी) दिनांक / लखनऊ / अक्टूबर 11.2022 के क्रम में जिसमें मा0 राष्ट्रीय हरित
अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana
&ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के क्रम में आख्या अपेक्षित है, से
सम्बन्धित है। जिला भूगर्भ जल प्रबन्धन परिषद द्वारा आपके आवेदन संख्या GZBD0621RIN0094 &
GZBD0621RIN0093 पर एन0ओ0सी0 भी जारी की जा चुका है।

आपको निर्देशित किया गया था कि उक्त के सम्बन्ध में अपनी आख्या तत्काल
अधोहस्ताक्षरी कार्यालय में प्रेषित करें। परन्तु अद्यतन आपकी आख्या अप्राप्त है। आपको पुनः निर्देशित
किया जाता है कि तत्काल आख्या उपलब्ध करायें।

अधिशाली अभियन्ता, लघु सिंचाई विभाग /
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 750 / ल0सिं0 / नो0ग्रा0वा0पोर्टल / 2022-23 दिनांकित।

प्रतिलिपि— निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:—

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0 सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ,
उ0प्र0, 226001।
2. जिलाधिकारी / अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी, सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

अधिशाली अभियन्ता, लघु सिंचाई विभाग /
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

C.D.O / E.E (12/12)

D.M
SMB
12/12

Phone : (Office) 0522-2287060
(Office) 0522-2287299
Fax : (Office) 0522-2286471
E-mail : upgwd.in@gmail.com
Website : http://upgwd.gov.in

कोर्ट केस / एन0जी0टी0 / महत्वपूर्ण।
ई-मेल के माध्यम से

कार्यालय निदेशक,
भूगर्भ जल विभाग, उ0प्र0,
नवौं तल इन्दिरा भवन, अशोक मार्ग
लखनऊ।

संख्या- /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 11 2022
विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, गाजियाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करें, जिसके द्वारा मोदी शुगर मिल्स, मोदी नगर, गाजियाबाद के सम्बन्ध में विभाग को नोटिस (छायाप्रति संलग्न) दिनांक की गयी है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन किया गया है।

उपरोक्त के क्रम में सम्बन्धित O.A. No. 418/2021 with O.A. No. 447/2021 एवं नोटिस दिनांक 30.07.2022 के विषयवस्तु की महत्ता के दृष्टिगत इस आशय के साथ प्रेषित है कि सम्बन्धित नोटिस में की गयी वॉछनानुसार उक्त फर्मों से सम्बन्धित आख्या इस कार्यालय को उपलब्ध कराते हुए वॉछित विभागोय नतव्य/कैसाबाईस नरंदिब/समथ पत्र विभाग की ओर से संसमय दाखिल करण सुनिश्चित करें, जिससे मा0 राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके।
संलग्नक-उपरोक्तानुसार।

(बी0के0 उपाध्याय)
निदेशक।

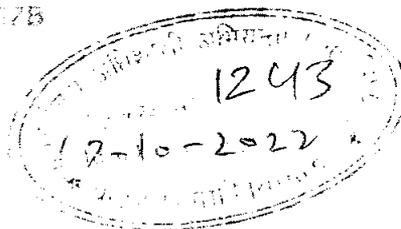
संख्या-1260/भू0ज0वि0, दिनांक।

परिचित निम्नलिखित को सूचनार्थ एव आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-गाजियाबाद।

सहायक (गु0)
कृषक/पत्रावली के लिए प्रारंभ
नियमनकार कार्यवाही के लिए प्रारंभ

12/10/2022



BY SPEED POST

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 418/2021

WITH

Original Application No. 447/2021

Tilak Raj Adhana & Ors. Vs. State of Uttar Pradesh

To,

1. Director

Ground Water Department,
Government of Uttar Pradesh
9th Floor, Indira Bhawan,
Ashok Marg Lucknow,
Uttar Pradesh -226001

2. Chairman/Executive Director

M/s Modi Sugar Mills (Sugar Unit & Distillery Unit), Modinagar
District : Ghaziabad
Uttar Pradesh- 201204

NOTICE

Whereas the above titled Original Application was listed before the Tribunal on 21.07.2022 (copy of order, petition alongwith Joint Committee Report are enclosed), when the Tribunal inter-alia passed the following order:-

"5. Notice alongwith copy of the application and report of the Joint Committee he also issued to Director, Ground Water Department, Government of Uttar Pradesh and Chairman/Executive Director, M/s Modi Sugar Mills (Sugar Unit and Distillery Unit) Modinagar, District Gaziabad (U.P) requiring them to file their response/ reply to the allegations made in the application as well as observations made in the report of Joint Committee within two months at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

xxx.....xxxx.....xxxx.....xxxx.....

List for further consideration on 02.11.2022.

2. Now, take notice that the above matter will be listed on 02nd November, 2022 for further consideration, before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi-110001 through Physical Hearing (With Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed and file replies, as per directions of the Hon'ble Tribunal vide order dated 21.07.2022.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal, on this 30th July, 2022.

Note: For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in

Encl.: As above

30/7/2022

Item No.01 & 02

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.418/2021

With

Original Application No. 447/2021

Tilak Raj Adhana & Ors.

...Applicants

Versus

State of Uttar Pradesh

...Respondent

Date of hearing: 21.07.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant:

None.

Respondents:

Mr. Dalip Dhyani, Advocate for UPPCB.

Application is registered based on a Letter Petition received by Email.**ORDER**

1. The applicants have complained in these applications regarding air pollution in the area due to emission of heavy smoke by Modi Sugar Mill, Modi Nagar, Uttar Pradesh. They have further complained that Modi Sugar Mill is also running a compost/fertilizer plant in Modi Steel Plant which is emitting foul smell which spreads up to several kilometers with the blowing winds causing unpleasant environment in the area.

2. Vide order dated 25.01.2022, this Tribunal constituted a Joint Committee comprising of CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh) and directed the same to submit factual and action taken report within three months. The relevant part of the order is reproduced hereunder:-

"Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh). The State PCB will be the Nodal agency for coordination and compliance. The joint Committee may meet within four weeks and undertake site visit and look into the grievance and take remedial action in accordance with law following due process. The Committee may also look into the matter if the Modi Sugar Mill is also running a distillery unit and whether the same is also responsible for Air Pollution. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF"

3. In compliance thereof, the Joint Committee inspected the area on 30.03.2022 and has submitted report vide email dated 20.05.2022. The relevant part of the report is reproduced as under:-

"X X X X X X"

1. The unit was established in 1933 and engaged in production of sugar by Double Sulphitation process with consented capacity of 5000 TCD using sugarcane. At the time of inspection, unit was found operational.

2. The unit has two power turbines (3 MW each) to meet the requirement of energy for operating sugar unit only. No surplus power produced & exported.

3. The unit has started its crushing season 2021-22 on 7th November, 2021 and as per Daily Manufacturing Reports (DMRs) provided by the unit, the average cane crushing from 07.11.2021 up to 29.03.2022 was found to be 4542.80 TCD.

4. Unit is having valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 (as amended) and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (as amended), with validity up to 31.12.2023. The unit is also having valid Authorization issued under the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016 for storage and disposal of hazardous wastes valid up to 26.04.2025.

5. As per ETP Performance Assessment Report prepared by Vasantdada Sugar Institute, Pune, the treatment capacity of ETP is 1000 KLD (Annexure-XIV). As per consent issued by UPPCB, the unit has permission to discharge 450 KLD of treated effluent.

6. The ETP comprises of Screen—* Oil & Grease trap—* Equalization tank—> Primary clarifier—> Anaerobic tank—> Aeration tank—> Secondary clarifier—* Chlorination pit—Sand filter—) Activated Carbon Filter—> Lagoon.

7. As informed by the unit representative, for crushing season 2021-22, ETP was started on 27.09.2021 for stabilization purpose in compliance to notified standards in MAF&CC

9. Joint team has observed that flow meters were not installed to measure various water consumptions and water recycling locations as mill bearing cooling water, mill roller bearing cooling, cooling tower, make-up water intake, air compressor cooling water, vacuum pump cooling water, sulphur burner cooling water, B and C massecuite cooling, final molasses cooling, hot water consumption at rotary vacuum, milk of lime preparation, hot water consumption at a centrifugal machine and cooling tower blow down.

10. The unit has not provided separate treatment facility to treat effluent from spray pond overflow, however anaerobic treatment was installed after primary clarifier in ETP section to cope up with the sulphate content as per recommendation of VSI, Pune.

11. The unit has two underground reservoirs (UGRs) for hot water and cold water recirculation having capacities 76.93 m³ and 740 m³.

12. The unit has impermeable lagoon having capacity of 3840 m³ to store treated effluent only for 8.5 days as per data provided by the unit. Treated effluent was recycled to process in sugar mill and partially was stored in lagoon, which was used to pump for road spray, dust suppression and horticulture purpose. However, flow meter was not installed at the utilization point, hence, treated effluent used for horticulture purpose could not be verified.

13. The unit has setup environmental laboratory for analysis of daily parameters (pH, BOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance (Annexure-XIII).

14. The unit has provided separate energy meter for ETP operation.

15. The unit has generated average 188.2 ton of press mud every day (4% of cane crushed), which is provided to local farmers as organic manure. The logbook for the same is being maintained.

16. Boiler ash was provided to local contractors and unit has maintained ash generation record, which was average 1024.22 Quintal per day or 102.42 Ton per day as per ash generation data provided by the unit from 12.11.2021 to 29.03.2022 (Annexure-IX), however the data for boiler ash disposal was not maintained by the unit.

17. As per log book of ETP sludge; about 300 quintals of sludge was generated during 19.12.2021 to 12.03.2022 and same was provided to farmers to use as a manure.

18. Joint team observed that the unit has 04 nos. of low pressure boilers with following details:

Table-01. Details of low pressure boilers

S. No.	Air Pollution Source	Capacity	Pressure	Type of fuel	Stack. No.	Stack Height
1	Boiler-III & IV	35 TPH	21 kg/cm ²	Bagasse	Stack No.-1	Combined 30 meter stack height from ground level with
2	Boiler-I	35 TPH	21 kg/cm ²	Bagasse	Stack No.-2	Combined 40 meter stack height from ground level
3	Boiler-II	25 TPH	22 kg/cm ²		Bagasse with	ventured scrubber

19. Unit has provided wet scrubbing system as Air Pollution Control Devices (APCD) with both of the stacks attached to boiler, having stack height 40 meters and 30 meters from ground level.

20. During visit wet scrubber were found operational. On-line Emission Monitoring System was found installed in stacks and connected to CPCB/SPCB server.

21. During joint inspection stack monitoring was carried out by Regional Office, Ghaziabad Uttar Pradesh Pollution Control Board. Monitoring result of stack is as below:

Table- 02 Analysis result of stack emission for Suspended Particulate Matter (SPM)

S. No.	Stack No.	Stack Height	Attached Boiler with Capacity	Parameter Mg/Nm ³	Result	MOEF&CC Notification G.S.R. (E) dated 14th January. 2016
1.	Stack No.-01	30 meter	35.0 TPHX02 nos.	Particulate Matter (SPM)	87.28	150.0
2.	Stack No.-02	40 meter	25.0TPH and 35.0 TPH		133.15	

22. Monitoring result of stack no. 01 & 02 for Particulate Matter shows value of 87.28 mg/Nm³ and 133.15 mg/Nm³ respectively against norms of 150.0 mg/Nm³, which is complying as per the notified standard mentioned in MoEF&CC Notification G.S.R. (E)

24. Joint team has collected samples from inlet, outlet & various units of Effluent Treatment Plant (ETP) and treated effluent storage lagoon. The analysis result is placed in Table-03 below.

Table-3. Analysis results of sample collected from various locations of ETP and lagoon

Sample location	Color (Haze n)	Effluent flow rate (m ³ /hr)	Sulphur/Sulphate (mg/l)	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)	TDS (mg/l)	O & G (mg/l)	MLSS/MLV SS (mg/l)
Effluent from Mill house before ETP inlet	163	-	1001	4.8	6416	4102	663	6008	08	-
Spray Pond Overflow	165	-	1028	6.9	1701	612	1322	5840	-	-
Equalization Tank	125	-	843	10.1	4944	3044	775	6896	-	-
Primary Clarifier	52	-	969	6.7	2520	1329	1140	5720	-	-
Aeration Tank	-	-	-	-	-	-	-	-	-	2331/1103
Secondary Clarifier	35	-	291	7.5	63	10	BDL	1280	-	-
ETP Outlet After Chlorination	10	23.1	228	7.7	28	05	BDL	736	BDL	-
Treated effluent storage lagoon	48	-	319	7.8	55	12	20	904	-	-
Standards for land disposal as per MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.	-	-	-	5.5 to 8.5	-	100	100	2100	10	-

25. Both streams of effluent from mill house and spray pond overflow meet in the ETP leads to Equalization Tank having characteristics as pH-10.1, COD-4944 mg/l, BOD-3044mg/l, TSS-775 mg/l, TDS-6896 mg/l and Sulphate-843mg/l

and Anaerobic Digester followed by Aeration Tank. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.

27. 81% reduction in TDS from Equalization Tank to secondary clarifier observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.

28. The analysis of sample collected from aeration tank for MLSS/MLVSS were measured as 2331 and 1103 respectively with MLVSS/MLSS ratio of 0.47 against the desired ratio of 0.70 to 0.80.

29. The analysis results of samples collected from ETP outlet w.r.t. pH-1-7.7 against 5.5 to 8.5, BOD-05 mg/l against 100 mg/l, TSS-BDL against 100 mg/l, Oil & Grease-BDL against 10 mg/l, which are complying as per the notified standard mentioned in MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.

30. The analysis result of sample collected from fall treated effluent storage lagoon shows pH- 7.8 (norms: 5.5 to 8.5), COD-55 mg/l (against 250 mg/l), BOD-12 mg/l (against 100 mg/l), TSS-20 mg/l (against 100 mg/l) and TDS-904 mg/l (against 2100 mg/l) which are complying with notified standards.

31. The unit has installed Online Continuous Effluent Monitoring System (OCEMS) (Fig-19 & Fig-20) to monitor treated effluent discharge. OCEMS reading were observed w.r.t. pH 7.84, COD-84.2 mg/l, TSS-10.4mg/l, BOD-14.1 mg/l during inspection which complying with the notified standards.

32. The unit has one piezometer well in the unit premises (Lat: 28.827067, Long: 77.569996, water level reading- 12.23 meter).

33. The unit has 02 bore-wells to meet the daily requirement of fresh water for sugar mill. Flow-meters were found installed at both the bore-wells. As per logbook records from 07.11.2021 to 29.03.2022 the average fresh water extraction/consumption from bore-well is 133.05 KLD, which is 29.29 L/T of cane crushed.

34. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is **100.04 liter per ton of cane** crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.

Table-04. Month-wise details of quantity of fresh water withdrawal from bore-well I & II from 07.11.2021 to 29.03.2022

S. No.	Months	Bore-well No. I (KL)	Bore-well No. II (KL)
1	Nov-21	4336	2552
2	Dec-21	2745	22
3	Jan-22	2592	0
4	Feb-22	3000	0
5	Mar-22	3779	0
Total withdrawal=		16452 KL	2574 KL
Avg. withdrawal--		115.05 KLD	18.00 KLD

35. The unit does not have valid permission from CGWA/UPGWD for abstraction of ground water, however, the unit has applied for No Objection Certificate from UPGWD for ground water abstraction from two bore-wells (bore-well- I & II) on 26.11.2021 seeking permission to abstract total 560 m³/day of groundwater from each bore-well.

36. Joint team has collected ground water samples for physico-chemical analysis from bore-well-I located near sugarcane loading area and handpump located near bio-compost yard of distillery section. The analysis results of the ground water samples are placed in Table-5 below:

Table-5. Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sampling Point	Ground water from Bore-well near sugarcane loading area industry	Ground water from Handpump near bio-compost yard	(Acceptable limit) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012	(Permissible limit in the absence of alternate source) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012
Depth	100 ft	80 ft	---	----
Color (Hazen)	BDL	BDL	5	15
pH	7.4	7.2	6.5-8.5	6.5-8.5
Conductivity (μ s/cm)	1031	1379	---	----
TDS (mg/l)	646	814	500	2000
COD (mg/l)	03	04	---	----
Total Hardness (mg/l)	648	416	200	600
Total Alkalinity (mg/l)	469	420	200	600
SO ₄ (mg/l)	100	93	200	400
NO ₃ ^N (mg/l)	6.4	4.0	45	NR*
Chloride (mg/l)	40	176	250	1000
Cd (mg/l)	BDL	BDL	0.003	-
Co (mg/l)	BDL	BDL	-	-
Cr (mg/l)	BDL	BDL	0.05	NR*
Cu (mg/l)	0.08	BDL	0.05	1.5
Fe (mg/l)	2.69	0.07	0.3	NR*
Mn (mg/l)	0.05	BDL	0.1	0.3
Ni (mg/l)	BDL	BDL	0.02	NR*
Zn (mg/l)	2.09	BDL	5	15
NR*=No Relaxation				

1. The analysis results of Groundwater samples collected from bore-well-I and handpump located near bio-compost yard of distillery section show COD-03 mg/l and 04 mg/l respectively, which indicates ground

water contamination. The value of total hardness in bore-well-I was also on higher side (648 mg/ l).

2. Joint team also collected samples at upstream and downstream locations from domestic drain flowing along the boundary wall of the unit for physic-chemical analysis. Analysis results of the sample are placed in Table-6 below.

Table-06. Analysis results of drain samples at upstream and downstream locations

Sampling location	Coordinates		Parameters (all values are in mg/L except Color in hazen unit & pH)						
	Latitude	Longitude	Color	pH	COD	BOD	TSS	TDS	SO4
Drain at upstream location	28.825825	77.566109	13	6.8	66	22	56	636	118
Drain at downstream location	28.828330	77.568878	209	6.8	8168	1592	10719	844	108

3. The above analysis results of the drain samples collected from upstream and downstream locations depict the following:

- The analysis result of sample collected from domestic drain flowing along the boundary wall of sugar unit at upstream location shows pH- 6.8, COD-66 mg/1, BOD-22 mg/1, TSS-56 mg/1 and TDS-636 mg/1, which indicate the presence of domestic sewage characteristics.
- Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high color-209 hazen unit, COD-8168 mg/1, BOD-1592 mg/1 and TSS-10719 mg/1, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

3.0 DISTILLERY UNIT

3.1 OBSERVATIONS ON MOLASSES BASED DISTILLERY

1. The unit has a molasses based distillery unit of 30 KLD capacity. On the day of inspection, the distillery unit was found non-operational. As informed by the unit representative, the unit is non-operational since 06.05.2021 due to general maintenance. (Annexure-X)

2. For treatment of spentwash the unit has facility to achieve ZLD with following systems;

Bio-digester4 MEE --> Bio-composting

3. The unit has submitted a statement to U.P. Excise Depaxtuent wherein the unit has informed Excise Department about the non-

5. The unit is having Valid Air and Water Consent. The consent is valid for the period from 01.01.2022 to 31.12.2022. (Annexure-XII)
6. The unit has 5.7 acres (uncovered) of Bio-compost yard. No bio-composting activity was observed. The unit representative informed that bio-composting cycle was completed in Feb, 2022 and after that the unit has not carried out any bio-composting. The compost yard was found properly lined. No bio-compost was found stored in the compost yard. The unit has submitted the details of bio-compost sold for the month from 5.06.2021 to 1.03.2022
7. Total No. of Lagoons in Distillery unit; 02
- Lagoon 1 = capacity 2900m³ for storage of Bio-methanated spent wash (BMSW).
 - Lagoon 2 = 200 KL for storage of Conc. Spent wash
- During the inspection, the lagoon of 200 KL capacity was found empty and another lagoon of capacity 2900m³ was found filled with spent wash (approx. 700 m³).
8. A tank of 50 KL capacity near the bio-digester unit was found filled with approx. 8-10 KL of spent wash. As informed by the unit representative, the unit will use this spent wash for culture development.
9. Sample was collected from this 50 KL tank. Analysis of the samples collected from the tank shows pH-4.4, COD-127680 mg/l, BOD, 52871 mg/l, TSS-5038, TDS-102220, and Colour-36180 Hazen. Analysis results indicates that the tank is filled with raw spent wash.

4.0 CONCLUSION

4.1 Sugar Unit

1. The unit was found operating within consented capacity.
2. The unit has valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 both valid up to 31.12.2023. The unit has Authorization valid up to 26.04.2025.
3. The unit has applied NOC to Ground Water Department, U.P. on 26.11.2021 for bore-well-I & II.
4. Based on DMRs the average daily cane crushing was found 4542.80 TCD which was under the consented capacity i.e. 5000 TCD.
5. The unit has Effluent Treatment Plant (ETP) with treatment capacity of 1000 KLD, however as per consent to operate unit has permission to discharge 450 KLD of treated effluent.
6. The unit has not installed flow meters at various hot and cold water recycling locations.
7. The unit has recycled treated effluent to process in sugar mill.
8. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is 100.04 liter per ton of cane crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.
9. Byproducts i.e. boiler ash, dry sludge and press mud are provided to local contractors and local farmers.
10. The unit has environmental laboratory (Fig-32) for analysis of daily parameters (pH, BOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance.
11. Stack emission for Particulate Matter (SPM) is complying against the prescribed emission standard as per MOEF&CC Notification G.S.R. (E) dated 14th January, 2016.

12. Presence of bagasse particles were experienced in ambient air due to wind.
13. The unit has installed Online Continuous Effluent & Emission Monitoring System (OCEMS), which is connected with CPCB/SPCB server.
14. 81% reduction in TDS from Equalization Tank to secondary clarifier observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.
15. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.
16. Analysis results of Groundwater samples collected from bore-well-I, located near sugarcane area and handpump located near biocompost yard in distillery section has shown COD contamination i.e. 03 mg/l and 04 mg/l respectively. Groundwater sample collected from bore-well-I also shown Total Hardness-648 mg/l against 600 mg/l which is exceeding the permissible limit of Drinking Water Standards (BIS) IS 10500:2012.
17. Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high Color-209 hazen unit, COD-8168 mg/l, BOD-1592 mg/l and TSS-10719 mg/l, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

4.2 Distillery Unit

1. The distillery unit was found non-operational during the visit. Bio-compost yard was found clean and no cycle of bio-composting was observed.

5.0 RECOMMENDATIONS OF THE COMMITTEE

5.1 Sugar Unit

1. It is recommended that the unit shall install flow meters at various water recycling locations to measure water consumptions as specified in sugar charter.
2. The unit shall install flow meter at the outlet of treated water storage lagoon to quantify the treated water consumption in horticulture and maintain record of the same.
3. The unit shall maintain the desired MLVSS/MLSS ratio of 0.70 to 0.80 in aeration tank.
4. The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.
5. The contamination in Ground Water, has been observed, hence it is recommended that Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep bore-well for drinking water shall be made.
6. The unit shall ensure consistent compliance of the notified standards in MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.
7. The unit shall ensure the absolute treatment of sugar effluent and

8. Unit must ensure the proper storage of bagasse to avoid ambient air pollution due to floating bagasse particles.

5.2 Distillery Unit

1. The unit shall concentrate all its raw spent wash stored in tank of 50 KL and Bio-methanated spent wash (BMSW) stored in lagoon of capacity 2900m³ through MEE to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting

2. Since the unit is under the process of switching its molasses based distillery to grain based distillery now therefore, the unit shall dismantle/level/fill the lagoon of capacity 2900m³ after utilization of accumulated spent wash in bio-composting.

3. The unit shall commence its grain based distillery only after obtaining valid consent from UPPCB.”

4. The Joint Committee has merely inspected Modi Sugar Mill and Distillery and submitted its report with observations regarding the same but the Joint Committee did not inspect Modi Steel Plant and has not looked into and reported about grievances of the applicants against the same. The Joint Committee is directed to undertake site visit to Modi Steel Plant, look into the grievances of the applicants, verify the factual position and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order and submit its further action taken report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

5. Notice alongwith copy of the application and report of the Joint Committee be also issued to Director, Ground Water Department, Government of Uttar Pradesh and Chairman/Executive Director, M/s Modi Sugar Mills (Sugar Unit and Distillery Unit) Modinagar, District Gaziabad (U.P) requiring them to file their response/ reply to the allegations made in the application as well as observations made in the report of Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

O.A. No. 418/2021

Tilak Raj Adhana & Ors Vs. State of U.P.
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6. List for further consideration on 02.11.2022
7. A copy of this order be forwarded to the CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh) by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 21, 2022
AG

7:3 AM

Email

Email

Public Grievance

4276 / LP / 2021
- 15/11/21

Fwd: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

From : Registrar General <rg.ngt@nic.in>

Mon, Nov 15, 2021 10:25 AM

Subject : Fwd: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

To : Public Grievance <publicgrievance-ngt@gov.in>

From: "adhana tilakraj55" <adhana.tilakraj55@gmail.com>

To: roghaziabad@uppcb.com, grievance@uppcb.com, "Registrar General" <rg.ngt@nic.in>, "Administrative Section" <adm.ngt@nic.in>, "shiladitya brahma" <shiladitya.brahma@sbecsugar.com>

Sent: Saturday, November 13, 2021 10:07:18 AM

Subject: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

Dear Sir, Season of Modi sugar has commence a week ago and spreading of heavy smoke and begas through chimney has started which cover almost the entire area. Particularly when AQI is running at about 100 times more than the standards. Neither Modi sugar management nor UPPCB is taking any action. NGT is also do not this in a/c whereas this is a permanent polution spreading unit not only this but also every year. Inspection team visit the sugar plant only and do not visit polution affected area or colonies. They may take sample from the roofs of colony houses. But they do not do so and visit only in Sugar plant and get their compliments. Further, heavy polution is spreaded by Modi sugar from their compost fertilizer plant running in Modi Steel Plant. Form plant heavy fermentation foul poisonous smell spreaded upto several kilometres with the flowing winds in the side flowing air.

Hope immediate necessary action. Regards,

Tilak Raj adhana together with all colony residents,
Nandnagari, Trans Rly Line Modinagar.
9997885338, 8445172774



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अधिशायी अभियन्ता, लघु सिंचाई विभाग/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 1750 / ल0सि0 / नो0ग्रा0वा0पोर्टल / 2022-23

दिनांक 02-11-2022

Chairman/Executive Director
M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar
Disst-Ghaziabad,
Uttar Pradesh-201204

विषय- मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

अधोहस्ताक्षरी के कार्यालय पत्र सं0 1612 / ल0सि0 / नो0ग्रा0वा0पोर्टल / 2022-23 दिनांक 11.10.2022 द्वारा आपको पत्र जारी किया गया था। जो कार्यालय निदेशक, भूगर्भ जल विभाग, उ0प्र0, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ के पत्र संख्या 1260 / भू0ज0वि0 / एस-26 (एनजीटी) दिनांक / लखनऊ / अक्टूबर 11.2022 के क्रम में जिसमें मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के क्रम में आख्या अपेक्षित है, से सम्बन्धित है। जिला भूगर्भ जल प्रबन्धन परिषद द्वारा आपके आवेदन संख्या GZBD0621RIN0094 & GZBD0621RIN0093 पर एन0ओ0सी0 भी जारी की जा चुका है।

आपको निर्देशित किया गया था कि उक्त के सम्बन्ध में अपनी आख्या तत्काल अधोहस्ताक्षरी कार्यालय में प्रेषित करें। परन्तु अद्यतन आपकी आख्या अप्राप्त है। आपको पुनः निर्देशित किया जाता है कि तत्काल आख्या उपलब्ध करायें।

अधिशायी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 1750 / ल0सि0 / नो0ग्रा0वा0पोर्टल / 2022-23 दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0 सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ, उ0प्र0, 226001।
2. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी, सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

अधिशायी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की दिनांक 19-10-2022 को कलेक्ट्रेट, सभागार में आहुत बैठक का कार्यवृत्त।

दिनांक 19-10-2022 को अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की बैठक कलेक्ट्रेट, सभागार में आहुत की गयी, जिसमें पूर्व निर्धारित कार्यक्रम के अनुसार निम्नांकित सदस्यों ने प्रतिभाग किया:-

1. विक्रमादित्य सिंह मलिक, मु.वि.अधि./सदस्य सचिव, जि.भू.ज.प्र.प., गाजियाबाद।
2. श्रीनाथ पासवान, उपायुक्त उद्योग, डी0आई0सी0, गाजियाबाद।
3. हरिओम, अधिशासी अभियन्ता, लघु सिंचाई, गाजियाबाद/नोडल अधिकारी, ग्रा0वा0पोर्टल।
4. प्रभाश यादव, सहायक अभियन्ता, जल निगम, गाजियाबाद।
5. जाफर अली, प्रा0सहा0, भूगर्भ जल विभाग, गौतमबुद्धनगर।
6. संजय कुमार, उप क्षेत्रीय वन अधिकारी, गाजियाबाद।
7. संजय सिंह जादौन, अधिशासी अभियन्ता, सिंचाई विभाग, गाजियाबाद।
8. एन0के0 पाण्डेय, सहायक पर्यावरण अभियन्ता, उ0प्र0प्र0नि0बोर्ड, गाजियाबाद।
9. महेन्द्र कुमार, सहायक अभियन्ता, जल निगम (ग्रामीण) गाजियाबाद।
10. सुधीर कुमार, अवर अभियन्ता, लघु सिंचाई, गाजियाबाद।
11. विनोद कुमार, सहायक अभियन्ता, गा0 विकास प्राधिकरण, गाजियाबाद।
12. कु0 मृदुला, एस0एच0आई0, उद्यान विभाग, गाजियाबाद।
13. सोनिया मुराडिया, प्रतिनिधि, एन0जी0ओ0 फेन्ड्स।
14. आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य)।

नोडल अधिकारी द्वारा अधोहस्ताक्षरी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद की अनुमति से बैठक की कार्यवाही प्रारम्भ करते हुए पोर्टल पर एन0ओ0सी0 निर्गमन हेतु प्राप्त 12 ऑनलाइन आवेदन, नवीनीकरण के 24 एन0ओ0सी0 आवेदन, कूप पंजीकरण हेतु प्राप्त 18 आवेदन सहित कुल 54 आवेदनों पर विचार किया गया। इसके अतिरिक्त अवगत कराया गया कि 40 नये आवेदन एवं 4 राज्य प्राधिकरण में लम्बित सहित पोर्टल पर कुल 96 आवेदन हैं।

श्री आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य) द्वारा प्रस्ताव किया गया कि अवैधानिक तरीके से भूजल दोहन करने वाले संस्थानों के विरुद्ध जारी नोटिस के उपरान्त भी भूजल दोहन करने पर नियमानुसार पेनल्टी/बोरवेल सील आदि की कार्यवाही की जाये। अधिशासी अभियन्ता, लघु सिंचाई/नोडल अधिकारी ग्राउण्ड वाटर पोर्टल द्वारा अवगत कराया गया कि संज्ञान में आया है, नोटिस जारी होने के उपरान्त भी श्री मनीश गुप्ता, ए-01, कमला मार्केट, ब्रिज विहार, श्री मुकेश राघव, डी-1, जी0डी0ए0, मार्केट, ब्रिज विहार, श्री नीरज शुक्ला, एचआईजी-76, ब्रिज विहार एवं श्री कृष्ण कुमार, निवासी-एफ0-4/128, आकाश नगर, फेस टू-इन्दरगढ़ी द्वारा भूजल दोहन किया जा रहा है। इस सम्बन्ध में मुख्य विकास अधिकारी, गाजियाबाद द्वारा निर्देश दिये गये कि एस0डी0एम0 नामित कराते हुये, सभी बोरवेल को सील किया जाये। जिस हेतु परिषद के सभी सदस्यों द्वारा सहमति व्यक्त की गई।

1-भूजल दोहन के सम्बन्ध में प्राप्त शिकायतें-

क्र. सं.	आवेदक/ शिकायतकर्ता का नाम व पता	शिकायत का संक्षिप्त विवरण	नोटिस जारी	अभ्युक्ति
1	श्रीमति पूनम त्यागी, निगम पार्श्व, वार्ड-68, ब्रिज विहार, गाजियाबाद	श्री मनीश गुप्ता, ए-01, कमला मार्केट, ब्रिज विहार, गाजियाबाद अवैध पानी के प्लांट के सम्बन्ध में।	पत्रांक 780 दिनांक 06.07.2022 को नोटिस जारी	तत्काल बोरवेल को बंद/सील कराने की कार्यवाही किये जाने का निर्णय लिया गया।
2	श्री अमित किशोर जैन, निवासी बी-166, रामप्रस्थ कालोनी, थाना लिंक रोड, गाजियाबाद	श्री मुकेश राघव, डी-1, जी0डी0ए0, मार्केट, ब्रिज विहार, गाजियाबाद अवैध प्लांट से 20-20 लीटर पानी की बोतलें बेचने के सम्बन्ध में।	पत्रांक 317 दिनांक 26.05.2022 को नोटिस जारी	
3		श्री नीरज शुक्ला, एचआईजी-76, ब्रिज विहार, गाजियाबाद अवैध प्लांट से 20-20 लीटर पानी की बोतलें बेचने के सम्बन्ध में।	पत्रांक 777 दिनांक 06.07.2022 को नोटिस जारी	
4	श्री रणवीर सिंह पुण्डीर, निवासी-एफ 4/144 आकाश नगर, फेस टू, मन्दिर वाली गली, गली नं0-3 निकट	श्री कृष्ण कुमार, निवासी-एफ0-4/128, आकाश नगर, फेस टू-इन्दरगढ़ी, थाना-मसूरी, जनपद-गाजियाबाद	पत्रांक 926 दिनांक 25.07.2022 एवं पत्रांक 1581 दिनांक 06.10.2022 को नोटिस जारी	तत्काल बोरवेल को बंद/सील कराने की कार्यवाही किये जाने का निर्णय लिया गया।

16	पौ०-गोविन्दपुरम, गाजियाबाद							
5	श्रीमति मंजुला गुप्ता, निगम पार्श्व, वार्ड-81	श्रीमती रितु त्यागी, पत्नी स्व० श्री निर्देश त्यागी, 1021, शक्तिखण्ड, गाजियाबाद अवैध पानी के प्लांट के सम्बन्ध में।	पत्रांक 250 दिनांक 21. 05.2022 को नोटिस जारी	तत्काल बोरवेल को बंद/सील कराने की कार्यवाही किये जाने का निर्णय लिया गया।				

2. परिषद् में प्रस्तुत एन०ओ०सी० आवेदनों के निस्तारण का विवरण-

क्र. सं.	आवेदन संख्या	मत्रा के. एल. डी.	आवेदक का नाम	फर्म का विवरण	फर्म का पता	विकास खण्ड/ शहरी क्षेत्र	भू जल उपयोग/ आवेदन का प्रकार	भूगर्भ जल प्रबन्धन परिषद् द्वारा लिये गये निर्णय का विवरण।
1	2	3	4	5	6	7	8	9
(अ) एन०ओ०सी० आवेदन-								
1	GZBD1022NIN0511 MSME	28 D/ 8680 Y	BALD EV KUMAR GUPTA	TARUN INTERNATIONAL LTD	A 7/3, SOUTH SIDE G T ROAD INDS AREA GZB	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	बोरवेल का साइज, आवेदन से भिन्न होने के कारण अस्वीकृत करने का निर्णय लिया गया।
2	GZBD1022NIN0510 MSME	32 D/ 9920 Y	BALD EV KUMAR GUPTA	TARUN INTERNATIONAL LTD	A 7/3, SOUTH SIDE G T ROAD INDS AREA GZB	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	आवेदन को एन०ओ०सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
3	GZBD1022NIN0509 MSME	32 D/ 9920 Y	BALD EV KUMAR GUPTA	TARUN INTERNATIONAL LTD	A 7/3, SOUTH SIDE G T ROAD INDS AREA GZB	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
4	GZBD1022NIN0508 MSME	28 D/ 8680 Y	BALD EV KUMAR GUPTA	TARUN INTERNATIONAL LTD	A 7/3, SOUTH SIDE G T ROAD INDS AREA GZB	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
5	GZBD0922NIN0505 MSME	32 D/ 9920 Y	KIRAN PAL	SHRI KRISHNA ART & DYEING	A-72 ROOP NAGAR INDUSTRIAL AREA GZB	LONI	INDUSTRIAL	आवेदन को एन०ओ०सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
6	GZBD0422NIN0412 MSME	25D/ 75000Y	DILIP KUMAR	DILIP DYEING AND WASHING	PLOT NO. 18, KH NO. 397, ARYA NAGAR IND.	LONI	INDUSTRIAL	वाटर फ्लोमीटर खराब होने के कारण अस्वीकृत करने का निर्णय लिया गया।
7	GZBD0922NIN0507 MSME	32 D/ 10240 Y	RAJ KUMAR	RISHABH ENTERPRISES	A-60 ROOP NAGAR INDUSTRIAL AREA GZB	LONI	INDUSTRIAL	आवेदन को एन०ओ०सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
8	GZBD1022NIN0512 MSME	15 D/ 4485 Y	PRASE NJIT MAZUMDAR	ULTA INTERNATIONAL LTD	64/1 SIDE 4, SAHIBABAD INDS AREA GZB	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	बोरवेल पर वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।
9	GZBD0922NIN0506 MSME	15 D/ 4200 Y	DEVINDER KATHURIA	PASAND PLYWOOD PVT LTD	KHARA NO 1839, D HINDON NAGAR DASNA	Municipal Corporation/Nagar Nigam, Ghaziabad	INDUSTRIAL	आवेदन को एन०ओ०सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।

10	GZBD1022NIN0517 MSME	10 D/ 3000 Y	GAUT AM KHAN DELW AL	NORMA (INDIA) LTD	48 SITE SAHIBAB AD INDS AREA GZB	RAJAPUR	INDUST RIAL	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
11	GZBD1022NIN0515 MSME	15D/ 5400Y	ATIN MITTA L	SYBLY THREADS LIMITED	KHASRA NO. 100 PAWANPU RI NEAR GANGA CANAL. MURADN AGAR	MURADN AGAR	INDUST RIAL	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
12	GZBD0922NIN0504 MSME	10 D/ 3300 Y	ANAN D GUPT A	AAMOR INOX LIMITED	9A. INDUSTRI AL AREA. SITE-2. LONI ROAD. GZB	LONI	INDUST RIAL	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।

(ब) एन0ओ0सी0 नवीनीकरण आवेदन-

13	GZBD1022RIN0451	20D/ 6000Y	NIJIN AGGA RWAL	GAURAN G PRODUCT S PVT. LTD.	PLOT NO. D-10/10A SOUTH SIDE OF G.T. ROAD INDUS	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल का साइज, आवेदन से भिन्न होने के कारण अस्वीकृत करने का निर्णय लिया गया।
14	GZBD1022RIN0452	10D/ 3000Y						
15	GZBD0922RIN0422	250 D/ 75000 Y	KRISH NA SANK AR PAND EY	SHAHI EXPORTS PVT LTD	30/2. LONI ROAD. INDL AREA. MOHAN NAGAR GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण राज्य प्राधिकरण/भूगर्भ जल विभाग उ0प्र0, लखनऊ को अग्रिम कार्यवाही करने हेतु अग्रसारित किये जाने का निर्णय लिया गया।
16	GZBD0922RIN0421	400 D/ 120000 Y						
17	GZBD0922RIN0420	750 D/ 225000 0 Y						
18	GZBD0922RIN0444	8 D/ 2424 Y	RAME SH KUMA R MAHA JAN	MICROM ETIC GRINDIN G TECH PVT LTD	PLOT NO.C- 27,28, MEERUT ROAD, INDS AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल का साइज, आवेदन से भिन्न होने के कारण अस्वीकृत करने का निर्णय लिया गया।
19	GZBD0922RIN0443	16 D/ 4848Y						वास्तविक फ्लो, आवेदन में दर्शाया गये फ्लो से अधिक होने के कारण अस्वीकृत करने का निर्णय लिया गया।
20	GZBD0922RIN0428	30D/ 9000Y	VINIT KUMA R GOEL	JUBILANT AGRI AD CONSUME R PRODUCT S LIMITED	PLOT NO. C-2 & 3 SITE 4 INDUSTRI AL AREA SAHIBAB AD GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण राज्य प्राधिकरण/भूगर्भ जल विभाग उ0प्र0, लखनऊ को अग्रिम कार्यवाही करने हेतु अग्रसारित किये जाने का निर्णय लिया गया।

(स) कूप पंजीकरण आवेदन-

21	GZBD0922RIN0433 MSME	9 D/ 2970Y	UTSA V GARG	M/S JAGANN ATH PRASAD AND SONS	B-28. BS ROAD INDS AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल का साइज, आवेदन से भिन्न होने के कारण अस्वीकृत करने का निर्णय लिया गया।
22	GZBD0922RIN0431 MSME	9D/ 9880 Y	DURG ESH KAPU R	M/S KAPUR UDYOG	B-23/14. B S ROAD INDL AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल का साइज, आवेदन से भिन्न होने के कारण अस्वीकृत करने का निर्णय लिया गया।

23	GZBD1022RIN0465	13D/ 3900Y	ANSH UL GARG	MOHAN ELECTRO CASTING PVT LTD.	C-225, B.S. ROAD INDUSTRI AL AREA GHAZIAB AD	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
24	GZBD0922RIN0430 MSME	6D/ 1680 Y	BALK RISHN A GOYA L	DELHI TEXTILES	B-91 ROOP NAGAR INDUSTRI AL AREA LONI GHAZ.	LONI	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
25	GZBD0922RIN0440 MSME	6 D/ 1680 Y	JATIN GARG	BIMEL RESINS PVT LTD	72 ANAND INDUSTRI AL ESTATES, MOHAN NAGAR GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल में डायल गलत होने के कारण अस्वीकृत करने का निर्णय लिया गया।
26	GZBD0922RIN0445 MSME	6D/ 1680 Y	AMIT GARG	GOLD MOHURS PROFILES LIMITED	82,83,84 ANAND IND. ESTATES, MOHAN NAGAR, GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल का डायल गलत होने के कारण अस्वीकृत करने का निर्णय लिया गया।
27	GZBD0922RIN0425 MSME	6 D/ 1680Y	RAKE SH KUMA R	AMA PRODUCTS	C 202 BS ROAD INDS AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	फर्म के नाम में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
28	GZBD1022RIN0463 MSME	9D/ 3150Y	SAUR ABH CHHA TVAL	M/S CHAZIAB AD FORGING S PVT. LTD.	C-6 MEERUT ROAD INDUSTRI AL AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल पर वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।
29	GZBD0922RIN0446 MSME	6 D/ 1680 Y	GURM OHAN SINGH	PREMIER WOOD PRODUCT	E-34 SECORT 17, KAVI NAGAR, INDS AREA, GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
30	GZBD0922RIN0448 MSME	6 D/ 1680 Y	RAVI MOHA N	SATHE SYENTHE TICS	D-26,27, KAVI NAGAR, INDS AREA, GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
31	GZBD0922RIN0426 MSME	5 D/ 1510 Y	SANDIP PRAKA SH	BIO MED PVT LTD	PLOT NO.C-96, SITE I B.S. ROAD, INDS AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल पर डिजिटल वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।
32	GZBD0922RIN0427 MSME	5 D/ 1510 Y						बोरवेल पर डिजिटल वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।
33	GZBD0922RIN0441 MSME	9 D/ 2718 Y	SANDIP PRAKA SH	BIO MED PVT LTD	PLOT NO.C-96, SITE I B.S. ROAD, INDS AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल पर डिजिटल वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।
34	GZBD0922RIN0423 MSME	9 D/ 30150 Y	HARP RIT RUPA LL	M/S SANTA SINGH AND SONS	E 82,83, B. S. ROAD GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	बोरवेल पर वाटर फ्लोमीटर स्थापित नहीं होने के कारण अस्वीकृत करने का निर्णय लिया गया।

35	GZBD1022RIN0454	204D/ 67320 Y	VIKAS SHAR MA	MANAV BREWERI ES PVT. LTD.	C-128 BULAD ANAR ROAD INDUSTRI AL AREA GZB	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
36	GZBD0922RIN0447	48 D/ 14400 Y	ARJU N KHOS LA	FUTURO COMPON ENT'S PVT LTD	1260, KAUSHAL YA ROAD P.O INDON NAGAR DASNA GZB	RAJAPUR	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
37	GZBD0922RIN0449	33 D/ 10890 Y	NASIR HUSS AIN	AL AALI EXPORTS PVT LTD	B-37, SITE 4, INDS AREA.SAH IBABAD, GZB-2	Municipal Corporati on/Nagar Nigam, Ghaziabad	INDUST RIAL	आवेदन को कूप पंजीकरण करने की पात्रता धारित करने के कारण कूप पंजीकृत किये जाने का निर्णय लिया गया।
38	GZBD0922RIN0450	22D/ 7260 Y	QURE SHI					

(द) राज्य प्राधिकरण/ कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश से प्राप्त आवेदन-

क्र० सं०	कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	विकास खण्ड/ शहरी क्षेत्र	राज्य प्राधिकरण/ कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश से मंतव्य प्राप्त आवेदनों पर भूगर्भ जल प्रबंधन परिषद द्वारा लिये गये निर्णयों का विवरण।
39	23-08-2022	GZBD0822 RIN0363	INGERSOLL RAND TECHNOLOGIES AND SERVICES PVT LTD, SRI DINESH VASHISTHA	NAGAR NIGAM GZB	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
40	12/9/2022	GZBD0522 RIN0326	Modern industries, sri bhara bhusan	NAGAR NIGAM GZB	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
41	12/9/2022	GZBD0322 RIF0138	ANNIKA PROMOTERS PVT LTD,(SIGNATURE HEIGHTS), SRI NIRMAL JAIN	NAGAR NIGAM GZB	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
42	12/9/2022	GZBD0322 RIF0139	ANNIKA PROMOTERS PVT LTD,(SIGNATURE HEIGHTS), SRI NIRMAL JAIN	NAGAR NIGAM GZB	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
43	12/9/2022	GZBD0322 RIN0296	M/S GANESH ICE FACTORY, SRI AJAY KUMAR	LONI	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
44	12/9/2022	GZBD0522 RIN0321	FRIGORRIFICO ALLANA PVT. LTD., SRI SANJAY KUMAR SHARMA	NAGAR NIGAM GZB	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
45	27-09-2022	GZBD0522 RIN0332	modi sugar mills (modi industries limited), Shri D.S. reddy	bhojpur	निदेशक, भूगर्भ जल विभाग, 30प्र० के पत्र संख्या- 56 दिनांक 17.10.2022 द्वारा संस्तुति कर दी गई है। परन्तु मा०रा०ह०अधि०(एनजीटी) नई दिल्ली में योजित होने के कारण जि०भू०ज०प्र०परि० की बैठक में अग्रिम आदेशों तक होल्ड पर रखने का अनुमोदन किया गया है।।
46	29-07-2022	GZBD0622 RIF0152	URBAN HOMES BY M/S UTILITY ESTATES PVT LTD, SRI BIR SINGH PUNDIR	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।

47	29-07-2023	GZBD0622 RIF0153	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES(PRO MOTERS LTD), SRI PRAHALAD SINGH	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
48	29-07-2024	GZBD0622 RIF0154	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES(PRO MOTERS LTD), SRI PRAHALAD SINGH	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
49	29-07-2025	GZBD0622 RIF0155	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES(PRO MOTERS LTD), SRI PRAHALAD SINGH	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
50	29-07-2026	GZBD0622 RIF0156	ADITYA WORLD CITY M/S AGARWAL ASSOCIATES(PRO MOTERS LTD), SRI PRAHALAD SINGH	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
51	12/9/2022	GZBD0322 RIN0294	K.R. FOODS LTD, SRI ROHIT AGARWAL	RAJAPUR	विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।
52	12/9/2022	GZBD0422 RIF0143	CHARMS INDIA PVT LTD., SRI AJAY SINGHAL	NAGAR NIGAM GZB	निदेशक भूगर्भ जल 30 प्रो लखनऊ के पत्र सं० 55 दिनांक 17.10.2022 के क्रम में भूगर्भ जल प्रबन्धन परिषद की बैठक में निर्णय लिया गया कि टास्क फोर्स के सदस्यों द्वारा दोबारा जांच करने के उपरान्त ही एन०ओ०सी० पर निर्णय लिया जाये।
53	12/9/2022	GZBD0422 RIF0142	CHARMS INDIA PVT LTD., SRI AJAY SINGHAL	NAGAR NIGAM GZB	
54	12/9/2022	GZBD0422 RIF0144	CHARMS INDIA PVT LTD., SRI AJAY SINGHAL	NAGAR NIGAM GZB	

(य) राज्य प्राधिकरण से आवेदनों पर लगाई क्यूरी के प्राप्त प्रतिउत्तर-

क्र० सं०	आवेदन संख्या	आवेदनकर्ता का विवरण	विकासखण्ड / शहरी क्षेत्र	कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश को आवेदन पर लगाई क्यूरी का विवरण	राज्य प्राधिकरण/ कार्यालय निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश द्वारा प्रेषित क्यूरी पर फर्म के प्रस्तुत प्रतिउत्तर प्रपत्र /शपथ पत्र पर भूगर्भ जल प्रबन्धन परिषद के निर्णय का विवरण।
55	GZBD0722RBU000 7	R S LANDCRAF T LLP, SUNIL KUMAR	MURADNA GAR	1. केन्द्रीय भूजल से निर्गत एन०ओ०सी० एवं वर्तमान यू०पी०जी० डब्ल्यू०डी० में आवेदन में नाम की भिन्नता।	फर्म द्वारा आर०एस०लैण्डक्राफ्ट एल०एल०पी०(लैण्डक्राफ्ट मेट्रो होम्स) एवं आर०एस०लैण्डक्राफ्ट एल०एल०पी० दोनो एक ही प्रोजेक्ट हैं। जो खसरा नं० 613 म 614 म 615 म ग्राम बसन्तपुर सैंथली विकासखण्ड मुरादनगर में विकसित किया गया है। संलग्न-इनवारमेन्ट क्लीरेन्स, एवं शपथ पत्र के साथ राज्य प्रा० को पुनः प्रेषित किये जाने का निर्णय लिया।
56	GZBD0722RBU000 8			2. केन्द्रीय भूजल की एन०ओ०सी० की वैद्यता समाप्त होने के उपरान्त यू०पी०जी०डब्ल्यू०डी० में देरी से आवेदन	केन्द्रीय भूजल की एन०ओ०सी० की वैद्यता दिनांक 19.03.2021 तक थी। कोविड 19 की दूसरी वेव होने के कारण आवेदन नही किया जा सका। अतः अब यू०पी०जी०डब्ल्यू०डी० में आवेदन प्रस्तुत किया गया है। संलग्न-शपथ पत्र के साथ राज्य प्रा० को पुनः प्रेषित किये जाने का निर्णय लिया।

				किये जाने का कारण।	
57	GZBD0622RIN033 9	HAVELLS INDIA LTD. ASHOK SHISODIA	GHAZIABA D CITY	केन्द्रीय भूजल के आवेदन में विकास खण्ड रजापुर (गाजियाबाद म्यूनिसिपल एरिया) अंकित किया गया था। यू0पी0 जी0 डब्ल्यू0 डी0 के आवेदन में गाजियाबाद सिटी अंकित किया गया है।	केन्द्रीय भूजल के आवेदन में विकासखण्ड रजापुर(गाजियाबाद म्यूनिसिपल एरिया) अंकित किया गया था। यू0पी0जी0डब्ल्यू0डी0 में विकासखण्ड रजापुर(गाजियाबाद म्यूनिसिपल एरिया) को ही गाजियाबाद सिटी के नाम से प्रख्यापित किया गया है।संलग्न-फर्म द्वारा प्रेषित प्रपत्र सहित राज्य प्रा0 को पुनः प्रेषित किये जाने का निर्णय लिया।।
58	GZBD0622RIN034 0			1. केन्द्रीय भूजल प्राधिकरण में किये गये आवेदन की प्रति।	केन्द्रीय भूजल प्राधिकरण में किये गये आवेदन की 06 पेज की प्रति संलग्न है। है।संलग्न-फर्म द्वारा प्रेषित प्रपत्र सहित राज्य प्रा0 को पुनः प्रेषित किये जाने का निर्णय लिया।
59	GZBD0922RBU001 1	SAVFAB DEVELOPE RS PVT LTD. (JASMINE GROVE), TARUN KUMAR CHAUHAN		2. केन्द्रीय भूजल के आवेदन में विकासखण्ड रजापुर अंकित किया गया था। यू0पी0 जी0डब्ल्यू0डी0 के आवेदन में गाजियाबाद सिटी अंकित किया गया है।	संस्था नगर निगम गाजियाबाद के वार्ड संख्या-16 कवि नगर जोन में स्थित हैं। संलग्न-फर्म द्वारा प्रेषित शपथ पत्र सहित राज्य प्रा0 को पुनः प्रेषित किये जाने का निर्णय लिया।
60	GZBD0922RBU001 2				

MSME श्रेणी के एन0ओ0सी0 निर्गमन हेतु प्राप्त 12 आवेदन में से 07 आवेदन (क्रमांक 1,3,4,6,8,10,12) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अवशेष 05 आवेदन (क्रमांक 2, 5, 7, 9, 11)को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं एम0एस0एम0ई0 प्रमाण पत्र को सम्बन्धित डी0आई0सी0 केन्द्र से सत्यापित कराकर एन0ओ0सी0 स्वीकृत करने का निर्णय लिया गया।

जनपद के नोटीफाइड क्षेत्र से एन0ओ0सी0 नवीनीकरण हेतु प्राप्त 08 आवेदन में से 04 आवेदन (क्रमांक 13,14,18,19) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अवशेष 04 आवेदन (क्रमांक 15-17,20) तक की फर्मों को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं MSME अन्तर्गत न होने के कारण, आवेदन को राज्य प्राधिकरण/भूगर्भ जल विभाग उ0प्र0, लखनऊ को अग्रिम कार्यवाही करने हेतु अग्रसारित किये जाने का निर्णय लिया गया।

कूप पंजीकरण 18 आवेदन में से 10 आवेदन (क्रमांक 21,22,25-28,31-34) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। अवशेष 08 आवेदन (क्रमांक 23,24, 29,30, 35-38) को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं एम0एस0एम0ई0 प्रमाण पत्र को सम्बन्धित डी0आई0सी0 केन्द्र से सत्यापित कराकर कूप पंजीकरण स्वीकृत करने का निर्णय लिया गया।

निदेशक, भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या- 56 दिनांक 17.10.2022 के द्वारा संस्तुत 16 NOC आवेदन को (क्रमांक 39-44) में एन0ओ0सी0 निर्गत किये जाने का निर्णय लिया गया। क्रमांक 45 पर मा0रा0ह0अधि0 (एनजीटी) नई दिल्ली द्वारा केस होने के कारण अग्रिम आदेशों तक रोक लगाये जाने का निर्णय लिया गया। अवशेष 06 आवेदन (क्रमांक 46-51) विकासखण्ड में भिन्नता होने के कारण अस्वीकृत करने का निर्णय लिया गया।

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निदेशक, भूगर्भ जल विभाग, उ०प्र० संख्या- 55 दिनांक 17.10.2022 द्वारा चार्ज्ड इंडिया प्रा० लि० के 3 NOC आवेदन (क्रमांक 52-54) को टास्क फोर्स के सदस्यों द्वारा दोबारा जांच करने के उपरान्त ही एन०ओ०सी० पर निर्णय लिया। में एन०ओ०सी० निर्गत किये जाने का निर्णय लिया गया।

उक्त के अतिरिक्त राज्य प्राधिकरण/भूगर्भ जल विभाग, उ०प्र० को पूर्व में अनुमोदन हेतु अग्रसारित किये गये, 06 आवेदनों में (क्रमांक 55-60) पर रेज्ड क्यूरी (आपत्ति) के रिप्लाइ सहित पुनः राज्य प्राधिकरण को प्रेषित किये जाने का निर्णय लिया गया।

अन्त में उक्त के अनुपालन में आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित अधिकारियों को निर्देश देते हुये बैठक सधन्यवाद समाप्त की गयी।

(राकेश कुमार सिंह)

आई.ए.एस.

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

कार्यालय जिलाधिकारी, गाजियाबाद।

पत्रांक 724/ल०सि०/जि.भू.ज.प्र.प./एन.ओ.सी./2022-23

दिनांक 31-10-2022

प्रतिलिपि:- निम्न की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- निदेशक, भूगर्भ जल विभाग, उ०प्र०, लखनऊ।
- 2- मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
- 3- जिला विकास अधिकारी, गाजियाबाद।
- 4- समस्त सदस्य, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।



कार्यालय जिलाधिकारी, गाजियाबाद।

OFFICE OF THE DISTRICT MAGISTRATE GHAZIABAD

फोन नम्बर (0120) 2821616, 2820106, 2828798 (फैक्स)

संख्या- 2489 /SFD.M./2022

दिनांक- 17 नवम्बर, 2022

अधिकासी अभियन्ता,
लघु सिचाई, गाजियाबाद

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0-418/2021, 447/2021 तिलक राज अदाना एव अन्य बनाम उत्तर प्रदेश सरकार एवं अन्य में पारित आदेश दिनांक 21-07-2022 का अनुपालन कराये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश, नवों तल, इन्दिरा भवन लखनऊ के पत्र संख्या-1260/भू0ज0वि0 दिनांक 11 नवम्बर, 2022 का अवलोकन करें। पत्र के साथ मोदी शुगर मिल, मोदीनगर गाजियाबाद को जारी नोटिस की प्रति संलग्न कर इस निर्देश के साथ प्रेषित की गयी है कि नोटिस में मांगी गयी सूचना सम्बन्धित फर्मों से प्राप्त उपरान्त आख्या विभागीय मंतव्य/पैरावाईज नेरेटिव/शपथ पत्र मा0 एन0जी0टी0 में विभाग की ओर से ससमय दाखिल करना सुनिश्चित करें जिससे मा0 राष्ट्रीय हरित अधिकरण के आदेशों का अनुपालन सुनिश्चित किया जा सकें।
संलग्न :- यथोपरि।

(राकेश कुमार सिंह),
जिलाधिकारी,
गाजियाबाद

No- 859/52011

C.D.O./E.E (Vijay)

ई-151 द्वारा

4511

19/10/22

Phone : (Office) 0522-2287068

(Office) 0522-2287233

Fax : (Office) 0522-2286471

E-mail : upgwd.in@gmail.com

Website : http://upgwd.gov.in

मोडल कोर्ट केस / एन0जी0टी0 / महत्वपूर्ण।

ई-मेल के माध्यम से

D.M.

SJB

13/10

कार्यालय निदेशक,

भूगर्भ जल विभाग, उ0प्र0 कु

नवाँ तल, इन्दिरा भवन, अशोक मार्ग,

लखनऊ।

दिनांक / लखनऊ / अक्टूबर 11 2022

संख्या- / भू0ज0वि0 / एस-26(एन0जी0टी0)
 विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद्, गाजियाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करें, जिसके द्वारा मोदी शुगर मिल्स, मोदी नगर, गाजियाबाद के सम्बन्ध में विभाग को नोटिस (छायाप्रति संलग्न) निर्गत की गयी है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन किया गया है।

उपरोक्त के क्रम में सम्बन्धित O.A. No. 418/2021 with O.A. No. 447/2021 एवं नोटिस दिनांक 30.07.2022 के विषयवस्तु की महत्ता के दृष्टिगत इस आशय के साथ प्रेषित है कि सम्बन्धित नोटिस में की गयी वाँछनानुसार उक्त फॉर्मों से सम्बन्धित आख्या इस कार्यालय को उपलब्ध कराते हुए वाँछित विभागीय मंतव्य/पैरावाइस नरेंटिव/शपथ पत्र विभाग की ओर से ससमय दाखिल करना सुनिश्चित करें, जिससे मा0 राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके।

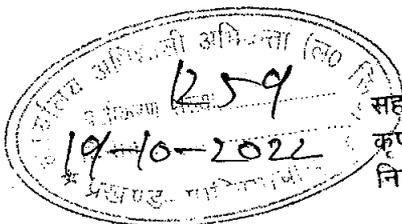
संलग्नक-उपरोक्तानुसार।

(वी०के० उपाध्याय)
निदेशक।

संख्या-1260/भू0ज0वि0, तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्, जनपद-गाजियाबाद।



सहायक (GWD)
कृपया पत्र / पत्रावली का परीक्षण करके
नियमानुसार कार्यवाही करना परतावित करें।

GZB

(वी०के० उपाध्याय)
निदेशक।

C.D.O / E.E (S/TA/12) -

J.M
SMB
15/8

Phone : Office) 0522-2287160
Office) 0522-2287233
Fax : Office) 0522-2286471
E-mail : upgwd.in@gmail.com
Website : http://upgwd.gov.in

कोर्ट केस / एन0जी0टी0 / महत्वपूर्ण।
ई-मेल के माध्यम से

कार्यालय निदेशक,
भूगर्भ जल विभाग, उ0प्र0,
नवों तल, इन्दिरा भवन, अशोक मार्ग
लखनऊ।

संख्या- /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 11 2022
विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करें, जिसके द्वारा मोदी शुगर मिल्स, मोदी नगर, गाजियाबाद के सम्बन्ध में विभाग को नोटिस (छायाप्रति संलग्न) निम्न की गयी है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनबंद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद" का गठन किया गया है।

उपरोक्त के क्रम में सम्बन्धित O.A. No. 418/2021 with O.A. No. 447/2021 एवं नोटिस दिनांक 30.07.2022 के विषयवस्तु की महत्ता के दृष्टिगत इस आशय के साथ प्रेषित है कि सम्बन्धित नोटिस में की गयी वॉछनानुसार उक्त फर्मों से सम्बन्धित आख्या इस कार्यालय को उपलब्ध कराते हुए वॉछित विभागोय नंतव्य/पैरावाईस नरेंटिव/समथ नत्र विभाग की ओर से तसमय दाखिल करण सुनिश्चित करें, जिससे मा0 राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके।
संलग्नक-उपरोक्तानुसार।

(वी०के० उपाध्याय)
निदेशक।

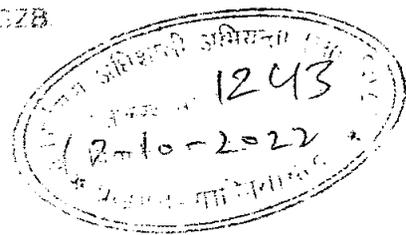
संख्या-1260/भू0ज0वि0,दिनांक।

पतिलिपि निम्नलिखित को सूचनाथ एव आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्याक्ष जिला भूगर्भ जल प्रबन्धन परिषद, जनपद-गाजियाबाद।

सहायक (G.O.D.)
कृपया पत्र / पत्रावली का पालन करके
नियमानुसार कार्यवाही का प्रत्यापन करें।

(वी०के० उपाध्याय)
निदेशक।



Item No.01 & 02

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.418/2021
With
Original Application No. 447/2021

Tilak Raj Adhana & Ors.

...Applicants

Versus

State of Uttar Pradesh

...Respondent

Date of hearing: 21.07.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None.

Respondents: Mr. Dalip Dhyani, Advocate for UPPCB.

Application is registered based on a Letter Petition received by Email.**ORDER**

1. The applicants have complained in these applications regarding air pollution in the area due to emission of heavy smoke by Modi Sugar Mill, Modi Nagar, Uttar Pradesh. They have further complained that Modi Sugar Mill is also running a compost/fertilizer plant in Modi Steel Plant which is emitting foul smell which spreads up to several kilometers with the blowing winds causing unpleasant environment in the area.

2. Vide order dated 25.01.2022, this Tribunal constituted a Joint Committee comprising of CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh) and directed the same to submit factual and action taken report within three months. The relevant part of the order is reproduced hereunder:-

"Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh). The State PCB will be the Nodal agency for coordination and compliance. The joint Committee may meet within four weeks and undertake site visit and look into the grievance and take remedial action in accordance with law following due process. The Committee may also look into the matter if the Modi Sugar Mill is also running a distillery unit and whether the same is also responsible for Air Pollution. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF"

3. In compliance thereof, the Joint Committee inspected the area on 30.03.2022 and has submitted report vide email dated 20.05.2022. The relevant part of the report is reproduced as under:-

- "X X X X X X"
1. The unit was established in 1933 and engaged in production of sugar by Double Sulphitation process with consented capacity of 5000 TCD using sugarcane. At the time of inspection, unit was found operational.
 2. The unit has two power turbines (3 MW each) to meet the requirement of energy for operating sugar unit only. No surplus power produced & exported.
 3. The unit has started its crushing season 2021-22 on 7th November, 2021 and as per Daily Manufacturing Reports (DMRs) provided by the unit, the average cane crushing from 07.11.2021 up to 29.03.2022 was found to be 4542.80 TCD.
 4. Unit is having valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 (as amended) and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (as amended), with validity up to 31.12.2023. The unit is also having valid Authorization issued under the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016 for storage and disposal of hazardous wastes valid up to 26.04.2025.
 5. As per ETP Performance Assessment Report prepared by Vasantdada Sugar Institute, Pune, the treatment capacity of ETP is 1000 KLD (Annexure-XIV). As per consent issued by UPPCB, the unit has permission to discharge 450 KLD of treated effluent.
 6. The ETP comprises of Screen—* Oil & Grease trap—* Equalization tank—> Primary clarifier—> Anaerobic tank—> Aeration tank—> Secondary clarifier—* Chlorination pit—Sand filter—) Activated Carbon Filter—> Lagoon.
 7. As informed by the unit representative, for crushing season 2021-22, ETP was started on 27.09.2021 for stabilization purpose in compliance to notified standards in M&E&CC

9. Joint team has observed that flow meters were not installed to measure various water consumptions and water recycling locations as mill bearing cooling water, mill roller bearing cooling, cooling tower, make-up water intake, air compressor cooling water, vacuum pump cooling water, sulphur burner cooling water, B and C massecuite cooling, final molasses cooling, hot water consumption at rotary vacuum, milk of lime preparation, hot water consumption at a centrifugal machine and cooling tower blow down.

10. The unit has not provided separate treatment facility to treat effluent from spray pond overflow, however anaerobic treatment was installed after primary clarifier in ETP section to cope up with the sulphate content as per recommendation of VSI, Pune.

11. The unit has two underground reservoirs (UGRs) for hot water and cold water recirculation having capacities 76.93 m³ and 740 m³.

12. The unit has impermeable lagoon having capacity of 3840 m³ to store treated effluent only for 8.5 days as per data provided by the unit. Treated effluent was recycled to process in sugar mill and partially was stored in lagoon, which was used to pump for road spray, dust suppression and horticulture purpose. However, flow meter was not installed at the utilization point, hence, treated effluent used for horticulture purpose could not be verified.

13. The unit has setup environmental laboratory for analysis of daily parameters (pH, DOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance (Annexure-XIII).

14. The unit has provided separate energy meter for ETP operation.

15. The unit has generated average 188.2 ton of press mud every day (4% of cane crushed), which is provided to local farmers as organic manure. The logbook for the same is being maintained.

16. Boiler ash was provided to local contractors and unit has maintained ash generation record, which was average 1024.22 Quintal per day or 102.42 Ton per day as per ash generation data provided by the unit from 12.11.2021 to 29.03.2022 (Annexure-IX), however the data for boiler ash disposal was not maintained by the unit.

17. As per log book of ETP sludge; about 300 quintals of sludge was generated during 19.12.2021 to 12.03.2022 and same was provided to farmers to use as a manure.

18. Joint team observed that the unit has 04 nos. of low pressure boilers with following details:

Table-01. Details of low pressure boilers

S. No.	Air Pollution Source	Capacity	Pressure	Type of fuel	Stack. No.	Stack Height
1	Boiler-III & IV	35 TPH	21 kg/cm ²	Bagasse	Stack No.-1	Combined 30 meter stack height from ground level with
2	Boiler-I	35 TPH	21 kg/cm ²	Bagasse	Stack No.-2	Combined 40 meter stack height from ground level
3	Boiler-II	25 TPH	22 kg/cm ²		Bagasse with	venture scrubber

19. Unit has provided wet scrubbing system as Air Pollution Control Devices (APCD) with both of the stacks attached to boiler, having stack height 40 meters and 30 meters from ground level.

20. During visit wet scrubber were found operational. On-line Emission Monitoring System was found installed in stacks and connected to CPCB/SPCB server.

21. During joint inspection stack monitoring was carried out by Regional Office, Ghaziabad Uttar Pradesh Pollution Control Board. Monitoring result of stack is as below:

Table- 02 Analysis result of stack emission for Suspended Particulate Matter (SPM)

S. No.	Stack No.	Stack Height	Attached Boiler with Capacity	Parameter Mg/Nm ³	Result	MOEF&CC Notification G.S.R. (E) dated 14th January. 2016
1.	Stack No.-01	30 meter	35.0 TPHX02 nos.	Particulate Matter (SPM)	87.28	150.0
2.	Stack No.-02	40 meter	25.0TPH and 35.0 TPH		133.15	

22. Monitoring result of stack no. 01 & 02 for Particulate Matter shows value of 87.28 mg/Nm³ and 133.15 mg/Nm³ respectively against norms of 150.0 mg/Nm³, which is complying as per the notified standard mentioned in MoEF&CC Notification G S R (E)

24. Joint team has collected samples from inlet, outlet & various units of Effluent Treatment Plant (ETP) and treated effluent storage lagoon. The analysis result is placed in Table-03 below.

Table-3. Analysis results of sample collected from various locations of ETP and lagoon

Sample location	Color (Haze n)	Effluent flow rate (m ³ /hr)	Sulphur/Sulphate (mg/l)	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)	TDS (mg/l)	O & G (mg/l)	MLSS/MLVSS (mg/l)
Effluent from Mill house before ETP inlet	163	-	1001	4.8	6416	4102	663	6008	08	-
Spray Pond Overflow	165	-	1028	6.9	1701	612	1322	5840	-	-
Equalization Tank	125	-	843	10.1	4944	3044	775	6896	-	-
Primary Clarifier	52	-	969	6.7	2520	1329	1140	5720	-	-
Aeration Tank	-	-	-	-	-	-	-	-	-	2331/1103
Secondary Clarifier	35	-	291	7.5	63	10	BDL	1280	-	-
ETP Outlet After Chlorination	10	23.1	228	7.7	28	05	BDL	736	BDL	-
Treated effluent storage lagoon	48	-	319	7.8	55	12	20	904	-	-
Standards for land disposal as per MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.	-	-	-	5.5 to 8.5	-	100	100	2100	10	-

25. Both streams of effluent from mill house and spray pond overflow meet in the ETP leads to Equalization Tank having characteristics as pH-10.1, COD-4944 mg/l, BOD-3044mg/l, TSS-775 mg/l, TDS-6896 mg/l and Sulphate-843mg/l

and Anaerobic Digester followed by Aeration Tank. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.

27. 81% reduction in TDS from Equalization Tank to secondary clarifier observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.

28. The analysis of sample collected from aeration tank for MLSS/MLVSS were measured as 2331 and 1103 respectively with MLVSS/MLSS ratio of 0.47 against the desired ratio of 0.70 to 0.80.

29. The analysis results of samples collected from ETP outlet w.r.t. pH-7.7 against 5.5 to 8.5, BOD-05 mg/l against 100 mg/l, TSS-BDL against 100 mg/l, Oil & Grease-BDL against 10 mg/l, which are complying as per the notified standard mentioned in MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.

30. The analysis result of sample collected from fall treated effluent storage lagoon shows pH- 7.8 (norms: 5.5 to 8.5), COD-55 mg/l (against 250 mg/l), BOD-12 mg/l (against 100 mg/l), TSS-20 mg/l (against 100 mg/l) and TDS-904 mg/l (against 2100 mg/l) which are complying with notified standards.

31. The unit has installed Online Continuous Effluent Monitoring System (OCEMS) (Fig-19 & Fig-20) to monitor treated effluent discharge. OCEMS reading were observed w.r.t. pH 7.84, COD-84.2 mg/l, TSS-10.4mg/l, BOD-14.1 mg/l during inspection which complying with the notified standards.

32. The unit has one piezometer well in the unit premises (Lat: 28.827067, Long: 77.569996, water level reading- 12.23 meter).

33. The unit has 02 bore-wells to meet the daily requirement of fresh water for sugar mill. Flow-meters were found installed at both the bore-wells. As per logbook records from 07.11.2021 to 29.03.2022 the average fresh water extraction/consumption from bore-well is 133.05 KLD, which is 29.29 L/T of cane crushed.

34. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is **100.04 liter per ton of cane** crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.

Table-04. Month-wise details of quantity of fresh water withdrawal from bore-well I & II from 07.11.2021 to 29.03.2022

S. No.	Months	Bore-well No. I (KL)	Bore-well No. II (KL)
1	Nov-21	4336	2552
2	Dec-21	2745	22
3	Jan-22	2592	0
4	Feb-22	3000	0
5	Mar-22	3779	0
Total withdrawal=		16452 KL	2574 KL
Avg. withdrawal=		115.05 KLD	18.00 KLD

35. The unit does not have valid permission from CGWA/UPGWD for abstraction of ground water, however, the unit has applied for No Objection Certificate from UPGWD for ground water abstraction from two bore-wells (bore-well- I & II) on 26.11.2021 seeking permission to abstract total 560 m³/day of groundwater from each bore-well.

36. Joint team has collected ground water samples for physico-chemical analysis from bore-well-I located near sugarcane loading area and handpump located near bio-compost yard of distillery section. The analysis results of the ground water samples are placed in Table-5 below:

Table-5. Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sampling Point	Ground water from Bore-well near sugarcane loading area industry	Ground water from Handpump near bio-compost yard	(Acceptable limit) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012	(Permissible limit in the absence of alternate source) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012
Depth	100 ft	80 ft	---	---
Color (Hazen)	BDL	BDL	5	15
pH	7.4	7.2	6.5-8.5	6.5-8.5
Conductivity (μ s/cm)	1031	1379	---	---
TDS (mg/l)	646	814	500	2000
COD (mg/l)	03	04	---	---
Total Hardness (mg/l)	648	416	200	600
Total Alkalinity (mg/l)	469	420	200	600
SO ₄ (mg/l)	100	93	200	400
NO ₃ ^{-N} (mg/l)	6.4	4.0	45	NR*
Chloride (mg/l)	40	176	250	1000
Cd (mg/l)	BDL	BDL	0.003	-
Co (mg/l)	BDL	BDL	-	-
Cr (mg/l)	BDL	BDL	0.05	NR*
Cu (mg/l)	0.08	BDL	0.05	1.5
Fe (mg/l)	2.69	0.07	0.3	NR*
Mn (mg/l)	0.05	BDL	0.1	0.3
Ni (mg/l)	BDL	BDL	0.02	NR*
Zn (mg/l)	2.09	BDL	5	15

NR*=No Relaxation

1. The analysis results of Groundwater samples collected from bore-well-I and handpump located near bio-compost yard of distillery section show COD-03 mg/l and 04 mg/l respectively, which indicates ground

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water contamination. The value of total hardness in bore-well-I was also on higher side (648 mg/ l).

2. Joint team also collected samples at upstream and downstream locations from domestic drain flowing along the boundary wall of the unit for physic-chemical analysis. Analysis results of the sample are placed in Table-6 below.

Table-06. Analysis results of drain samples at upstream and downstream locations

Sampling location	Coordinates		Parameters (all values are in mg/L except Color in hazen unit & pH)						
	Latitude	Longitude	Color	pH	COD	BOD	TSS	TDS	SO4
Drain at upstream location	28.825825	77.566109	13	6.8	66	22	56	636	118
Drain at downstream location	28.828330	77.568878	209	6.8	8168	1592	10719	844	108

3. The above analysis results of the drain samples collected from upstream and downstream locations depict the following:

- The analysis result of sample collected from domestic drain flowing along the boundary wall of sugar unit at upstream location shows pH- 6.8, COD-66 mg/1, BOD-22 mg/1, TSS-56 mg/1 and TDS-636 mg/1, which indicate the presence of domestic sewage characteristics.
- Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high color-209 hazen unit, COD-8168 mg/1, BOD-1592 mg/1 and TSS-10719 mg/1, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

3.0 DISTILLERY UNIT

3.1 OBSERVATIONS ON MOLASSES BASED DISTILLERY

1. The unit has a molasses based distillery unit of 30 KLD-capacity. On the day of inspection, the distillery unit was found non-operational. As informed by the unit representative, the unit is non-operational since 06.05.2021 due to general maintenance. (Annexure-X)

2. For treatment of spentwash the unit has facility to achieve ZLD with following systems;

Bio-digester4 MEE --> Bio-composting

3. The unit has submitted a statement to U.P. Excise Depaxtiuent wherein the unit has informed Excise Department about the non-

5. The unit is having Valid Air and Water Consent. The consent is valid for the period from 01.01.2022 to 31.12.2022. (Annexure-XII)

6. The unit has 5.7 acres (uncovered) of Bio-compost yard. No bio-composting activity was observed. The unit representative informed that bio-composting cycle was completed in Feb, 2022 and after that the unit has not carried out any bio-composting. The compost yard was found properly lined. No bio-compost was found stored in the compost yard. The unit has submitted the details of bio-compost sold for the month from 5.06.2021 to 1.03.2022

7. Total No. of Lagoons in Distillery unit; 02

> Lagoon 1 = capacity 2900m³ for storage of Bio-methanated spent wash (BMSW).

> Lagoon 2 = 200 KL for storage of Conc. Spent wash

During the inspection, the lagoon of 200 KL capacity was found empty and another lagoon of

capacity 2900m³ was found filled with spent wash (approx. 700 m³).

8. A tank of 50 KL capacity near the bio-digester unit was found filled with approx. 8-10 KL of spent wash. As informed by the unit representative, the unit will use this spent wash for culture development.

9. Sample was collected from this 50 KL tank. Analysis of the samples collected from the tank shows pH-4.4, COD-127680 mg/l, BOD, 52871 mg/l, TSS-5038, TDS-102220, and Colour-36180 Hazen. Analysis results indicates that the tank is filled with raw spent wash.

4.0 CONCLUSION

4.1 Sugar Unit

1. The unit was found operating within consented capacity.

2. The unit has valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 both valid up to 31.12.2023. The unit has Authorization valid up to 26.04.2025.

3. The unit has applied NOC to Ground Water Department, U.P. on 26.11.2021 for bore-well-I & II.

4. Based on DMRs the average daily cane crushing was found 4542.80 TCD which was under the consented capacity i.e. 5000 TCD.

5. The unit has Effluent Treatment Plant (ETP) with treatment capacity of 1000 KLD, however as per consent to operate unit has permission to discharge 450 KLD of treated effluent.

6. The unit has not installed flow meters at various hot and cold water recycling locations.

7. The unit has recycled treated effluent to process in sugar mill.

8. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is 100.04 liter per ton of cane crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.

9. Byproducts i.e. boiler ash, dry sludge and press mud are provided to local contractors and local farmers.

10. The unit has environmental laboratory (Fig-32) for analysis of daily parameters (pH, BOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance.

11. Stack emission for Particulate Matter (SPM) is complying against the prescribed emission standard as per MOEF&CC Notification G.S.R. (E) dated 14th January, 2016.

12. Presence of bagasse particles were experienced in ambient air due to wind.

13. The unit has installed Online Continuous Effluent & Emission Monitoring System (OCEMS), which is connected with CPCB/SPCB server.

14. 81% reduction in TDS from Equalization Tank to secondary clarifier observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.

15. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.

16. Analysis results of Groundwater samples collected from bore-well-I, located near sugarcane area and handpump located near biocompost yard in distillery section has shown COD contamination i.e. 03 mg/l and 04 mg/l respectively. Groundwater sample collected from bore-well-I also shown Total Hardness-648 mg/l against 600 mg/l which is exceeding the permissible limit of Drinking Water Standards (BIS) IS 10500:2012.

17. Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high Color-209 hazen unit, COD-8168 mg/l, BOD-1592 mg/l and TSS-10719 mg/l, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

4.2 Distillery Unit

1. The distillery unit was found non-operational during the visit. Bio-compost yard was found clean and no cycle of bio-composting was observed.

5.0 RECOMMENDATIONS OF THE COMMITTEE

5.1 Sugar Unit

1. It is recommended that the unit shall install flow meters at various water recycling locations to measure water consumptions as specified in sugar charter.

2. The unit shall install flow meter at the outlet of treated water storage lagoon to quantify the treated water consumption in horticulture and maintain record of the same.

3. The unit shall maintain the desired MLVSS/MLSS ratio of 0.70 to 0.80 in aeration tank.

4. The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.

5. The contamination in Ground Water, has been observed, hence it is recommended that Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep bore-well for drinking water shall be made.

6. The unit shall ensure consistent compliance of the notified standards in MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.

7. The unit shall ensure the absolute treatment of sugar effluent and

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8. Unit must ensure the proper storage of bagasse to avoid ambient air pollution due to floating bagasse particles.

5.2 Distillery Unit

1. The unit shall concentrate all its raw spent wash stored in tank of 50 KL and Bio-methanated spent wash (BMSW) stored in lagoon of capacity 2900m³ through MEE to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting

2. Since the unit is under the process of switching its molasses based distillery to grain based distillery now therefore, the unit shall dismantle/level/fill the lagoon of capacity 2900m³ after utilization of accumulated spent wash in bio-composting.

3. The unit shall commence its grain based distillery only after obtaining valid consent from UPPCB."

4. The Joint Committee has merely inspected Modi Sugar Mill and Distillery and submitted its report with observations regarding the same but the Joint Committee did not inspect Modi Steel Plant and has not looked into and reported about grievances of the applicants against the same. The Joint Committee is directed to undertake site visit to Modi Steel Plant, look into the grievances of the applicants, verify the factual position and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order, and submit its further action taken report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

5. Notice alongwith copy of the application and report of the Joint Committee be also issued to Director, Ground Water Department, Government of Uttar Pradesh and Chairman/Executive Director, M/s Modi Sugar Mills (Sugar Unit and Distillery Unit) Modinagar, District Gaziabad (U.P) requiring them to file their response/ reply to the allegations made in the application as well as observations made in the report of Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

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6. List for further consideration on 02.11.2022
7. A copy of this order be forwarded to the CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh) by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 21, 2022
AG

12:53 AM

Email

Email

Public Grievance

4276 / LP / 2021
- 16/11/21

Fwd: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

From : Registrar General <rg.ngt@nic.in>

Mon, Nov 15, 2021 10:25 AM

Subject : Fwd: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

To : Public Grievance <publicgrievance-ngt@gov.in>

From: "adhana tilakraj55" <adhana.tilakraj55@gmail.com>

To: roghaziabad@uppcb.com, grievance@uppcb.com, "Registrar General" <rg.ngt@nic.in>, "Administrative Section" <admn.ngt@nic.in>, "shiladitya brahma" <shiladitya.brahma@sbecsugar.com>

Sent: Saturday, November 13, 2021 10:07:18 AM

Subject: Polution by Mogar Mill Modinagar by heavy spreading of smoke and begas through chimney

Dear Sir, Season of Modi sugar has commence a week ago and spreading of heavy smoke and begas through chimney has started which cover almost the entire area. Particularly when AQI is running at about 100 times more than the standards. Neither Modi sugar management nor UPPCB is taking any action. NGT is also do not this in a/c whereas this is a permanent polution spreading unit not only this but also every year. Inspection team visit the sugar plant only and do not visit polution affected area or colonies. They may take sample from the roofs of colony houses. But they do not do so and visit only in Sugar plant and get their compliments. Further, heavy polution is spreaded by Modi sugar from their compost fertilizer plant running in Modi Steel Plant. Form plant heavy fermentation foul poisonous smell spreaded upto several kilometres with the flowing winds in the side flowing air.

Hope immediate necessary action. Regards,

Tilak Raj adhana together with all colony residents,
Nandnagari, Trans Rly Line Modinagar.
9997885338, 8445172774

Tilak Raj
adha
Nandnagari
Modinagar

पत्रांक/822/ल0सिं0/नो0ग्रा0वा0पोर्टल/2022-23

दिनांक 17-11-2022

Chairman/Executive Director

M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar

Disst-Ghaziabad,

Uttar Pradesh-201204

विषय- मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

कारण बताओ नोटिस

अद्योहस्ताक्षरी के कार्यालय के पत्र संख्या-1612 दिनांक- 11.10.2022 एवं पत्र संख्या- 1750 दिनांक 02.11.2022 के द्वारा, मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के क्रम में आख्या चाही गयी थी जो आज दिनांक तक अप्राप्त है। जो अत्यन्त खेद जनक है।

मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली के निर्देशों में गठित संयुक्त टीम के निरीक्षण में शुगर मिल के बोरवेल नं0 01 एवं डिस्टिलेरी सेक्सन के बायो कम्पोस्ट यार्ड स्थापित हैडपम्प के नमूने में COD 03 mg/l एवं COD 04 mg/l पाया गया है जो बाहरी कन्टामिनेशन को प्रदर्शित करता है एवं बोरवेल नं0 01 से प्राप्त नमूने की हार्डनेस 648 mg/l पाया गया जो ड्रिंकिंग वाटर स्टेन्डर्ड की अनुमन्य सीमा से अधिक है।

अतः आपको पुनः निर्देशित किया जाता है कि उपरोक्त बोरवेल एवं हैडपम्प के वाटर सैम्पल की जांच पुनः कराते हुए, प्रकरण की सम्पूर्ण आख्या 07 दिवस के अन्दर उपलब्ध कराना सुनिश्चित करें।

अधिसासी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक/822/ल0सिं0/नो0ग्रा0वा0पोर्टल/2022-23 दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0 सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ, उ0प्र0
2. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी, सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

अधिसासी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।



MODI SUGAR MILLS
(A Unit of Modi Industries Limited)



Date: 26.11.2022

The Executive Engineer
Laghu Sichai Vibhag
Nodal Officer, Ground Water Portal
Ghaziabad

Dear Sir,

With reference to your Letter No. – 1822/L.S./N.G.W.Portal/2022-23 dated 17.11.2022 which was received by us on 21.11.2022, we are submitting the details and desired information as under:-

1. That the Hon'ble National Green Tribunal , New Delhi passed an order dated 25.01.2022 in O.A. No. 418/2021 and O.A. No. 447/2021 in the matter of Tilak Raj Adhana & Others Vs State of Uttar Pradesh and constituted a joint inspection committee comprising the Officers of CPCB , State P.C.B. and District Magistrate , Ghaziabad and directed to submit the factual and action taken report within a period of three months.
2. That the joint inspection committee comprising the Officers of CPCB , State P.C.B. and authorized representative of District Magistrate , Ghaziabad inspected the site of Modi Sugar Mills, Modinagar as well as the site of Bio-Compost yard in the premises of Modi Steels on 30.03.2022.
3. That after making the above mentioned inspection, the joint inspection committee submitted their inspection report before the Hon'ble National Green Tribunal, New Delhi on 20.05.2022 through E-mail. After perusal the inspection report, the Hon'ble N.G.T passed an order dated 21.07.2022 directing Modi Sugar Mills (Sugar Unit & Distillery Unit) , Modinagar to file their response / reply to the allegation made in the application as well as observation made in the report of Joint Inspection Committee within a period of two months.
4. That the above mentioned matter was listed before the Hon'ble N.G.T. for further consideration on 02.11.2022.

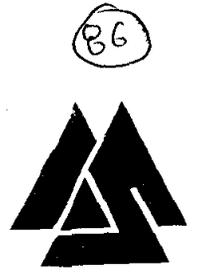
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Contd..2.



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MODI SUGAR MILLS
(A Unit of Modi Industries Limited)



-2-

5. That Modi Sugar Mills filed their reply/objections before the Hon'ble N.G.T. , New Delhi within a stipulated time period.
6. That after perusal of the reply/objections made by Modi Sugar Mills in the matter, the Hon'ble N.G.T. passed an order dated 02.11.2022 directing Modi Sugar Mills to submit the Compliance report of Observations / Recommendations made by the Joint Inspection Committee in their inspection report within a period of Two Months.
7. That the matter is further listed for consideration on 20.02.2023
8. That we have already provided the photocopies of the following documents to the Officers of Laghu Sichai Vibhag / Nodal Officer , Ground Water Portal , Ghaziabad at the time of their inspection at Modi Sugar Mills, Modinagar.
 - i) Order dated 25.01.2022 passed by the Hon'ble N.G.T. , New Delhi, constituted a Joint Inspection Committee.
 - ii) Inspection Report submitted by the Joint Inspection Committee before the Hon'ble N.G.T.
 - iii) Order dated 21.07.2022 passed by the N.G.T. directing Modi Sugar Mills to file their response / reply to the allegations made in the application as well as observation made in the inspection report of Joint Inspection Committee.
 - iv) Reply/Objections filed by Modi Sugar Mills into the matter before N.G.T.
 - v) Copy of order dated 02.11.2022 passed by the Hon'ble N.G.T. directing Modi Sugar Mills to submit compliance report of observations/recommendations of Joint Inspection Committee within a period of two months. The matter is further listed on 20.02.2023
9. As regards the Ground Water Analysis Report of Bore-Well No. # 1 of Modi Sugar Mills and One Hand-Pump located near Bio-Compost yard of Distillery section in Modi Steels Compound; the factual position is as under:-

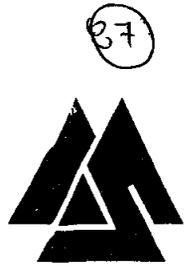
Contd..3..



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MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



-3-

Bore-Well of Modi Sugar Mills

- i.) Bore-Well water of Modi Sugar Mills is used only in manufacturing process.
- ii.) Drinking water is provided to the workers working in the plant only after purification of Bore-Well water through R.O. system. Photograph of R.O. System installed at Modi Sugar is attached herewith as Annexure No. # -1.
- iii.) We are very much careful with the quality of Bore-Well water and we obtained the Bore-well water analysis report from time to time through the Authorized Laborites approved from N.A.B.L and Uttar Pradesh Pollution Control Board, Lucknow. The results of all the Bore-Well water Analysis reports are within the parameters fixed by Drinking Water Standards (BIS) IS 10500:2012. Photocopies of some Bore-Well analysis reports dated 23.03.2019, 17.02.2020, 02.02.2021, 10.01.2022, 13.08.2022, 19.11.2022 & 24.11.2022 are enclosed herewith for your kind perusal as Annexure No. # 02, 03, 04, 05, 06, 07 & 08.

Hand-Pump Located nearby Bio-Compost Yard of Distillery Section

- i.) That since our Distillation Plant is not in operation from May'2021, there is no generation of Spent Wash.
- ii.) That consequently there is no activity in Bio Compost yard since last six months.
- iii.) Now we are going to convert our Distillation Plant from Molasses based system to Grain based system.
- iv.) After conversion of our Plant from Molasses based system to Grain based system, we will not be in requirement of Bio – Compost yard and there will not be any activity in Bio-Compost yard.
- v.) That in compliance of observation / recommendations of the Joint Inspection Committee , we have started to dismantle/level the Lagoon near the Bio-Compost yard.

Contd..4..



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MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



-4-

- vi.) We are very much careful with the quality of Hand-Pump water and we obtained the Hand-Pump water analysis report after every three months through the Authorized Laborites approved from N.A.B.L and Uttar Pradesh Pollution Control Board, Lucknow. The results of all the Hand-Pump water Analysis reports are within the parameters fixed by Drinking Water Standards (BIS) IS 10500:2012. Photocopies of these Water Analysis reports sent to the CPCB , Delhi and UPPCB, Lucknow after every three months. Photocopies of some Hand-Pump water analysis reports dated 27/11/2021, 28/02/2022, 28/05/2022, 13/08/2022, 29/08/2022, 19/11/2022 & 24/11/2022 are enclosed herewith for your kind perusal as Annexure No. # 09,10,11,12,13 ,14 & 15.

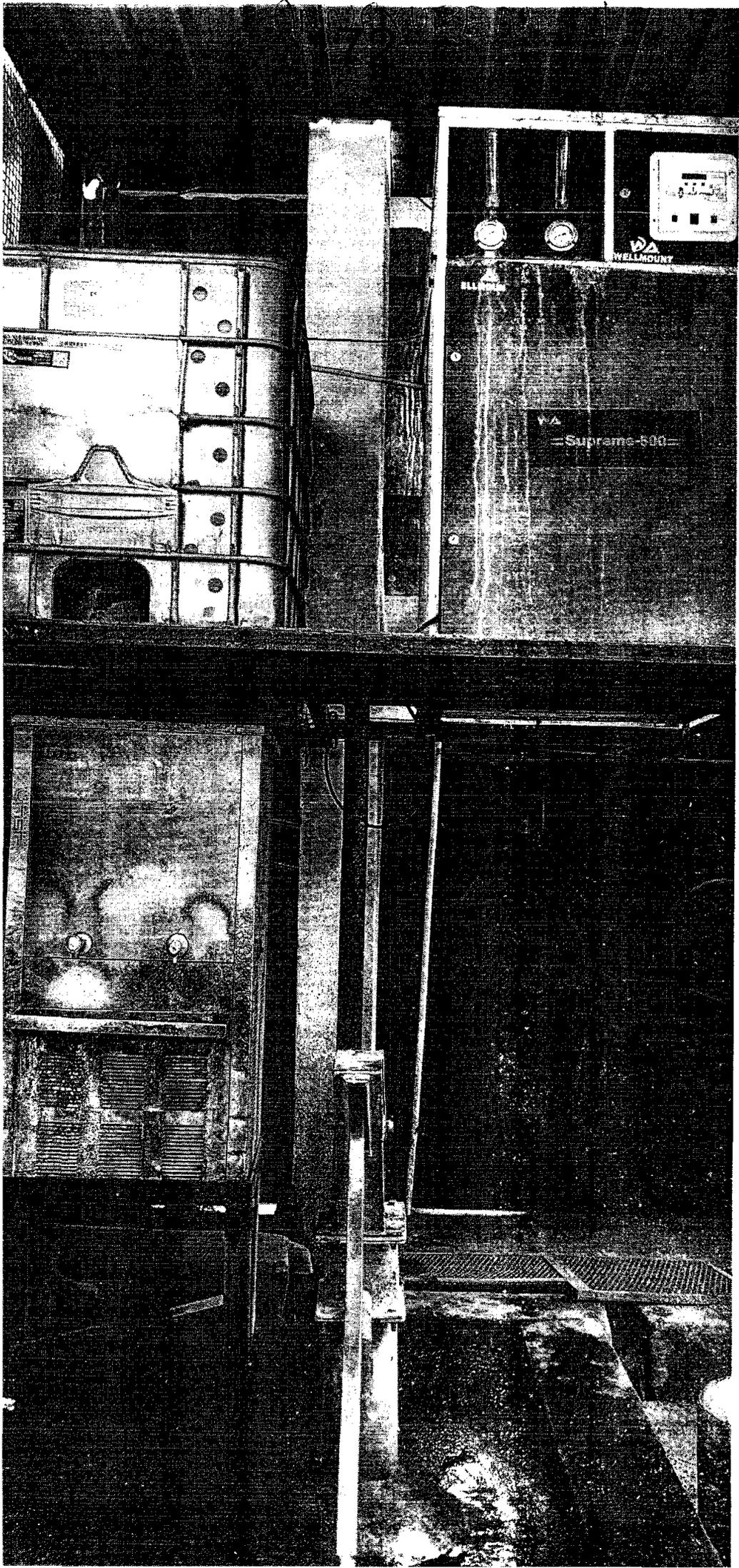
In view of above, it is crystal clear that the quality of Bore-Well water of Modi Sugar Mills and Hand-Pump located at Bio Compost Yard is equally good for utilizing in the process and for drinking purpose.

Thanking You.

Yours faithfully

Rajeev Gupta
General Manager (Plant)
Modi Distillery

R.P. Singh
Vice President (Tech.)
Modi Sugar Mills





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E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P

J.O. No.: FL/W/18032019-043
ULR Code: TC5503 19 2 00001916 F
Report Date: 23/03/2019
Sample Receipt Date: 18/03/2019
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Potable Water** (One Sample)
Brand Name, if any : None
Sample Quantity & Packaging : 1 Litre X3, Pet Bottle
Date of Performance of Test : 18th - 23rd March, 2019
Method of Sampling : Sample is provided by Modi Sugar Mills.

Analysis Report

Physical Description: Water is clear without any sediments, suspended particles & extraneous matter

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012	Protocol
Chemical Analysis:				
1	Colour, Hazen	2	5 Max.	IS:3025 (P-4)
2	Odour	Agreeable	Agreeable	IS:3025 (P-5)
3	Taste	Agreeable	Agreeable	IS:3025 (P-7&8)
4	Turbidity, NTU	0.67	1 Max.	IS:3025 (P-10)
5	pH value	7.22	6.5 - 8.5	IS:3025 (P-11)
6	Chloride (as Cl), mg/L	98.46	250 Max.	IS:3025 (P-32)
7	Nitrate (as NO ₃), mg/L	1.20	45 Max.	APHA 23 rd Ed.
8	Fluoride (as F), mg/L	0.18	1.0 Max.	APHA 23 rd Ed.
9	Residual Free Chlorine, mg/L	ND, [LOQ-0.1]	0.2 Min.	APHA 23 rd Ed.
10	Total Hardness (as CaCO ₃), mg/L	142	200 Max.	IS:3025 (P-21)
11	Total Dissolved Solids, mg/L	449	500 Max.	IS:3025 (P-16)

Testing Section

Prepared By
Mohd Tahir

Checked By:
Satish Kumar Singh

Page 1 of 3

(AUTHORISED SIGNATORY)
D Malhotra, Director

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TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P

FARE LABS Private Limited

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Gurgaon-122002, Haryana, INDIA

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Fax : +91-124-4036038, Cell : +91-95992 21227

E mail : farelabs@farelabs.com

Website : www.farelabs.com

J.O. No.: FL/W/18032019-043

ULR Code: TC5503 19 2 00001916 F

Report Date: 23/03/2019

Sample Receipt Date: 18/03/2019

Account Manager: Swati Singh

Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : Potable Water (One Sample)
Brand Name, if any : None
Sample Quantity & Packaging : 1LitreX3, Pet Bottle
Date of Performance of Test : 18th - 23th March, 2019
Method of Sampling : Sample is provided by Modi Sugar Mills.

Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012	Protocol
Metal Analysis:				
1	Iron (as Fe), mg/L	0.032	1.0 Max.	FL/SOP/ICPMS-01

Note: FL/SOP/ICPMS-01, Based on APHA 23rd Ed. 2017

Prai
Testing Section

Ruchi
Prepared By
Ruchi Bansal

Rajendra
Checked By
Rajendra Yadav

Page 2 of 3

(AUTHORISED SIGNATORY)
D. Mathur
D. Mathur, Director

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Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P

J.O. No.: FL/W/18032019-043
ULR Code: TC5503 19 2 00001916 F
Report Date: 23/03/2019
Sample Receipt Date: 18/03/2019
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Potable Water** (One Sample)
Brand Name, if any : None
Sample Quantity & Packaging : 1LitreX3, Pet Bottle
Date of Performance of Test : 18th - 23th March, 2019
Method of Sampling : Sample is provided by Modi Sugar Mills.

Analysis Report

S. No.	Parameter	Test Result	Detection Limit	Specifications as per IS-10500:2012	Protocol
Microbiological Analysis:					
1	Total Coliform, MPN/100ml	Not Detected	≥2	Shall not be detectable in any 100ml sample	IS-1622
2	E. coli, MPN/100ml	Not Detected	≥2		

ND= Not Detected; LOQ= Limit of Quantification; *Not Detected

Inference: The tested sample of water **conforms** to IS-10500:2012 for drinking water specifications and is fit for human consumption w.r.t. above test

Sushma
Testing Section

Suman
Prepared By

Suman
Checked By:

Meenakshi Bakshi
(AUTHORISED SIGNATORY)

Dr. Biswapriya/Suman Yadav Dr. M. Tripathi, QM Page 3 of 3

Ms. Meenakshi Bakshi, Scientist-B

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Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar Dist. Ghaziabad UP

J.O. No.: FL/W/11022020-019
ULR Code: TC5503 19 2 00013170 F
Report Date: 17/02/2020
Sample Receipt Date: 11/02/2020
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : None
Sample Quantity & Packaging : 1LitreX3, Pet Bottle
Test Started on : 11/02/2020
Test Completed : 17/02/2020
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 11/02/2020
Sample Collected by : Mr. Ajay Kumar (FARELABS Representative)



Analysis Report

Physical Description: Water is clear without any sediments, suspended particles & extraneous matter

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Chemical Analysis:					
1	Colour, Hazen	5	5 Max.	15	IS:3025 (P-4)
2	Odour	Agreeable	Agreeable	Agreeable	IS:3025 (P-5)
3	Taste	Agreeable	Agreeable	Agreeable	IS:3025 (P-7&8)
4	Turbidity, NTU	0.12	1.0 Max.	5	IS:3025 (P-10)
5	pH Value	6.74	6.5 - 8.5	No Relaxation	IS:3025 (P-11)
6	Total Dissolved Solids, mg/L	892	500 Max.	2000	IS:3025 (P-16)
7	Chloride (as Cl), mg/L	171.94	250 Max.	1000	IS:3025 (P-32)
8	Sulphide (as H ₂ S), mg/L	ND, [LOQ - 0.005]	0.05 Max.	No Relaxation	APHA 23 rd Ed.
9	Total Alkalinity (as CaCO ₃), mg/L	450	200 Max.	600	IS:3025 (P-23)
10	Total Hardness (as CaCO ₃), mg/L	432	200 Max.	600	IS:3025 (P-21)

Testing Section

Prepared By
Nayla Tazeen

Checked By
Satish Kumar Singh

(AUTHORISED SIGNATORY)
D Mathur, Director

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FL/7/GEN/F-05



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Fax : +91-124-4036038, Cell : +91-95992 21277
E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar Dist. Ghaziabad UP

J.O. No.: FL/W/11022020-019
ULR Code: TC5503 19 2 00013170 F
Report Date: 17/02/2020
Sample Receipt Date: 11/02/2020
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : None
Sample Quantity & Packaging : 1 LitreX3, Pet Bottle
Test Started on : 11/02/2020
Test Completed : 17/02/2020
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 11/02/2020
Sample Collected by : Mr. Ajay Kumar (FARELABS Representative)



Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Metals Analysis:					
1	Arsenic (as As), mg/L	ND, [LOQ - 0.002]	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
2	Lead (as Pb), mg/L	ND, [LOQ-0.002]	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01

Note: FL/SOP/ICPMS-01, Based on APHA 23rd Ed. 2017

ND= Not Detected; **LOQ=** Limit of Quantification

Inference: The tested sample of water **conforms** to the specifications of drinking water (IS-10500:2012), in case of permissible limit, w.r.t. above tests.

Megha
Testing Section

Prachi
Prepared By
Prachi Chaudhary

Rajan
Checked By
Rajendra Yadav

[Signature]
(AUTHORISED SIGNATORY)
D Mathur, Director

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Fax : +91-124-4036038, Cell : +91-95992 21227
E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar Dist. Ghaziabad UP

J.O. No.: FL/W/SL/11022020-007
Report Date: 17/02/2020
Sample Receipt Date: 11/02/2020
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples	: Borewell Water (One Sample)
Brand Name, if any	: None
Sample Quantity & Packaging	: 500ml Sterilized Bottle
Test Started on	: 11/02/2020
Test Completed	: 17/02/2020
Method of Sampling	: FL/SOP/B/D-1
Date of Sampling	: 11/02/2020
Sample Collected by	: Mr. Ajay Kumar (FARELABS Representative)

Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012	Protocol
Microbiological Analysis:				
1	Total Coliform, per 100ml	Absent	Shall not be detectable in any 100ml sample	IS:15185
2	E. coli, per 100ml	Absent		

Inference: The tested sample of water **conforms** to the specifications of drinking water (IS-10500:2012), w.r.t. above tests.

Swati Suman
Testing Section Prepared By
Suman Yadav

Dr. M. Tripathi
Checked By
Dr. M. Tripathi, QM Page 1 of 1

Meenakshi Bakshi
(AUTHORISED SIGNATORY)
Ms. Meenakshi Bakshi, Scientist-B

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Fax : +91-124-4036038, Cell +91 95992 21227
E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036
ULR Code: TC5503 21 2 00001363 F
Report Date: 02/02/2021
Sample Receipt Date: 28/01/2021
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : **None**
Location : **None**
Sample Quantity & Packaging : **1litrex10 Pet Bottle, 500ml Sterilized bottle**
Test started on : **28/01/2021**
Test Completed : **02/02/2021**
Method of Sampling : **FL/SOP/B/D-1**
Date of Sampling : **28/01/2021**
Sample Collected by : **Mr. Ajay Gujjar (FARE LABS Representative)**



TC-5503

Analysis Report

Physical Description: Water is clear without any sediments, suspended particles & extraneous matter

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Chemical Analysis:					
1	Colour, Hazen	5	5 Max.	15	IS:3025 (P-4)
2	Odour	Agreeable	Agreeable	Agreeable	IS:3025 (P-5)
3	Taste	Agreeable	Agreeable	Agreeable	IS:3025 (P-7&8)
4	Turbidity, NTU	0.25	1.0 Max.	5	IS:3025 (P-10)
5	pH Value	7.44	6.5 - 8.5	No Relaxation	IS:3025 (P-11)
6	Total Dissolved Solids, mg/L	984	500 Max.	2000	IS:3025 (P-16)
7	Ammonia, mg/L	ND, [LOQ - 0.01]	0.5 Max.	No Relaxation	APHA 23 rd Ed.
8	Anionic detergents (as MBAS), mg/L	ND, [LOQ - 0.01]	0.2 Max.	1.0	APHA 23 rd Ed.
9	Chloride (as Cl), mg/L	191.94	250 Max.	1000	IS:3025 (P-32)
10	Calcium (as Ca), mg/L	96.0	75 Max.	200	IS:3025 (P-40)
11	Cyanide (as CN), mg/L	ND, [LOQ - 0.03]	0.05 Max.	No Relaxation	APHA 23 rd Ed.
12	Chloramines (as Cl ₂), mg/L	ND, [LOQ - 0.05]	4 Max.	No Relaxation	APHA 23 rd Ed.
13	Fluoride (as F), mg/L	0.24	1.0 Max.	1.5	APHA 23 rd Ed.
14	Magnesium (as Mg), mg/L	34.99	30 Max.	100	APHA 23 rd Ed.
15	Nitrate (as NO ₃), mg/L	4.95	45 Max.	No Relaxation	APHA 23 rd Ed.
16	Phenolic substances (as C ₆ H ₅ OH), mg/L	ND, [LOQ - 0.0005]	0.001 Max.	0.002	IS:3025 (P-43)
17	Residual free Chlorine, mg/L	ND, [LOQ - 0.1]	0.2 Min.	1	APHA 23 rd Ed.
18	Sulphate (as SO ₄), mg/L	67.0	200 Max.	400	APHA 23 rd Ed.
19	Sulphide (as H ₂ S), mg/L	ND, [LOQ - 0.005]	0.05 Max.	No Relaxation	APHA 23 rd Ed.
20	Total Alkalinity (as CaCO ₃), mg/L	410	200 Max.	600	IS:3025 (P-23)
21	Total Hardness (as CaCO ₃), mg/L	384	200 Max.	600	IS:3025 (P-21)

Testing Section

Prepared By
Nayla Azeen

Checked By
Satish Kumar Singh

Page 1 of 6

(AUTHORISED SIGNATORY)
D. Mathu, Director

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TESTING, CALIBRATION, PROFICIENCY TESTING, R&D & TRAINING SERVICES

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E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036
ULR Code: TC5503 21 2 00001363 F
Report Date: 02/02/2021
Sample Receipt Date: 28/01/2021
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : None
Location : None
Sample Quantity & Packaging : 1litrex10 Pet Bottle, 500ml Sterilized bottle
Test started on : 28/01/2021
Test Completed : 02/02/2021
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 28/01/2021
Sample Collected by : Mr. Ajay Gujjar (FARE LABS Representative)



TC-5503

Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Metals Analysis:					
1	Aluminium (as Al), mg/L	ND, [LOQ - 0.01]	0.03 Max.	0.2	FL/SOP/ICPMS-01
2	Arsenic (as As), mg/L	ND, [LOQ - 0.002]	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
3	Barium (as Ba), mg/L	ND, [LOQ - 0.01]	0.7 Max.	No Relaxation	FL/SOP/ICPMS-01
4	Boron (as B), mg/L	ND, [LOQ - 0.01]	0.5 Max.	2.4	FL/SOP/ICPMS-01
5	Cadmium (as Cd), mg/L	ND, [LOQ - 0.001]	0.003 Max.	No Relaxation	FL/SOP/ICPMS-01
6	Chromium (as Cr), mg/L	ND, [LOQ - 0.005]	0.05 Max.	No Relaxation	FL/SOP/ICPMS-01
7	Copper (as Cu), mg/L	ND, [LOQ - 0.01]	0.05 Max.	1.5	FL/SOP/ICPMS-01
8	Iron (as Fe), mg/L	0.060	1.0 Max.	No Relaxation	FL/SOP/ICPMS-01
9	Lead (as Pb), mg/L	ND, [LOQ-0.002]	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
10	Manganese (as Mn), mg/L	ND, [LOQ - 0.005]	0.1 Max.	0.3	FL/SOP/ICPMS-01
11	Molybdenum (as Mo), mg/L	ND, [LOQ - 0.002]	0.07 Max.	No Relaxation	FL/SOP/ICPMS-01
12	Mercury (as Hg), mg/L	ND, [LOQ - 0.0005]	0.001 Max.	No Relaxation	FL/SOP/ICPMS-01
13	Nickel (as Ni), mg/L	ND, [LOQ - 0.002]	0.02 Max.	No Relaxation	FL/SOP/ICPMS-01
14	Selenium (as Se), mg/L	ND, [LOQ - 0.005]	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
15	Silver (as Ag), mg/L	ND, [LOQ - 0.002]	0.1 Max.	No Relaxation	FL/SOP/ICPMS-01
16	Zinc (as Zn), mg/L	ND, [LOQ - 0.01]	5.0 Max.	15	FL/SOP/ICPMS-01

Note: FL/SOP/ICPMS-01, Based on APHA 23rd Ed. 2017

Testing Section

Prepared By

Checked By

(AUTHORISED SIGNATORY)

[Signature]

[Signature]

[Signature]

Page 2 of 6

[Signature]
D Mathur, Director

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Fax : +91-124-4036038, Cell : +91-95992 21227

E-mail : farelabs@farelabs.com

Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills

Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036

ULR Code: TC5503 21 2 00001363 F

Report Date: 02/02/2021

Sample Receipt Date: 28/01/2021

Account Manager: Swati Singh

Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples	: Borewell Water (One Sample)
Brand Name, if any	: None
Location	: None
Sample Quantity & Packaging	: 1litrex10 Pet Bottle, 500ml Sterilized bottle
Test started on	: 28/01/2021
Test Completed	: 02/02/2021
Method of Sampling	: FL/SOP/B/D-1
Date of Sampling	: 28/01/2021
Sample Collected by	: Mr. Ajay Gujjar (FARE LABS Representative)



TC-5503

Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
1	Mineral Oil, mg/L	ND, [LOQ-0.01]	0.5 Max.	No Relaxation	IS-3025 (P-39)
2	Polynuclear aromatic hydrocarbons (as PAHs), mg/L	ND, [LOQ-0.00001]	0.0001 Max.	No Relaxation	FL/SOP/HPLC-75
3	Polychlorinated Biphenyls (PCBs), mg/L	ND, [LOQ-0.00001]	0.0005 Max.	No Relaxation	FL/SOP/GCMS/P-01
4	Trihalomethanes (THM):				
	Bromoform, mg/L	ND, [LOQ-0.005]	0.1 Max.	No Relaxation	FL/SOP/GC-26
	Dibromochloromethane, mg/L	ND, [LOQ-0.005]	0.1 Max.	No Relaxation	FL/SOP/GC-26
	Bromodichloromethane, mg/L	ND, [LOQ-0.005]	0.06 Max.	No Relaxation	FL/SOP/GC-26
	Chloroform, mg/L	ND, [LOQ-0.005]	0.2 Max.	No Relaxation	FL/SOP/GC-26

Note: FL/SOP/HPLC-75, FL/SOP/GCMS/P-01 Based on AOAC 990.06; FL/SOP/GC-26 Based on APHA 23rd Ed. 2017

Testing Section

Prepared By
Surbhi Kumari

Checked By
Mihlesh Kumar

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(AUTHORISED SIGNATORY)
D. Mathur, Director

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Website : www.farelabs.com

TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036
ULR Code: TC5503 21 2 00001363 F
Report Date: 02/02/2021
Sample Receipt Date: 28/01/2021
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : None
Location : None
Sample Quantity & Packaging : 1litrex10 Pet Bottle, 500ml Sterilized bottle
Test started on : 28/01/2021
Test Completed : 02/02/2021
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 28/01/2021
Sample Collected by : Mr. Ajay Gujjar (FARE LABS Representative)



Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Pesticide Residues, µg/L					
1	Alachlor	ND, [LOQ- 0.01]	20	No Relaxation	FL/SOP/GCMS/P-01
2	α -HCH	ND, [LOQ- 0.01]	0.01	No Relaxation	FL/SOP/GCMS/P-01
3	β - HCH	ND, [LOQ- 0.01]	0.04	No Relaxation	FL/SOP/GCMS/P-01
4	γ - HCH	ND, [LOQ- 0.01]	2	No Relaxation	FL/SOP/GCMS/P-01
5	δ -HCH	ND, [LOQ- 0.01]	0.04	No Relaxation	FL/SOP/GCMS/P-01
6	o,p- DDD	ND, [LOQ- 0.01]	1	No Relaxation	FL/SOP/GCMS/P-01
7	p,p- DDD	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
8	o,p-DDE	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
9	p,p-DDE	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
10	o,p-DDT	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
11	p,p-DDT	ND, [LOQ- 0.01]	0.4	No Relaxation	FL/SOP/GCMS/P-01
12	Endosulfan - α	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
13	Endosulfan - β	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01
14	Endosulfan Sulfate	ND, [LOQ- 0.01]	125	No Relaxation	FL/SOP/GCMS/P-01
15	Butachlor	ND, [LOQ- 0.01]			FL/SOP/GCMS/P-01

Testing Section

Prepared By

Checked By
Mihilesh Kumar

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(AUTHORISED SIGNATORY)
D Nathur, Director

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TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036
ULR Code: TC5503 21 2 00001363 F
Report Date: 02/02/2021
Sample Receipt Date: 28/01/2021
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water (One Sample)**
Brand Name, if any : None
Location : None
Sample Quantity & Packaging : 1litrex10 Pet Bottle, 500ml Sterilized bottle
Test started on : 28/01/2021
Test Completed : 02/02/2021
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 28/01/2021
Sample Collected by : Mr. Ajay Gujjar (FARE LABS Representative)



Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012		Protocol
			Acceptable Limit	Permissible Limit	
Pesticide Residues, µg/L					
16	Chlorpyrifos	ND, [LOQ- 0.01]	30	No Relaxation	FL/SOP/GCMS/P-01
17	Phorate	ND, [LOQ- 0.01]	2	No Relaxation	FL/SOP/GCMS/P-01
18	Methyl parathion	ND, [LOQ- 0.01]	0.3	No Relaxation	FL/SOP/GCMS/P-01
19	Malathion	ND, [LOQ- 0.01]	190	No Relaxation	FL/SOP/GCMS/P-01
20	Aldrin	ND, [LOQ- 0.01]	0.03	No Relaxation	FL/SOP/GCMS/P-01
21	Dieldrin	ND, [LOQ- 0.01]	0.03	No Relaxation	FL/SOP/GCMS/P-01
22	Ethion	ND, [LOQ- 0.01]	3	No Relaxation	FL/SOP/GCMS/P-01
23	Isoproturon	ND, [LOQ- 0.01]	9	No Relaxation	FL/SOP/LCMS/P-01
24	2,4- D	ND, [LOQ- 0.01]	30	No Relaxation	FL/SOP/LCMS/P-01
25	Atrazine	ND, [LOQ- 0.01]	2	No Relaxation	FL/SOP/LCMS/P-01
26	Monocrotophos	ND, [LOQ- 0.01]	1	No Relaxation	FL/SOP/LCMS/P-01

Note: FL/SOP/GCMS/P-01, FL/SOP/LCMS/P-01 Based on AOAC 990.06

Testing Section

Prepared By
Nishi

Checked By
Mithilesh Kumar

(AUTHORISED SIGNATORY)
D Nathu, Director

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TEST REPORT

Issued to: Modi Sugar Mills
Modinagar, Dist: Ghaziabad U.P.

J.O. No.: FL/W/28012021-036
ULR Code: TC5503 21 2 00001363 F
Report Date: 02/02/2021
Sample Receipt Date: 28/01/2021
Account Manager: Swati Singh
Credit Manager: Gulab/Septesh

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water** (One Sample)
Brand Name, If any : None
Location : None
Sample Quantity & Packaging : 1litrex10 Pet Bottle, 500ml Sterilized bottle
Test started on : 28/01/2021
Test Completed : 02/02/2021
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 28/01/2021
Sample Collected by : Mr. Ajay Gujjar (FARE LABS Representative)



Analysis Report

S. No.	Parameter	Test Result	Specifications as per IS-10500:2012	Protocol
Microbiological Analysis:				
1	Total Coliform, per 100ml	Absent	Shall not be detectable in any 100ml sample	IS:15185
2	E. coli, per 100ml	Absent		

ND= Not Detected; LOQ= Limit of Quantification

Inference: The tested sample of water conforms to the specifications of drinking water (IS-10500:2012).
is case of permissible limit

Suman
Testing Section

Kamal
Prepared By
Suman Yadav/Kamal Sharma

M. Tripathi
Checked By
Dr. M. Tripathi, QM

Page 6 of 6

Meenakshi Bakshi
AUTHORISED SIGNATORY
Ms. Meenakshi Bakshi, Scientist-B

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 E-mail : farelabs@farelabs.com
 Website : www.farelabs.com

TEST REPORT

Issued to :
Modi Sugar Mills,
 Modi Sugar Mills, Modinagar, Ghaziabad
 Uttar Pradesh, India

J.O. No. : W20220103-026-053
 ULR Code : TC5503 22 2 00000079 F
 Report Date : 10-01-2022
 Sample Receipt Date : 03-01-2022
 Account Manager : Swati Singh
 Credit Manager : Gulab Singh/Septesh Kumar

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water**
 Location : Borewell Plant
 Sample Quantity & Packaging : 1 Litre x 10 Pet Bottle, 500ml Sterilized Bottle
 Test started on : 03-01-2022
 Test Completed : 10-01-2022
 Method of Sampling : FL/SOP/B/D-1
 Date of Sampling : 03-01-2022
 Sample Collected by : Mr.Ramesh (FARE LABS Representative)



Analysis Report

Physical Description : Water is clear without any sediments, suspended particles & extraneous matter.

S. No.	Parameters	Unit	Test Results	Specifications as per IS-10500:2012		Test Method
				Acceptable Limit	Permissible Limit	
Chemical Analysis						
1	Ammonia	mg/L	ND, (LOQ-0.01)	0.5 Max.	No Relaxation	APHA 23 rd Ed.
2	Anionic Detergents (as MBAS)	mg/L	ND, (LOQ-0.01)	0.2 Max.	1	APHA 23 rd Ed.
3	Calcium (as Ca)	mg/L	86.4	75 Max.	200	IS 3025 (P-40)
4	Chloramines (as Cl ₂)	mg/L	ND, (LOQ-0.05)	4 Max.	No Relaxation	APHA 23 rd Ed.
5	Chloride (as Cl)	mg/L	179.94	250 Max.	1000	IS 3025 (P-32)
6	Colour	Hazen	5	5 Max.	15	IS 3025 (P-4)
7	Cyanide (as CN)	mg/L	ND, (LOQ-0.03)	0.05 Max.	No Relaxation	APHA 23 rd Ed.
8	Fluoride (as F)	mg/L	0.07	1.0 Max.	1.5	APHA 23 rd Ed.
9	Magnesium (as Mg)	mg/L	35.96	30 Max.	100	APHA 23 rd Ed.
10	Mineral oil	mg/L	ND, (LOQ-0.01)	1.0 Max.	No Relaxation	IS 3025 (P-39)
11	Nitrate (as NO ₃)	mg/L	4.86	45 Max.	No Relaxation	APHA 23 rd Ed.
12	Odour	--	Agreeable	Agreeable	Agreeable	IS 3025 (P-5)
13	Phenolic substances (as C ₆ H ₅ OH)	mg/L	ND, (LOQ-0.0005)	0.001 Max.	0.002	APHA 23 rd Ed.
14	Polychlorinated biphenyls	mg/L	ND, (LOQ-0.00001)	0.0005 Max.	No Relaxation	FL/SOP/GCMS/p-01
15	Polynuclear aromatic hydrocarbons (as PAHs)	mg/L	ND, (LOQ-0.00001)	0.0001 Max.	No Relaxation	FL/SOP/HPLC-75
16	Residual Free Chlorine	mg/L	ND, (LOQ-0.1)	0.2 Min.	1	APHA 23 rd Ed.
17	Sulphate (as SO ₄)	mg/L	64.60	200 Max.	400	APHA 23 rd Ed.
18	Sulphide (as H ₂ S)	mg/L	ND, (LOQ-0.005)	0.05 Max.	No Relaxation	APHA 23 rd Ed.
19	Taste	--	Agreeable	Agreeable	Agreeable	IS 3025 (P-7&8)

Reviewed By

Authorised Signatory
 D. Mathur, Director

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E-mail : farelabs@farelabs.com
Website : www.farelabs.com

TEST REPORT

Issued to :

Modi Sugar Mills,
Modi Sugar Mills, Modinagar, Ghaziabad
Uttar Pradesh, India

J.O. No. : W20220103-026-053
ULR Code : TC5503 22 2 00000079 F
Report Date : 10-01-2022
Sample Receipt Date : 03-01-2022
Account Manager : Swati Singh
Credit Manager : Gulab Singh/Septesh Kumar

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water**
Location : Borewell Plant
Sample Quantity & Packaging : 1Litre x 10 Pet Bottle, 500ml Sterilized Bottle
Test started on : 03-01-2022
Test Completed : 10-01-2022
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 03-01-2022
Sample Collected by : Mr.Ramesh (FARE LABS Representative)



TC-5503

Analysis Report

S. No.	Parameters	Unit	Test Results	Specifications as per IS-10500:2012		Test Method
				Acceptable Limit	Permissible Limit	
Chemical Analysis						
20	Total Alkalinity (as CaCO ₃)	mg/L	432	200 Max.	600	IS:3025 (P-23)
21	Total Hardness (as CaCO ₃)	mg/L	364	200 Max.	600	IS 3025 (P-21)
22	Total Dissolved Solids	mg/L	958	500 Max.	2000	IS 3025 (P-16)
23	Turbidity	NTU	0.36	1.0 Max.	5	IS 3025 (P-10)
24	pH value	--	7.38	6.5-8.5 Max.	No Relaxation	IS 3025 (P-11)
Metal Analysis						
25	Aluminium (as Al)	mg/L	ND, (LOQ-0.01)	0.03 Max.	0.2	FL/SOP/ICPMS-01
26	Arsenic (as As)	mg/L	ND, (LOQ-0.002)	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
27	Barium (as Ba)	mg/L	ND, (LOQ-0.01)	0.7 Max.	No Relaxation	FL/SOP/ICPMS-01
28	Boron (as B)	mg/L	ND, (LOQ-0.01)	0.5 Max.	2.4	FL/SOP/ICPMS-01
29	Cadmium (as Cd)	mg/L	ND, (LOQ-0.001)	0.003 Max.	No Relaxation	FL/SOP/ICPMS-01
30	Chromium (as Cr)	mg/L	ND, (LOQ-0.005)	0.05 Max.	No Relaxation	FL/SOP/ICPMS-01
31	Copper (as Cu)	mg/L	ND, (LOQ-0.01)	0.05 Max.	1.5	FL/SOP/ICPMS-01
32	Iron (as Fe)	mg/L	0.057	1.0 Max.	No Relaxation	FL/SOP/ICPMS-01
33	Lead (as Pb)	mg/L	ND, (LOQ-0.002)	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01
34	Manganese (as Mn)	mg/L	ND, (LOQ-0.005)	0.1 Max.	0.3	FL/SOP/ICPMS-01
35	Mercury (as Hg)	mg/L	ND, (LOQ-0.0005)	0.001 Max.	No Relaxation	FL/SOP/ICPMS-01
36	Molybdenum (as MO)	mg/L	ND, (LOQ-0.002)	0.07 Max.	No Relaxation	FL/SOP/ICPMS-01
37	Nickel (as Ni)	mg/L	ND, (LOQ-0.002)	0.02 Max.	No Relaxation	FL/SOP/ICPMS-01
38	Selenium (as Se)	mg/L	ND, (LOQ-0.005)	0.01 Max.	No Relaxation	FL/SOP/ICPMS-01

Sharma
Reviewed By

[Signature]
Authorised Signatory
D. Mathur, Director

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FL/Y/GEN/R05

Page No. 01



FARE LABS

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FARE LABS Private Limited

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Fax : +91-124-4036038, Cell : +91-95992 21227

E-mail : farelabs@farelabs.com

Website : www.farelabs.com

TEST REPORT

Issued to :

Modi Sugar Mills,
Modi Sugar Mills, Modinagar, Ghaziabad
Uttar Pradesh, India

J.O. No. : W20220103-026-053
ULR Code : TC5503 22 2 00000079 F
Report Date : 10-01-2022
Sample Receipt Date : 03-01-2022
Account Manager : Swati Singh
Credit Manager : Gulab Singh/Septesh Kumar

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water**
Location : Borewell Plant
Sample Quantity & Packaging : 1Litre x 10 Pet Bottle, 500ml Sterilized Bottle
Test started on : 03-01-2022
Test Completed : 10-01-2022
Method of Sampling : FL/SOP/B/D-1
Date of Sampling : 03-01-2022
Sample Collected by : Mr.Ramesh (FARE LABS Representative)



Analysis Report

S. No.	Parameters	Unit	Test Results	Specifications as per IS-10500:2012		Test Method
				Acceptable Limit	Permissible Limit	
Metal Analysis						
39	Silver (as Ag)	mg/L	ND, (LOQ-0.05)	0.1 Max.	No Relaxation	FL/SOP/ICPMS-01
40	Zinc (as Zn)	mg/L	ND, (LOQ 0.01)	5.0 Max.	15	FL/SOP/ICPMS-01
Trihalomethanes (THM)						
41	Bromodichloromethane	mg/L	ND, (LOQ 0.005)	0.06 Max.	No Relaxation	FL/SOP/GC-26
42	Bromoform	mg/L	ND, (LOQ 0.005)	0.1 Max.	No Relaxation	FL/SOP/GC-26
43	Chloroform	mg/L	ND, (LOQ-0.005)	0.2 Max.	No Relaxation	FL/SOP/GC-26
44	Dibromochloromethane	mg/L	ND, (LOQ-0.005)	0.1 Max.	No Relaxation	FL/SOP/GC-26
Pesticide Residues						
45	2,4- Dichlorophenoxyacetic acid	µg/L	ND, (LOQ-0.01)	30 Max.	No Relaxation	FL/SOP/LCMS/P-01
46	Alachlor	µg/L	ND, (LOQ-0.01)	20 Max.	No Relaxation	FL/SOP/GCMS/P-01
47	Aldrin	µg/L	ND, (LOQ-0.01)	0.03 Max.	No Relaxation	FL/SOP/GCMS/P-01
48	Alpha HCH	µg/L	ND, (LOQ-0.01)	0.01 Max.	No Relaxation	FL/SOP/GCMS/P-01
49	Atrazine	µg/L	ND, (LOQ-0.01)	2 Max.	No Relaxation	FL/SOP/LCMS/P-01
50	Beta HCH	µg/L	ND, (LOQ-0.01)	0.04 Max.	No Relaxation	FL/SOP/GCMS/P-01
51	Butachlor	µg/L	ND, (LOQ-0.01)	125 Max.	No Relaxation	FL/SOP/GCMS/P-01
52	Chlorpyrifos	µg/L	ND, (LOQ-0.01)	30 Max.	No Relaxation	FL/SOP/GCMS/P-01
53	Delta HCH	µg/L	ND, (LOQ-0.01)	0.04 Max.	No Relaxation	FL/SOP/GCMS/P-01
54	Dieldrin	µg/L	ND, (LOQ-0.01)	0.03 Max.	No Relaxation	FL/SOP/GCMS/P-01
55	Endosulfan-alpha	µg/L	ND, (LOQ-0.01)	0.4 Max.	No Relaxation	FL/SOP/GCMS/P-01
56	Endosulfan-beta	µg/L	ND, (LOQ-0.01)	0.4 Max.	No Relaxation	FL/SOP/GCMS/P-01

Reviewed By
Reviewed By

Authorised Signatory
Authorised Signatory
D. Mathur, Director

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 E-mail : farelabs@farelabs.com
 Website : www.farelabs.com

TEST REPORT

Issued to :

Modi Sugar Mills,
 Modi Sugar Mills, Modinagar, Ghaziabad
 Uttar Pradesh, India

J.O. No. : W20220103-026-053
 ULR Code : TC5503 22 2 00000079 F
 Report Date : 10-01-2022
 Sample Receipt Date : 03-01-2022
 Account Manager : Swati Singh
 Credit Manager : Gulab Singh/Septesh Kumar

Sample Particulars:

Nature of the Sample & No. of Samples : **Borewell Water**
 Location : Borewell Plant
 Sample Quantity & Packaging : 1 Litre x 10 Pet Bottle, 500ml Sterilized Bottle
 Test started on : 03-01-2022
 Test Completed : 10-01-2022
 Method of Sampling : FL/SOP/B/D-1
 Date of Sampling : 03-01-2022
 Sample Collected by : Mr. Ramesh (FARE LABS Representative)



Analysis Report

S. No.	Parameters	Unit	Test Results	Specifications as per IS-10500:2012		Test Method
				Acceptable Limit	Permissible Limit	
Pesticide Residues						
57	Endosulfan-sulphate)	µg/L	ND, (LOQ-0.01)	0.4 Max.	No Relaxation	FL/SOP/GCMS/P-01
58	Ethion	µg/L	ND, (LOQ-0.01)	3 Max.	No Relaxation	FL/SOP/GCMS/P-01
59	Gamma - HCH (Lindane)	µg/L	ND, (LOQ-0.01)	2 Max.	No Relaxation	FL/SOP/GCMS/P-01
60	Isoproturon	µg/L	ND, (LOQ-0.01)	9 Max.	No Relaxation	FL/SOP/LCMS/P-01
61	Malathion	µg/L	ND, (LOQ-0.01)	190 Max.	No Relaxation	FL/SOP/GCMS/P-01
62	Methyl parathion	µg/L	ND, (LOQ-0.01)	0.5 Max.	No Relaxation	FL/SOP/GCMS/P-01
63	Monocrotophos	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/LCMS/P-01
64	Phorate	µg/L	ND, (LOQ-0.01)	2 Max.	No Relaxation	FL/SOP/GCMS/P-01
65	o,p- DDD	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01
66	o,p-DDE	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01
67	o,p-DDT	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01
68	p,p- DDD	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01
69	p,p-DDE	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01
70	p,p-DDT	µg/L	ND, (LOQ-0.01)	1 Max.	No Relaxation	FL/SOP/GCMS/P-01

Reviewed By

Authorised Signatory
 D. Mathur, Director

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TEST REPORT

Issued to :
Modi Sugar Mills,
Modi Sugar Mills, Modinagar, Ghaziabad
Uttar Pradesh, India

J.O. No. : W20220103-026-053
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Report Date : 10-01-2022
Sample Receipt Date : 03-01-2022
Account Manager : Swati Singh
Credit Manager : Gulab Singh/Septesh Kumar

Sample Particulars:

Nature of the Sample & No. of Samples
Location
Sample Quantity & Packaging
Test started on
Test Completed
Method of Sampling
Date of Sampling
Sample Collected by

Borewell Water
Borewell Plant
1Litre x 10 Pet Bottle, 500ml Sterilized Bottle
03-01-2022
10-01-2022
FL/SOP/B/D-1
03-01-2022
Mr.Ramesh (FARE LABS Representative)



Analysis Report

S. No.	Parameters	Unit	Test Results	Specifications as per IS-10500:2012		Test Method
				Acceptable Limit	Permissible Limit	
Microbiological Analysis						
71	E. Coli	per 100ml	Absent	Shall not be detectable in any 100ml sample	No Relaxation	IS 15185
72	Total Coliform	per 100ml	Absent	Shall not be detectable in any 100ml sample	No Relaxation	IS 15185

ND= Not Detected; LOQ= Limit of Quantification

Note: FL/SOP/ICPMS-01 Based on APHA 23rd Ed. 2017

Note: FL/SOP/HPLC-75, FL/SOP/GCMS/P-01 Based on AOAC 990.14, 990.15, 990.16, 990.17, 990.18, 990.19, 990.20, 990.21, 990.22, 990.23, 990.24, 990.25, 990.26, 990.27, 990.28, 990.29, 990.30, 990.31, 990.32, 990.33, 990.34, 990.35, 990.36, 990.37, 990.38, 990.39, 990.40, 990.41, 990.42, 990.43, 990.44, 990.45, 990.46, 990.47, 990.48, 990.49, 990.50, 990.51, 990.52, 990.53, 990.54, 990.55, 990.56, 990.57, 990.58, 990.59, 990.60, 990.61, 990.62, 990.63, 990.64, 990.65, 990.66, 990.67, 990.68, 990.69, 990.70, 990.71, 990.72, 990.73, 990.74, 990.75, 990.76, 990.77, 990.78, 990.79, 990.80, 990.81, 990.82, 990.83, 990.84, 990.85, 990.86, 990.87, 990.88, 990.89, 990.90, 990.91, 990.92, 990.93, 990.94, 990.95, 990.96, 990.97, 990.98, 990.99, 991.00, 991.01, 991.02, 991.03, 991.04, 991.05, 991.06, 991.07, 991.08, 991.09, 991.10, 991.11, 991.12, 991.13, 991.14, 991.15, 991.16, 991.17, 991.18, 991.19, 991.20, 991.21, 991.22, 991.23, 991.24, 991.25, 991.26, 991.27, 991.28, 991.29, 991.30, 991.31, 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998.82, 998.83, 998.84, 998.85, 998.86, 998.87, 998.88, 998.89, 998.90, 998.91, 998.92, 998.93, 998.94, 998.95, 998.96, 998.97, 998.98, 998.99, 999.00, 999.01, 999.02, 999.03, 999.04, 999.05, 999.06, 999.07, 999.08, 999.09, 999.10, 999.11, 999.12, 999.13, 999.14, 999.15, 999.16, 999.17, 999.18, 999.19, 999.20, 999.21, 999.22, 999.23, 999.24, 999.25, 999.26, 999.27, 999.28, 999.29, 999.30, 999.31, 999.32, 999.33, 999.34, 999.35, 999.36, 999.37, 999.38, 999.39, 999.40, 999.41, 999.42, 999.43, 999.44, 999.45, 999.46, 999.47, 999.48, 999.49, 999.50, 999.51, 999.52, 999.53, 999.54, 999.55, 999.56, 999.57, 999.58, 999.59, 999.60, 999.61, 999.62, 999.63, 999.64, 999.65, 999.66, 999.67, 999.68, 999.69, 999.70, 999.71, 999.72, 999.73, 999.74, 999.75, 999.76, 999.77, 999.78, 999.79, 999.80, 999.81, 999.82, 999.83, 999.84, 999.85, 999.86, 999.87, 999.88, 999.89, 999.90, 999.91, 999.92, 999.93, 999.94, 999.95, 999.96, 999.97, 999.98, 999.99, 1000.00

Inference: The tested sample of water conforms to the specified limit of borewell water (IS 10500:2012) in case of permissible limit with respect to above tests only

Swati Singh
Reviewed By

Meenakshi Bakshi
Authorised Signatory
Ms. Meenakshi Bakshi, Scientist B

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report related only to the sample tested. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance and not for legal purpose or for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaints about this report should be communicated in writing within 7 days of issue of this report. Total liability at FARELABS Pvt. Ltd. is limited to the fee amount only.
If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at feedback@farelabs.com or call at +91 9599221227.



Contact : +91 - 9810243670

EKO PRO ENGINEERS PVT. LTD.
Environmental Consultants and Analytical Laboratory
(An ISO 9001:2015 Certified Company)

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Contact No. 9711159210, 9810240837, 9810240678 E-mail: ekopro@ekopro.in ekoproengineers@gmail.com website: www.ekopro.in

TEST REPORT

Water Sample Analysis

Test Report No : EKO/137/100822

Issue Date : 13/08/2022

Issued To : **MODI SUGAR MILLS**
Modinagar,
Distt. Ghaziabad
(Uttar Pradesh)

Sample Description : Ground Water
Sample Drawn on : 10/08/2022
Sample Drawn by : EPEPL (Mr. Amit Kumar)
Sample Received on : 10/08/2022
Sampling Location : From Borewell No.1
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 2.0 Litre
Environmental Conditions : Normal
Analysis Duration : 10/08/2022 To 13/08/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	BDL	Hazen	5.0	15.0
2	pH	IS: 3025 (P-11)	7.23	-	6.5-8.5	No relaxation
3	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	340.0	mg/L	200.0	600.0
4	Total Chromium (as Cr)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.05	No relaxation
5	Electrical Conductivity	IS:3025 (P-14)	1126.0	µs/cm	-	-
6	Total Dissolved Solids	IS: 3025 (P-16)	580.0	mg/L	500.0	2000.0
7	Total Alkalinity (as CaCO ₃)	IS: 3025 (P-23)	298.0	mg/L	200.0	600.0
8	Chloride (as Cl)	IS: 3025 (P-32)	50.0	mg/L	250.0	1000.0
9	COD (as O ₂)	IS : 3025 (P-58)	ND	mg/L	-	-
10	Sulphate (as SO ₄)	IS: 3025 (P-24)	92.0	mg/L	200.0	400.0
11	Iron (as Fe)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L	1.0	No relaxation
12	Zinc (as Zn)	EKO/CHEM/SOP-ICPMS/W-01	<0.01	mg/L	5.0	15.0
13	Nickel (as Ni)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.02	No relaxation
14	Copper (as Cu)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L	0.05	1.5
15	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.003	No relaxation
16	Nitrate (as NO ₃)	IS: 3025 (P-34)	5.29	mg/L	45.0	No relaxation
17	Manganese (as Mn)	EKO/CHEM/SOP-ICPMS/W-01	< 0.005	mg/L	0.1	0.3
18	Cobalt (as Co)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	-	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

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- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
- Responsibility of the Laboratory is limited to the invoiced amount only.

****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI KUMAR
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
RURNIMANGALAN
TECHNICAL MANAGER
(Authorised Signatory)



EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory
(An ISO 9001:2015 Certified Company)

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Contact No : 911159210, 9810240837, 9810240678 E-mail : email@ekopro.in, ekoproengineers@gmail.com, web-site : www.ekopro.in

TEST REPORT

Water Sample Analysis

Test Report No : EKO/109/161122

Issue Date : 19/11/2022

Issued To

✓ MODI SUGAR MILLS
Modinagar,
Distt. Ghaziabad
(Uttar Pradesh)

Sample Description : Ground Water
Sample Drawn on : 16/11/2022
Sample Drawn by : EPEPL (Mr. Harish Kumar)
Sample Received on : 16/11/2022
Sampling Location : From Borewell No 1
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 2.0 Litre
Environmental Conditions : Normal
Analysis Duration : 16/11/2022 To 19/11/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	BDL	Hazen	5.0	15.0
2	pH	IS: 3025 (P-11)	7.36	-	6.5-8.5	No relaxation
3	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	344.0	mg/L	200.0	600.0
4	Total Chromium (as Cr)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.05	No relaxation
5	Electrical Conductivity	IS:3025 (P-14)	910.0	µs/cm	-	-
6	Total Dissolved Solids	IS: 3025 (P-16)	574.0	mg/L	500.0	2000.0
7	Total Alkalinity (as CaCO ₃)	IS: 3025 (P-23)	296.0	mg/L	200.0	600.0
8	Chloride (as Cl)	IS: 3025 (P-32)	48.5	mg/L	250.0	1000.0
9	COD (as O ₂)	IS : 3025 (P-58)	ND	mg/L	-	-
10	Sulphate (as SO ₄)	IS: 3025 (P-24)	90.5	mg/L	200.0	400.0
11	Iron (as Fe)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L	1.0	No relaxation
12	Zinc (as Zn)	EKO/CHEM/SOP-ICPMS/W-01	<0.01	mg/L	5.0	15.0
13	Nickel (as Ni)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.02	No relaxation
14	Copper (as Cu)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L	0.05	1.5
15	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.003	No relaxation
16	Nitrate (as NO ₃)	IS: 3025 (P-34)	5.23	mg/L	45.0	No relaxation
17	Manganese (as Mn)	EKO/CHEM/SOP-ICPMS/W-01	< 0.005	mg/L	0.1	0.3
18	Cobalt (as Co)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	-	-

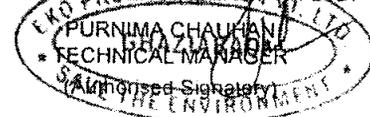
Remark:- ND- Not Detected, Standard Applicable only for Drinking Water.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- Responsibility of the Laboratory is limited to the invoiced amount only.

End of Report

For EKO PRO ENGINEERS PVT. LTD.





TEST REPORT

Issued to: **Modi Sugar Mills**
Modinagar Ghaziabad (U.P.)

Date: **24.11.2022**
Report No.: **QRAL/20221121/W-124**

SAMPLE DETAILS

Name of the Sample	: Ground water	Date of sample receipt	: 21.11.2022
Sample Description	: Clear Water	Batch/ Lot Number	: NA
Group	: Ground water	Manufacturing date	: NA
Sample Quantity	: 2 ltr	Expiry/ Best Before	: NA
Sample Packaging Details	: Plastic Bottle	Sampling Location	: Borewell No.1
Discipline	: Chemical testing	Period of Testing	: 21.11.2022 to 24.11.2022
Sampling Method	: Sampling done by customer (Mr. Brijesh Kumar)		

TEST RESULTS

Sr. No.	Parameters	Unit	Results	Specification	Test Method
Chemical Parameter					
1.	Colour	Hazen	<1.0	5	IS:3025 (Part-4)
2.	pH Value	-	7.39	6.5 to 8.5	IS:3025 (Part-11)
3.	Total Hardness (as CaCO ₃)	mg/L	354	200-600	IS:3025 (Part-21)
4.	Chromium (as Cr)	mg/L	BLQ(0.005)	0.05	QRAL/WATER/SOP/ICP-01
5.	Electrical Conductivity	μS/cm	898	-	IS:3025 (Part-14)
6.	Total Dissolved Solids	mg/L	561	500-2000	IS:3025 (Part-16)
7.	Total Alkalinity (as CaCO ₃)	mg/L	301	200-600	IS:3025 (Part-23)
8.	Chloride (as Cl)	mg/L	50.25	250	IS:3025 (Part-32)
9.	COD	mg/L	ND	-	IS: 3025 (P-58)
10.	Sulphate (as SO ₄)	mg/L	92.28	200	IS: 3025 (P-24)
11.	Iron (as Fe)	mg/L	BLQ(0.1)	0.3	QRAL/WATER/SOP/ICP-01

Note: ♦ The results apply to the samples as received.
♦ The results listed refer only to the tested sample and applicable parameter.
♦ This report, in full or in part, shall neither be used for advertising or as an evidence in any court of law nor reproduced, expect when in full, without the written permission of the Director.
♦ Sample will be destroyed after three weeks from the date of issue of the test report (In case of non-perishable products only)
♦ All disputes are subjected to the Delhi Jurisdiction.





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CIN : U93090DL2017PTC321013

PAN : AAACQ4858K

GST : 07AAACQ4858K1Z1

12.	Zinc (as Zn)	mg/L	BLQ(0.01)	5	QRAL/WATER/SOP/ICP-01
13.	Nickel (as Ni)	mg/L	BLQ (0.01)	0.02	QRAL/WATER/SOP/ICP-01
14.	Copper (as Cu)	mg/L	BLQ(0.005)	0.05	QRAL/WATER/SOP/ICP-01
15.	Cadmium (as Cd)	mg/L	BLQ(0.001)	0.003	QRAL/WATER/SOP/ICP-01
16.	Nitrate	mg/L	6.01	45	IS: 3025 (P-34)
17.	Manganese (as Mg)	mg/L	BLQ(0.005)	0.1	QRAL/WATER/SOP/ICP-01
18.	Cobalt (as Co)	mg/L	BLQ(0.005)	-	QRAL/WATER/SOP/ICP-01

Remarks: NA

---End of Report---

Prepared By
(Ms. Unnati)

Checked By
(Mr. Brijesh Kumar)

Authorized Signatory
(Dr. Gaurav Maheshwari)

- Note:
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Phone No. 9819405427, 9810240678, 8826344497 E-mail: email@ekopro.in, ekoproengineers@gmail.com website www.ekopro.in

TEST REPORT Water Sample Analysis

Test Report No. : EKO/121/231121

Issue Date : 27/11/2021

Issued To

✓ MODI DISTILLERY
Modinagar
Ghaziabad-(U.P.)

Sample Description : Ground Water
 Sample Drawn on : 23/11/2021
 Sample Drawn by : EPEPL (Mr. Amit Kumar)
 Sample Received on : 23/11/2021
 Sampling Location : Biocompost Hand Pump No-1
 Sampling Plan & Procedure : SOP-W/66
 Sample Quantity : 1.0 Litre
 Environmental Conditions : Normal
 Analysis Duration : 23/11/2021 To 27/11/2021
 Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.39	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	318.0	mg/L	200.0	600.0
7	Calcium (as Ca)	IS: 3025 (P-40)	76.1	mg/L	75.0	200.0
8	Iron (as Fe)	IS: 3025 (P-53)	<0.005	mg/L	1.0	No relaxation
9	Chloride (as Cl)	IS: 3025 (P-32)	60.8	mg/L	250.0	1000.0
10	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
11	Fluoride (as F)	IS: 3025 (P-60)	<1.0	mg/L	1.0	1.5
12	Total Dissolved Solids	IS: 3025 (P-16)	680.0	mg/L	500.0	2000.0
13	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

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****End of Report****

For EKO PRO ENGINEERS PVT. LTD.

SHIVANGI SINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.

PURNIMA MAHAJAN
TECHNICAL MANAGER
(Authorised Signatory)



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Contact No. 9818405427, 9810240670, 8826314477. E-mail: email@ekopro.in, ekoproengineers@gmail.com Website: www.ekopro.in

TEST REPORT

Water Sample Analysis

Test Report No. : EKO/151/230222

Issue Date : 28/02/2022

Issued To

✓ MODI DISTILLERY
Modinagar
Ghaziabad-(U.P.)

Sample Description : Ground Water
Sample Drawn on : 23/02/2022
Sample Drawn by : EPEPL (Mr. Harish Kumar)
Sample Received on : 23/02/2022
Sampling Location : Biocompost Hand Pump No-1
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 1.0 Litre
Environmental Conditions : Normal
Analysis Duration : 23/02/2022 To 28/02/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.31	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	324.0	mg/L	200.0	600.0
7	Calcium (as Ca)	IS: 3025 (P-40)	75.3	mg/L	75.0	200.0
8	Iron (as Fe)	IS: 3025 (P-53)	<0.005	mg/L	1.0	No relaxation
9	Chloride (as Cl)	IS: 3025 (P-32)	58.4	mg/L	250.0	1000.0
10	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
11	Fluoride (as F)	IS: 3025 (P-60)	<1.0	mg/L	1.0	1.5
12	Total Dissolved Solids	IS: 3025 (P-16)	689.0	mg/L	500.0	2000.0
13	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

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****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH BRAZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
TECHNICAL MANAGER
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Office & Laboratory : 32/41, South Side of G-1 Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.
Contact No.: 97 11159210, 9810240837, 9810240678 E mail: email@ekopro.in, ekoproengineers@gmail.com, website: www.ekopro.in

TEST REPORT

Water Sample Analysis

Test Report No. : **EKO/135/250522** Issue Date : **28/05/2022**

Issued To : **MODI DISTILLERY**
Modinagar
Ghaziabad-(U.P.)

Sample Description : **Ground Water**

Sample Drawn on : **24/05/2022**

Sample Drawn by : **EPEPL (Mr. Umesh Kumar)**

Sample Received on : **25/05/2022**

Sampling Location : **Biocompost Hand Pump No-1.**

Sampling Plan & Procedure : **SOP-W/66**

Sample Quantity : **1.0 Litre**

Environmental Conditions : **Normal**

Analysis Duration : **25/05/2022 To 28/05/2022**

Remark (if any) : **NA**

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.34	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	290.0	mg/L	200.0	600.0
7	Calcium (as Ca)	IS: 3025 (P-40)	72.3	mg/L	75.0	200.0
8	Iron (as Fe)	IS: 3025 (P-53)	<0.005	mg/L	1.0	No relaxation
9	Chloride (as Cl)	IS: 3025 (P-32)	59.2	mg/L	250.0	1000.0
10	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
11	Fluoride (as F)	IS: 3025 (P-60)	<1.0	mg/L	1.0	1.5
12	Total Dissolved Solids	IS: 3025 (P-16)	498.0	mg/L	500.0	2000.0
13	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
3. The test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
5. Responsibility of the Laboratory is limited to the invoiced amount only.

****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH BRAIZADA
 SECTION INCHARGE MICROBIOLOGY
 (Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
 TECHNICAL MANAGER
 (Authorised Signatory)



EKO PRO ENGINEERS PVT. LTD.
Environmental Consultants and Analytical Laboratory
(An ISO 9001:2015 Certified Company)

Office & Laboratory : 41, South Side of G.T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA
Contact No.: 9711159210, 9810240678, 9810240678 E-mail: email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT
Water Sample Analysis

Test Report No. : EKO/105/240822 Issue Date : 29/08/2022

Issued To : MODI DISTILLERY
Modinagar
Ghaziabad-(U.P.)

Sample Description : Ground Water
Sample Drawn on : 24/08/2022
Sample Drawn by : EPEPL (Mr. Amit Kumar)
Sample Received on : 24/08/2022
Sampling Location : Biocompost Hand Pump No-1
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 1.0 Litre
Environmental Conditions : Normal
Analysis Duration : 24/08/2022 To 29/08/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.31	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	288.0	mg/L	200.0	600.0
7	Calcium (as Ca)	IS: 3025 (P-40)	68.94	mg/L	75.0	200.0
8	Iron (as Fe)	IS: 3025 (P-53)	<0.005	mg/L	1.0	No relaxation
9	Chloride (as Cl)	IS: 3025 (P-32)	58.6	mg/L	250.0	1000.0
10	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
11	Fluoride (as F)	IS: 3025 (P-60)	<1.0	mg/L	1.0	1.5
12	Total Dissolved Solids	IS: 3025 (P-16)	446.0	mg/L	500.0	2000.0
13	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- Responsibility of the Laboratory is limited to the invoiced amount only.

****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAKRABARTI
TECHNICAL MANAGER
(Authorised Signatory)



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Environmental Consultants and Analytical Laboratory
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Contact No. 9711159210, 9810240837, 9810240870 E-mail: email@ekopro.in, ekoproengineers@gmail.com, website: www.ekopro.in

TEST REPORT
Water Sample Analysis

Test Report No : EKO/136/100822 Issue Date : 13/08/2022

Issued To : MODI DISTILLERY
Modinagar
Ghaziabad-(U.P.)

Sample Description : Ground Water
Sample Drawn on : 10/08/2022
Sample Drawn by : EPEPL (Mr. Amit Kumar)
Sample Received on : 10/08/2022
Sampling Location : Biocompost Hand Pump
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 3.0 Litre
Environmental Conditions : Normal
Analysis Duration : 10/08/2022 To 13/08/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	BDL	Hazen	5.0	15.0
2	pH	IS: 3025 (P-11)	7.35	-	6.5-8.5	No relaxation
3	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	290.0	mg/L	200.0	600.0
4	Total Chromium (as Cr)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	0.05	No relaxation
5	Electrical Conductivity	IS:3025 (P-14)	730.0	µs/cm	-	-
6	Total Dissolved Solids	IS: 3025 (P-16)	460.0	mg/L	500.0	2000.0
7	Total Alkalinity (as CaCO ₃)	IS: 3025 (P-23)	264.0	mg/L	200.0	600.0
8	Chloride (as Cl)	IS: 3025 (P-32)	62.8	mg/L	250.0	1000.0
9	COD (as O ₂)	IS : 3025 (P-58)	ND	mg/L	-	-
10	Sulphate (as SO ₄)	IS: 3025 (P-24)	90.2	mg/L	200.0	400.0
11	Iron (as Fe)	EKO/CHEM/SOP-ICPMSW-01	<0.005	mg/L	1.0	No relaxation
12	Zinc (as Zn)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	5.0	15.0
13	Nickel (as Ni)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	0.02	No relaxation
14	Copper (as Cu)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	0.05	1.5
15	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	0.003	No relaxation
16	Nitrate (as NO ₃)	IS: 3025 (P-34)	3.84	mg/L	45.0	No relaxation
17	Manganese (as Mn)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	0.1	0.3
18	Cobalt (as Co)	EKO/CHEM/SOP-ICPMSW-01	BDL	mg/L	-	-

Remark:- ND- Not Detected, Standard Applicable only for Drinking Water.

Notes:

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****End of Report****

EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)



199 EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory
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Contact No. 9911169210, 9810240837, 9810240678. E-mail: ekopro.in, ekoproengineers@gmail.com website: www.ekopro.in

TEST REPORT Water Sample Analysis

Test Report No. : EKO/105/240822

Issue Date : 29/08/2022

Issued To : MODI DISTILLERY
Modinagar
Ghaziabad-(U.P.)

Sample Description : Ground Water
Sample Drawn on : 24/08/2022
Sample Drawn by : EPEPL (Mr. Amit Kumar)
Sample Received on : 24/08/2022
Sampling Location : Biocompost Hand Pump No-1
Sampling Plan & Procedure : SOP-W/66
Sample Quantity : 1.0 Litre
Environmental Conditions : Normal
Analysis Duration : 24/08/2022 To 29/08/2022
Remark (if any) : NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	<1.0	Hazen	5.0	15.0
2	Odour	IS: 3025 (P-5)	Agreeable	-	Agreeable	Agreeable
3	Taste	IS: 3025 (P-7)	Agreeable	-	Agreeable	Agreeable
4	Turbidity	IS: 3025 (P-10)	<1.0	NTU	1.0	5.0
5	pH	IS: 3025 (P-11)	7.31	-	6.5-8.5	No relaxation
6	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	288.0	mg/L	200.0	600.0
7	Calcium (as Ca)	IS: 3025 (P-40)	68.94	mg/L	75.0	200.0
8	Iron (as Fe)	IS: 3025 (P-53)	<0.005	mg/L	1.0	No relaxation
9	Chloride (as Cl)	IS: 3025 (P-32)	58.6	mg/L	250.0	1000.0
10	Residual Free Chlorine	IS: 3025 (P-26)	<0.1	mg/L	0.2	1.0
11	Fluoride (as F)	IS: 3025 (P-60)	<1.0	mg/L	1.0	1.5
12	Total Dissolved Solids	IS: 3025 (P-16)	446.0	mg/L	500.0	2000.0
13	Total Coliform	IS: 1622	Absent (<2)	MPN/100ml	Should be Absent	-

Remark:- Standard Applicable only for Drinking Water.

Notes:

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****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA ZHADAN
TECHNICAL MANAGER
(Authorised Signatory)



200 EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory
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Contact No : 9711159210, 9810240837, 9810240878 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT Water Sample Analysis

Test Report No : EKO/11/161122		Issue Date : 19/11/2022
Issued To	: MODI DISTILLERY Modinagar Ghaziabad-(U.P.)	
Sample Description	: Ground Water	
Sample Drawn on	: 16/11/2022	
Sample Drawn by	: EPEPL (Mr. Harish Kumar)	
Sample Received on	: 16/11/2022	
Sampling Location	: Biocompost Hand Pump	
Sampling Plan & Procedure	: SOP-W/66	
Sample Quantity	: 2.0 Litre	
Environmental Conditions	: Normal	
Analysis Duration	: 16/11/2022 To 19/11/2022	
Remark (if any)	: NA	

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per IS:10500-2012 (Amd.No.3 Feb-2021)	
					Acceptable	Permissible
1	Colour	IS: 3025 (P-4)	BDL	Hazen	5.0	15.0
2	pH	IS: 3025 (P-11)	7.26	-	6.5-8.5	No relaxation
3	Total Hardness (as CaCO ₃)	IS: 3025 (P-21)	285.0	mg/L	200.0	600.0
4	Total Chromium (as Cr)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.05	No relaxation
5	Electrical Conductivity	IS:3025 (P-14)	809.0	µs/cm	-	-
6	Total Dissolved Solids	IS: 3025 (P-16)	478.0	mg/L	500.0	2000.0
7	Total Alkalinity (as CaCO ₃)	IS: 3025 (P-23)	268.0	mg/L	200.0	600.0
8	Chloride (as Cl)	IS: 3025 (P-32)	72.5	mg/L	250.0	1000.0
9	COD (as O ₂)	IS : 3025 (P-58)	ND	mg/L	-	-
10	Sulphate (as SO ₄)	IS: 3025 (P-24)	82.9	mg/L	200.0	400.0
11	Iron (as Fe)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L	1.0	No relaxation
12	Zinc (as Zn)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	5.0	15.0
13	Nickel (as Ni)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.02	No relaxation
14	Copper (as Cu)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.05	1.5
15	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.003	No relaxation
16	Nitrate (as NO ₃)	IS: 3025 (P-34)	3.78	mg/L	45.0	No relaxation
17	Manganese (as Mn)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	0.1	0.3
18	Cobalt (as Co)	EKO/CHEM/SOP-ICPMS/W-01	BDL	mg/L	-	-

Remark:- ND- Not Detected, Standard Applicable only for Drinking Water.

Notes:

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5. Responsibility of the Laboratory is limited to the invoiced amount only.

End of Report

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA JAIN
TECHNICAL MANAGER
(Authorised Signatory)



TEST REPORT

Issued to: **Modi Distillery**
 Modinagar Ghaziabad (U.P.)

Date: 24.11.2022
 Report No.: QRAL/20221121/W-123

SAMPLE DETAILS

Name of the Sample	: Ground water	Date of sample receipt	: 21.11.2022
Sample Description	: Clear Water	Batch/ Lot Number	: NA
Group	: Ground water	Manufacturing date	: NA
Sample Quantity	: 2 ltr	Expiry/ Best Before	: NA
Sample Packaging Details	: Plastic Bottle	Sampling Location	: Biocompost Hand Pump
Discipline	: Chemical testing	Period of Testing	: 21.11.2022 to 24.11.2022
Sampling Method	: Sampling done by customer (Mr. Brijesh Kumar)		

TEST RESULTS

Sr. No.	Parameters	Unit	Results	Specification	Test Method
Chemical Parameter					
1.	Colour	Hazen	<1.0	5	IS:3025 (Part-4)
2.	pH Value	-	7.20	6.5 to 8.5	IS:3025 (Part-11)
3.	Total Hardness (as CaCO ₃)	mg/L	280.09	200-600	IS:3025 (Part-21)
4.	Chromium (as Cr)	mg/L	BLQ(0.005)	0.05	QRAL/WATER/SOP/ICP-01
5.	Electrical Conductivity	µS/cm	812	-	IS:3025 (Part-14)
6.	Total Dissolved Solids	mg/L	482	500	IS:3025 (Part-16)
7.	Total Alkalinity (as CaCO ₃)	mg/L	259	200-600	IS:3025 (Part-23)
8.	Chloride (as Cl)	mg/L	78.89	250	IS:3025 (Part-32)
9.	COD	mg/L	ND	-	IS: 3025 (P-58)
10.	Sulphate (as SO ₄)	mg/L	86.66	200	IS: 3025 (P-24)

Note:
 ❖ The results apply to the samples as received.
 ❖ The results listed refer only to the tested sample and applicable parameter.
 ❖ This report, in full or in part, shall neither be used for advertising or as an evidence in any court of law nor reproduced, expect when in full, without the written permission of the Director.
 ❖ Sample will be destroyed after three weeks from the date of issue of the test report (In case of non-perishable products only)
 ❖ All disputes are subjected to the Delhi Jurisdiction





Quality Research & Analytical Labs Pvt. Ltd.

ISO 9001:2015 Certified Laboratory
NABL Accredited Laboratory as per ISO/IEC 17025:2017
FSSAI Approved Laboratory / MOEF Approved Laboratory

CIN : U93090DL2017PTC321013

PAN : AAACQ4858K

GST : 07AAACQ4858K1Z1

11.	Iron (as Fe)	mg/L	BLQ(0.1)	0.3	QRAL/WATER/SOP/ICP-01
12.	Zinc (as Zn)	mg/L	BLQ(0.01)	5	QRAL/WATER/SOP/ICP-01
13.	Nickel (as Ni)	mg/L	BLQ(0.01)	0.02	QRAL/WATER/SOP/ICP-01
14.	Copper (as Cu)	mg/L	BLQ(0.005)	0.05	QRAL/WATER/SOP/ICP-01
15.	Cadmium (as Cd)	mg/L	BLQ(0.001)	0.003	QRAL/WATER/SOP/ICP-01
16.	Nitrate	mg/L	3.98	45	IS: 3025 (P-34)
17.	Manganese (as Mg)	mg/L	BLQ(0.005)	0.1	QRAL/WATER/SOP/ICP-01
18.	Cobalt (as Co)	mg/L	BLQ(0.005)	-	QRAL/WATER/SOP/ICP-01

Remarks: NA

~End of Report~

Prepared By
(Ms. Unnati)

Checked By
(Mr. Brijesh Kumar)

Authorized Signatory
(Dr. Garima Maneshwari)

- Note:
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 - ❖ All disputes are subjected to the Delhi Jurisdiction.

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कार्यालय जिलाधिकारी, गाजियाबाद।

OFFICE OF THE DISTRICT MAGISTRATE GHAZIABAD

फोन नम्बर (0120) 2821616, 2820106, 2828798 (फैक्स)

संख्या- 2484 /SFD.M./2022

दिनांक- 17 नवम्बर, 2022

अधिकाारी अभियन्ता,
लघु सिचाई, गाजियाबाद

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0-418/2021, 447/2021 तिलक राज अदाना एव अन्य बनाम उत्तर प्रदेश सरकार एवं अन्य में पारित आदेश दिनांक 21-07-2022 का अनुपालन कराये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश, नवों तल, इन्दिरा भवन लखनऊ के पत्र संख्या-1260/भू0ज0वि0 दिनांक 11 नवम्बर, 2022 का अवलोकन करें। पत्र के साथ मोदी शुगर मिल, मोदीनगर गाजियाबाद को जारी नोटिस की प्रति संलग्न कर इस निर्देश के साथ प्रेषित की गयी है कि नोटिस में मांगी गयी सूचना सम्बन्धित फर्मों से प्राप्त उपरान्त आख्या विभागीय मंतव्य/पैरावाईज नेरेटिव/शपथ पत्र मा0 एन0जी0टी0 में विभाग की ओर से ससमय दाखिल करना सुनिश्चित करें जिससे मा0 राष्ट्रीय हरित अधिकरण के आदेशो का अनुपालन सुनिश्चित किया जा सकें। संलग्न :- यथोपरि।

(राकेश कुमार सिंह)
जिलाधिकारी,
गाजियाबाद

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 E-mail : upgwd.in@gmail.com
 Website : http://upgwd.gov.in

कोर्ट केस/एन0जी0टी0/महत्वपूर्ण।

ई-मेल के माध्यम से

कार्यालय निदेशक,
 भूगर्भ जल विभाग, उ0प्र0,
 नवाँ तल, इन्दिरा भवन, अशोक मार्ग,
 लखनऊ।

संख्या- /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/अक्टूबर 11 2022
 विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में योजित O.A. No. 418/2021 with O.A. No. 447/2021 Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करें, जिसके द्वारा मोदी शुगर मिल्स, मोदी नगर, गाजियाबाद के सम्बन्ध में विभाग को नोटिस (छायाप्रति संलग्न) निर्गत की गयी है।

उल्लेखनीय है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत वेब पोर्टल के माध्यम से प्राप्त आवेदनों (यथा कूपों के पंजीकरण/अनापत्ति प्रमाण-पत्र निर्गत/नवीनीकरण आदि) का निस्तारण एवं भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 में निहित प्राविधानों का अनुश्रवण/क्रियान्वयन हेतु जनपद स्तर पर जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबन्धन परिषद" का गठन किया गया है।

उपरोक्त के क्रम में सम्बन्धित O.A. No. 418/2021 with O.A. No. 447/2021 एवं नोटिस दिनांक 30.07.2022 के विषयवस्तु की महत्ता के दृष्टिगत इस आशय के साथ प्रेषित है कि सम्बन्धित नोटिस में की गयी वॉछनानुसार उक्त फर्मों से सम्बन्धित आख्या इस कार्यालय को उपलब्ध कराते हुए वॉछित विभागीय मतव्य/पैरावाईस नरेटिव/शपथ पत्र विभाग की ओर से ससमय दाखिल करना सुनिश्चित करें, जिससे मा0 राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके।
 संलग्नक-उपरोक्तानुसार।

(वी०के० उपाध्याय)
 निदेशक।

संख्या-1260/भू0ज0वि0,तादिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, जनपद-गाजियाबाद।

(वी०के० उपाध्याय)
 निदेशक।

अधिकाशासी अभियन्ता, लघु सिंचाई विभाग / नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल, गाजियाबाद। अनुस्मारक

पत्रांक / ल०सि० / नो०ग्रा०वा०पोर्टल / 2022-23

दिनांक 02-11-2022

Chairman/Executive Director
M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar
Disst-Ghaziabad,
Uttar Pradesh-201204

विषय- मा० राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के अनुपालन के सम्बन्ध में।

अधोहस्ताक्षरी के कार्यालय पत्र सं० 1612/ल०सि०/नो०ग्रा०वा०पोर्टल/2022-23 दिनांक 11.10.2022 द्वारा आपको पत्र जारी किया गया था। जो कार्यालय निदेशक, भूगर्भ जल विभाग, उ०प्र०, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ के पत्र संख्या 1260/भू०ज०वि०/एस-26 (एनजीटी) दिनांक/लखनऊ/अक्टूबर 11.2022 के क्रम में जिसमें मा० राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022 के क्रम में आख्या अपेक्षित है, से सम्बन्धित है। जिला भूगर्भ जल प्रबन्धन परिषद द्वारा आपके आवेदन संख्या GZBD0621RIN0094 & GZBD0621RIN0093 पर एन०ओ०सी० भी जारी की जा चुका है।

आपको निर्देशित किया गया था कि उक्त के सम्बन्ध में अपनी आख्या तत्काल अधोहस्ताक्षरी कार्यालय में प्रेषित करें। परन्तु अद्यतन आपकी आख्या अप्राप्त है। आपको पुनः निर्देशित किया जाता है कि तत्काल आख्या उपलब्ध करायें।

अधिकाशासी अभियन्ता, लघु सिंचाई विभाग /
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 750/ल०सि०/ नो०ग्रा०वा०पोर्टल / 2022-23 दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निदेशक, भूगर्भ जल विभाग, उ०प्र० सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ, उ०प्र०, 226001।
2. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी,सादरस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

अधिकाशासी अभियन्ता, लघु सिंचाई विभाग /
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

अधिसासी अभियन्ता, लघु सिंचाई विभाग/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक /ल0सिं0/नो0ग्रा0वा0पोर्टल/2022-23

दिनांक 11-10-2022

Chairman/Executive Director
M/S Modi Sugar Mills(Sugar Unit & Distillery Unit), modinagar
Disst-Ghaziabad,
Uttar Pradesh-201204

विषय- मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with
O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022
के अनुपालन के सम्बन्ध में।

कार्यालय निदेशक, भूगर्भ जल विभाग, उ0प्र0, नवां तल, इन्दिरा भवन, अशोक मार्ग,
लखनऊ के पत्र संख्या 1260/भू0ज0वि0/एस-26(एनजीटी) दिनांक/लखनऊ/अक्टूबर 11.2022 के
क्रम में जिसमें मा0 राष्ट्रीय हरित अधिकरण(एनजीटी), नई दिल्ली में योजित O.A.No.418/2021 with
O.A.No.447/2021 Tilak Raj Adhana &ors vs State of Uttar Pradesh में पारित आदेश दिनांक 21.07.2022
के क्रम में आख्या अपेक्षित है। जिला भूगर्भ जल प्रवन्धन परिषद द्वारा आपके आवेदन संख्या
GZBD0621RIN0094 & GZBD0621RIN0093 पर एन0ओ0सी0 भी जारी किया जा चुका है।

अतः आपको निर्देशित किया जाता है कि तत्काल आख्या प्रेषित करें।

संलग्नक - उपरोक्तानुसार।

अधिसासी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

पत्रांक 1612 /ल0सिं0/ नो0ग्रा0वा0पोर्टल /2022-23 दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0 सरकार, नवां तल, इन्दिरा भवन, अशोक मार्ग, लखनऊ,
उ0प्र0, 226001।
2. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रवन्धन परिषद, गाजियाबाद।
3. मुख्य विकास अधिकारी, सदस्य सचिव, जिला भूगर्भ जल प्रवन्धन परिषद, गाजियाबाद।

अधिसासी अभियन्ता, लघु सिंचाई विभाग/
नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल,
गाजियाबाद।

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 Office: 0512-2287233
 Fax Office: 0512-2286471
 E-mail: 0512-2286471@gmail.com
 Website: http://www.ugp.gov.in

कार्यालय निदेशक,
 भूगर्भ जल विभाग, उ०प्र०,
 9वाँ तल, इन्दिरा भवन,
 लखनऊ।

संख्या: /भू०ज०वि०/जी०डब्लू०एक्ट(पोर्टल),

दिनांक/लखनऊ: सितम्बर ०२, 2022

कार्यालय-आदेश

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-3, उ०प्र० शासन के कार्यालय ज्ञाप संख्या 1234/76-3-2020-43एनजी/2020, दिनांक 21-10-2020 के क्रम में भूगर्भ जल विभाग, उ०प्र० के कार्यालय आदेश संख्या 1878/भू०ज०वि०/जी०डब्लू०एक्ट(पोर्टल), दिनांक 25.01.2022 द्वारा उत्तर प्रदेश भूगर्भ जल (प्रबन्धन और विनियमन) अधिनियम, 2019 के पारदर्शी क्रियान्वयन हेतु अधिनियम के अन्तर्गत विविध प्राविधानों यथा कृषि एवं घरेलू उपभोक्ताओं, वाणिज्यिक, औद्योगिक, अवसरचन्तात्मक एवं सामूहिक भूगर्भ जल उपयोक्ताओं के पंजीकरण, रजिस्ट्रीकरण प्रमाण-पत्र निर्गमन आदि कार्यों के पारदर्शितापूर्ण क्रियान्वयन हेतु विकसित वेब पोर्टल के संचालन हेतु जिला स्तर पर जनपदवार नोडल अधिकारी नामित किये गये हैं।

मुख्य अभियंता, लघु सिंचाई विभाग, उ०प्र० लखनऊ के पत्र संख्या 936/ल०सि०/कार्य०/भू०ज०प्र०/2022-23, दिनांक 10.08.2022 व पत्र संख्या 1045/ल०सि०/कार्य०/भू०ज०प्र०/2022-23, दिनांक 26.08.2022 द्वारा दिये गये प्रस्तावों, के दृष्टिगत वेब पोर्टल के संचालन हेतु शासन के उक्त कार्यालय ज्ञाप तथा पूर्व में निर्गत तत्सम्बन्धित आदेशों में आंशिक संशोधन करते हुए पूर्व जनपदवार नोडल अधिकारियों के स्थान पर निम्न नोडल अधिकारी नामित करते हुए समस्त 75 जनपदों में नोडल अधिकारियों की अद्यतन सूची निम्नानुसार जारी की जाती है।

जनपद का नाम	पूर्व नोडल अधिकारी का नाम सर्व श्री/श्रीमती/सुश्री	वर्तमान नोडल अधिकारी का नाम सर्व श्री/श्रीमती/सुश्री	पदनाम	विभाग का नाम	मोबाइल नम्बर	ई-मेल आई०डी०
आगरा	शिवम द्विवेदी, प्रभारी सीनियर जियोफिजिसिस्ट, भूगर्भ जल विभाग	शिवम द्विवेदी	प्रभारी सीनियर जियोफिजिसिस्ट	भूगर्भ जल विभाग।	9569300394	s.engwd@gmail.com
मैनपुरी	राजपाल राज भास्कर, सहा०अभि०, लघु सिंचाई विभाग।	राजपाल राज भास्कर	सहायक अभियंता	लघु सिंचाई विभाग।	6284140681	Aecmampi123@gmail.com
मथुरा	विकास कुमार, सहा०अभि०, लघु सिंचाई विभाग।	मनोज कुमार जायसवाल	अधिशारी अभियंता	लघु सिंचाई विभाग।	9936396220	ecmid.agra@gmail.com
फिरोजाबाद	प्रेम नारायण, अधि०अभि०, लघु सिंचाई विभाग।	प्रेम नारायण	अधिशारी अभियंता	लघु सिंचाई विभाग।	9897723061	ecmidfrozabad@yahoo.com
अलीगढ़	विजेन्दु सिंह सुमन, सहा०अभि०, लघु सिंचाई विभाग।	विजेन्दु सिंह सुमन	सहायक अभियंता	लघु सिंचाई विभाग।	9761310204	aligarhaecmi@gmail.com
एटा	शलम श्रीवास्तव, अधि०अभि०, लघु सिंचाई विभाग।	अभिराम प्रसाद वर्मा	अधिशारी अभियंता	लघु सिंचाई विभाग।	8077276044	Eemi2335@gmail.com
कासगंज (काशीराम नगर)	मुक़ीम मुहम्मद, सहा०अभि०, लघु सिंचाई विभाग	मुक़ीम मुहम्मद	सहायक अभियंता	लघु सिंचाई विभाग।	7906336533	Eemi2335@gmail.com

जनपद का नाम	पूर्व नोडल अधिकारी का नाम सर्व श्री/श्रीमती/सुश्री	वर्तमान नोडल अधिकारी का नाम सर्व श्री/श्रीमती/सुश्री	पदनाम	विभाग का नाम	मोबाइल नम्बर	ई-मेल आईडी
मेरठ	आशीष कुमार गुप्ता, सहायक भू-भौतिकविद्, भूगर्भ जल विभाग।	आदित्य कुमार पाण्डेय	प्रमारी सीनियर जियोफिजिसिस्ट	भूगर्भ जल विभाग	9410609733	adityakrpandey1101@gmail.com
हापुड (पंचशील नगर)	अंशू गौरव, सहा0अभि0, लघु सिंचाई विभाग।	आशीष कुमार गुप्ता	सहायक भू-भौतिकविद्	भूगर्भ जल विभाग	8726294756	ashish.gupta2407@gmail.com
बुलन्दशहर	हरिओम, अधिशासी अभियंता, अधि0अभि0, लघु सिंचाई विभाग।	हिमांशू गौतम,	सहायक अभियंता	लघु सिंचाई विभाग।	95820609	himanshugaautam@gmail.com
गाजियाबाद	हरिओम, अधिशासी अभियंता, अधि0अभि0, लघु सिंचाई विभाग।	हरिओम,	अधिशासी अभियंता	लघु सिंचाई विभाग।	8273795856	hariomsinghaemi76@gmail.com
गौतमबुद्ध नगर	अंकिता राय, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग।	अंकिता राय	हाइड्रोलोजिस्ट	भूगर्भ जल विभाग	7398300742	ankurai3005@gmail.com
बिजनौर	सौरभ साह, सहायक अभियंता, भूगर्भ जल विभाग	सौरभ साह	सहायक अभियंता	भूगर्भ जल विभाग	9639927278	saurabhsah9933@gmail.com
अमरोहा (ज्योतिबा फूले नगर)	भगवान स्वरूप, सहा0अभि0, लघु सिंचाई विभाग।	भगवान स्वरूप	सहायक अभियंता	लघु सिंचाई विभाग।	6396796975	aemiamroha@gmail.com
मुरादाबाद	सौरभ साह, सहा0अभि0, भूगर्भ जल विभाग।	सौरभ साह,	प्रमारी अधिशासी अभियंता	भूगर्भ जल विभाग।	9639927278	saurabhsah9933@gmail.com
रामपुर	सुनील कुमार पाल, सहा0अभि0, लघु सिंचाई विभाग।	सुनील कुमार पाल	सहायक अभियंता	लघु सिंचाई विभाग।	7007191392	suneel010681@gmail.com
सम्भल (भीमनगर)	सतेन्द्र कुमार श्रीवास्तव, सहा0अभि0, लघु सिंचाई विभाग।	सतेन्द्र कुमार श्रीवास्तव	सहायक अभियंता	लघु सिंचाई विभाग।	9455439800	eemisambhal@gmail.com
मुजफ्फर नगर	आशीष कुमार सिंह चौधरी, हाइड्रोलोजिस्ट, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग।	आशीष कुमार सिंह चौधरी	हाइड्रोलोजिस्ट	भूगर्भ जल विभाग	9410204939	ashish.chaudhary.iitr@gmail.com
सहारनपुर	नुपुर गुप्ता, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग।	नुपुर गुप्ता	हाइड्रोलोजिस्ट	भूगर्भ जल विभाग	9455599341	nupur352@gmail.com
शामली (प्रबुद्ध नगर)	अभिराम प्रसाद वर्मा, अधि0अभि0, लघु सिंचाई विभाग।	मृत्युंजय कुमार	अधिशासी अभियंता	लघु सिंचाई विभाग।	9415352495	eemishamli@gmail.com
आजमगढ	आनन्द प्रकाश, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग।	आनन्द प्रकाश	हाइड्रोलोजिस्ट	भूगर्भ जल विभाग	7376465880	prakash.bhu123@gmail.com
बलिया	श्याम सुन्दर यादव, सहा0अभि0, लघु सिंचाई विभाग।	श्याम सुन्दर यादव	सहायक अभियंता	लघु सिंचाई विभाग।	9621376050	aemiballia13@gmail.com
मऊ	मनोज कुमार शाह, अधि0अभि0, लघु सिंचाई विभाग।	मनोज कुमार शाह	अधिशासी अभियंता	लघु सिंचाई विभाग।	9889362461	mkshah.mid@gmail.com
प्रयागराज	रविकान्त सिंह, हाइड्रोलोजिस्ट, भूगर्भ जल विभाग।	रविकान्त सिंह	सीनियर हाइड्रोलोजियोलॉजिस्ट	भूगर्भ जल विभाग।	8874955888	raviks1978@gmail.com

संख्या:-1004/भूज0वि0/जी0डब्लू0एक्ट(पोर्टल),तददिनांक।

प्रतिलिपि निम्नलिखित को ई-मेल के माध्यम से सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रस्तुत है:-

1. निजी सचिव, मुख्य सचिव, उत्तर प्रदेश शासन के अवलोकनार्थ।
2. निजी सचिव, प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उत्तर प्रदेश शासन के अवलोकनार्थ।
3. मुख्य अभियंता, लघु सिंचाई विभाग, उ0प्र0 लखनऊ के पत्र संख्या 936/ल0सि0/कार्य0/भूज0प्र0/2022-23, दिनांक 10.08.2022 व पत्र संख्या 1045/ल0सि0/कार्य0/भूज0प्र0/2022-23, दिनांक 26.08.2022 के क्रम में सूचनार्थ।
4. समस्त जिलाधिकारी/अध्यक्ष, जिला भूजल प्रबन्धन परिषद्, उ0प्र0।
5. अनुसचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-3, उत्तर प्रदेश शासन।
6. अनुसचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-4, उत्तर प्रदेश शासन।
7. समस्त नोडल अधिकारी, उ0प्र0 को इस आशय के साथ की आप अपने पूर्व नोडल अधिकारियों से समन्वय स्थापित करते हुए वेब-पोर्टल से सम्बन्धित आवश्यक ID/PASSWORD को प्राप्त करने का कष्ट करे।
8. वेब-पोर्टल में सूची अपलोड किये जाने हेतु।


(वी0के0 उपाध्याय)
निदेशक।

Item No.02 & 03

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.418/2021
With
Original Application No. 447/2021

Tilak Raj Adhana & Ors.

...Applicants

Versus

State of Uttar Pradesh

...Respondent

Date of hearing: 02.11.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**Applicant: None.
Respondents: Mr. Dalip Dhyani, Advocate for UPPCB.
Mr. Saurabh Rajpal and Mr. Ashwin Garg,
Advocates for Modi Steel Plant and Modi Sugar
Mills/Distillery.**Application is registered based on a Letter Petition received by Email.****ORDER**

1. The applicants have complained in these applications regarding air pollution in the area due to emission of heavy smoke by Modi Sugar Mill, Modi Nagar, Uttar Pradesh. They have further complained that Modi Sugar Mill is also running a compost/fertilizer plant in Modi Steel Plant which is emitting foul smell which spreads up to several kilometers with the blowing winds causing unpleasant environment in the area.
2. Vide order dated 25.01.2022, this Tribunal constituted a Joint Committee comprising of CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh) and directed the same to submit factual and action taken report within three months.

3. In compliance thereof, the Joint Committee inspected the area on 30.03.2022 and submitted report vide email dated 20.05.2022.
4. Since the Joint Committee merely inspected Modi Sugar Mill and Distillery and did not inspect Modi Steel Plant, the Joint Committee was directed, vide order dated 21.07.2022, to visit Modi Steel Plant, and submit its factual and action taken report within two months and notices were also ordered to be issued to the Director, Ground Water Department, Government of Uttar Pradesh and Chairman/Executive Director, M/s Modi Sugar Mills (Sugar Unit and Distillery Unit) Modinagar, District Ghaziabad (U.P) requiring them to file their response/ reply within two months.
5. None has appeared on behalf of the Director, Ground Water Department, Government of Uttar Pradesh despite due service by registered post.
6. In compliance of order dated 21.07.2022, the report of the Joint Committee has been filed by Mr. Utsav Sharma, Regional Officer, UPPCB vide letter dated 01.11.2022 through email dated 01.11.2022.
7. Mr. Saurabh Rajpal and Mr. Ashwin Garg, Advocates have appeared on behalf of the Project Proponents- M/s Modi Sugar Mills and M/s Modi Steel Plant and seek time to file reply/response on behalf of the Project Proponents. In their reply, the Project Proponents are required to furnish specifically steps taken to comply environmental norms as per the observations/recommendations of the Joint Committee. In case, the Project Proponents have any objection to any particular observation in the report of the Joint Committee, such objection may be specifically stated by them in their reply. Reply/response on behalf of the Project Proponents be filed within two months at judicial-ngt@gov.in

O.A. No. 418/2021

Tilak Raj Adhana & Ors Vs. State of U.P.

-3-

preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. List for further consideration on 20.02.2023.

9. In view of the facts and circumstance of the case, we consider personal appearance of the Director, Ground Water Department, Government of Uttar Pradesh and the Regional Officer, UPPCB on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present physically before this Tribunal on that date.

10. A copy of this order be sent to the Chief Secretary, Government of Uttar Pradesh, Director, Ground Water Department, Government of Uttar Pradesh and State PCB by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

November 02, 2022
AG

**JOINT INSPECTION REPORT
(30.03.2022)**

OF

**M/s MODI SUGAR MILLS, MODINAGAR,
(SUGAR UNIT & DISTILLERY UNIT),
DISTRICT - GHAZIABAD (U.P.)**

In the Matter Of

TILAK RAJ ADHANA & ORS.

Vs STATE OF UTTAR PRADESH

O.A. NO. 418/2021 with O.A. No. 447/2021

-Prepared by-

**The Joint Committee of CPCB, UPPCB &
District Administration**

Constituted by

**Hon'ble National Green Tribunal
(Order dated 25th January, 2022)**

[Handwritten signatures and initials]

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1.0 JOINT INSPECTION OF M/s MODI SUGAR MILLS (SUGAR UNIT & DISTILLERY UNIT, MODINAGAR, DISTRICT - GHAZIABAD (U.P.) IN COMPLIANCE TO DIRECTION ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL IN OA NO. 418/2021 with O.A. No. 447/2021, IN THE MATTER OF TILAK RAJ ADHANA & ORS. Vs STATE OF UTTAR PRADESH – REG.

1.1 Background

Hon'ble NGT vide order dated 25.01.2022 in the matter of Tilak Iraj Adhana & Ors. Vs State of Uttar Pradesh, OA No. 418/2021 with O.A. No. 447/2021, had directed following:

"3. having regard to the seriousness of the allegations. It appears necessary to ascertain the factual position in the matter through a Joint Committee of the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance and take remedial action in accordance with law following due process. The Committee may also look into the matter if the Modi Sugar Mill is also running a distillery unit and whether the same is also responsible for Air Pollution. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov."

In compliance to the aforesaid direction, a joint team of officials from Central Pollution Control Board, District Magistrate (DM), Ghaziabad, Uttar Pradesh Pollution Control Board, Regional Office- Ghaziabad, carried out inspection of the M/s Modi Sugar Mills (sugar and distillery unit), Modinagar, District Ghaziabad, U.P. (hereafter referred as the unit) on 30.03.2022.

PCB *DM* *UPPCB* *RO*

2.0 SUGAR UNIT

2.1 GENERAL INFORMATION

1.	Name of the unit with complete postal address	M/s Modi Sugar Mills, Modinagar, (Sugar Unit), District - Ghaziabad (U.P.)	
2.	Name of Contact person	Designation	Contact No & E- mail
	Sh. Ajit Pundir	DGM (Production)	9936115678 ajitpundir@modisugar.com
	Sh. D.S. Reddy	AGM (E)	7300942144 dsreddy@modisugar.com
	Sh. Saurabh Tyagi	Environment Officer	9675990410
3.	Spatial Co-ordinates Latitude and longitude (in Decimal format only)	Latitude: 28.8271558 Longitude: 77.5700119	
4.	Year of commissioning	1933	
5.	Standalone/ integrated (with co-generation) Sugar/ sugar refinery	Standalone (White plantation sugar by double Sulphitation process)	
6.	License capacity of sugar Mill (TCD)	5000 TCD (as per Consent)	
7.	Average actual crush rate (TCD)	4542.80 TCD (Avg. value including stoppages as per Daily Manufacturing Report (DMR) from 07.11.2021 to 29.03.2022 4770 TCD- (Previous day) Avg. crushing in previous season (2020-21)= 44221.66 TCD	
8.	Attached Distillery capacity, KLPD	30 KLPD (Non-operational since 2021)	
9.	Quantity of Juice/Syrup/BH diversion to distillery, MT/day	Not Applicable	
10.	Consent status & its Validity with date		
	a. Air Consent	Valid up to 31.12.2023 (Attached as Annexure-I)	
	b. Water consent	Valid up to 31.12.2023 (Attached as Annexure-II)	
	c. Hazardous Waste Authorization	Valid up to 26.04.2025 (Attached as Annexure-III)	
11.	NOC from CGWA & its Validity with date	Applied on 26.11.2021 to Ground Water Department (Ministry of Jal Shakti, Government of Uttar Pradesh) for 02 nos. of bore-well. (Attached as Annexure-IV-A & IV-A)	

2.2. OPERATIONAL STATUS

S. No.	Particulars																					
1.	Start period of crushing season	07.11.2021																				
2.	No. of operational days at the time of inspection	143 Days																				
3.	Operational status during visit (operational/ closed/ temporary closed/ permanent closed)	Operational																				
4.	Sources of fresh water																					
a.	Bore well/Tube well/ Any other & its No's	Bore-well (02 nos.)																				
b.	Flow meter Installation at wells	Yes																				
c.	Reading of Flow Meter during visit	<table border="1"> <thead> <tr> <th colspan="2">Bore-well-I</th> <th colspan="2">Bore-well-II</th> </tr> </thead> <tbody> <tr> <td>Latitude</td> <td>28.829866</td> <td>Latitude</td> <td>28.825241</td> </tr> <tr> <td>Longitude</td> <td>77.570000</td> <td>Longitude</td> <td>77.568458</td> </tr> <tr> <td>Flow</td> <td>63.33 m3/hr</td> <td>Flow</td> <td>Empty Pipe</td> </tr> <tr> <td>Totalizer</td> <td>475142.1 m³</td> <td>Totalizer</td> <td>26030.0 m³</td> </tr> </tbody> </table>	Bore-well-I		Bore-well-II		Latitude	28.829866	Latitude	28.825241	Longitude	77.570000	Longitude	77.568458	Flow	63.33 m3/hr	Flow	Empty Pipe	Totalizer	475142.1 m ³	Totalizer	26030.0 m ³
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Flow	63.33 m3/hr	Flow	Empty Pipe																			
Totalizer	475142.1 m ³	Totalizer	26030.0 m ³																			
d.	Any Logbook maintained, if yes, attach.	Yes, Attached as Annexure-VI																				
e.	Quantity of fresh water withdrawal (KLD)	133.05 KLD (Quantity of fresh water withdrawal from bore-well I & I from 07.11.2021 to 29.03.2022) Previous day quantity of water withdrawal: Bore-well I= 185 KLD Bore-well II= 0.0 KLD																				
5.	Fresh water consumption (KLD)- Average																					
a.	Sugar plant:	Could not be measured as flow meter not installed																				
	i. Cleaning washing and machinery cooling make-up ii. Spray pond/PCT make-up iii. Any other, such as Cleaning and human requirements including lab requirements																					
	Total Sugar unit (Utility Section)	-																				
b.	Co-generation/Boiler section:	Not Applicable																				
	i. WTP -boiler make-up, regeneration, backwash, reject etc.	-																				
	ii. Cooling tower make-up	From Spray Pond																				
	iii. Wet Scrubber make-up	-																				
	iii. Any other, such as ash quenching	-																				
	Total Industrial	133.05 KLD																				

c. Residential etc.	Could not be measured as separate flow meter not installed	
d. Total fresh water Consumption (KLD)	133.05 KLD (Average) (From Bore-well I & II for the period of 07.11.2021 to 29.03.2022)	
e. Log book maintained, If any, details to be collected	No separate log book of water consumption for sugar plant and residential usage maintained.	
6. Specific water consumption, L/t of cane	29.29 L/t of cane	
7. Details of Hot & Cold-water recycling system (Yes/No.)	Number	Capacity
a. Details of Hot water UGR.	02	76.93 m ³
b. Cold water UGR and cooling towers	01	740 m ³
c. Hot water- Location of flow meter & its Installation	Flow meter installed (Yes/No)	Flow meter reading during visit
1. Imbibition water at mills	Yes	Flow-62.6 m ³ /hr Totalizer-5577303 m ³
2. Filter cake wash water at rotary vacuum filter	Yes	Flow-62.6 m ³ /hr Totalizer-230365.6 m ³
3. Sugar melting, pan boiling, molasses conditioning	No	-
4. Wash water at Centrifugal	No	-
5. Wet Scrubber make-up	Yes	Flow-17.16 m ³ /hr Totalizer-63511 m ³ (From Excess Condensate)
6. Boiler make-up in case of low pressure boiler	No	-
d. Cold water - Location of flow meter & its Installation	Flow meters at Power turbine cooling, Mills, fibrizer bearing, pumps cooling, Cooling tower of co-generation make-up, SO ₂ gas cooling, B and C massecuite cooling, Final molasses cooling were not found installed	
8. Waste water (Influent) generation (KLD) (Average Effluent Generation for the period of 07.11.2021 to 29.03.2022)		
a. Process cooling tower /spray pond over flow (for double sulphitation) (SRS Outlet)	Spray pond over flow= 180.46 KLD	
b. Mills, boiling house, D.M/ R.O. Plant boilers etc.	285.36 KLD	

	c. Soda/Acid boiling water (Hazardous)	
	h. Common / total influent generation.	465.83 KLD
9.	Waste water (Effluent) discharge, KLD	454.45 KLD (Annexure-
10.	Specific effluent discharge, L/t of cane	100.04 L/t of cane
11.	Treated effluent used from lagoon for irrigation, KLD	Could not be measured as separate flow meter not installed
12.	Spray pond /PCT overflow	Flow meter installed (Yes/No) Flow meter reading during visit
	a. Flow meter Installation	Yes Flow-44.07 m ³ /hr Totalizer-83838.9 m ³
	b. Provision of separate spray pond overflow treatment	No provision of separate spray pond overflow treatment system
13.	Details of tube cleaning method adopted (chemical/hydrojet/ any other appropriate method if any), provide details	Chemical method
14.	Availability of Hazardous tank to collect wash water generated during chemical/Mechanical cleaning of evaporator tubcs. (Yes/No), if Yes give Details.	Yes (02 nos) Capacity of tank-I= 444.4 m ³ Capacity of tank-II= 201.5 m ³
15.	Condensate polishing system adopted by the factory (for boilers >45 kg/cm² steam pressure)	Not Applicable (low pressure boiler)
16.	Construction of small pits with smooth inner surface with ceramic tiles in the centrifugal section, give details	Yes
17.	Mixing arrangement in equalization tank	No
18.	Type of aeration in aeration tank Diffused/ surface/ any other	Yes, Diffused aeration
19.	Tertiary treatment (Yes/No), give Details	Yes Sugar effluent from Secondary clarifier filtered through Sand Filter and Activated Carbon Filter followed by Chlorination
20.	Schematic diagram of ETP	Screen→ Oil & Grease trap→ Equalization tank→ Primary clarifier→ Anaerobic tank→ Aeration tank→ Secondary clarifier→ Chlorination pit→ Sand filter→ Activated Carbon Filter→ Lagoon (Annexure- V)
21.	Rain water harvesting system adopted	Not adopted
22.	Treatment capacity of ETP (KLD)	1000 KLD as per Report on Water Balance & ETP Performance

		Assessment prepared by Vasantdada Sugar Institute, Pune. However, it was 450 KLD as per Consent.	
	Unit with sizes/capacity	Retention Time/Contact Time (Mentioned in CPCB charter)	As per Industry
	1. Bar screen Chamber, 1.55x1.55x2m=4.8 m ³	30 minutes	14.54 minutes
	2. Oil & grease tank, 2.2x3.4x2.0=23.10 m ³	45 minutes	1.15 hrs
	3. Equalization tank with aeration, 6.60x6.10x2.8=113 m ³	6 hrs	5.60 hrs
	4. Primary Clarifier, 6m dia. x 5m ht=141.39 m ³	5-6 hrs	7 hrs
	5. Anaerobic Tank 12.7x11.6x6.10m=898.65 m ³	-	44.9 hrs
	6. Aeration tank- 20x10x4.7= 940 m ³	24-28 hrs	47 hrs
	7. Secondary Clarifier-7.0m dia. x 4.5m ht =160 m ³	7-8 hrs	18 hrs
	8. Sand/multi grade filter, 2 m dia. x 2.25 m ht- 1=7.0m ³ 1.5m dia x 1.5m ht-2=2.65 m ³	20-25 minutes	29 minutes
	9. Activated carbon filter, 2m dia. x 2.5 m ht- 1=7.0 m ³ 1.5m dia x 1.5m ht-2=2.65 m ³	20-25 minutes	29 minutes
	10. Sludge drying bed,	0.03 m ³ per ton of cane	0.03 m ³ per ton of cane
23	Any further treatment after ETP	No	
24	Brief processing details (flow chart)	Attached as Annexure VII	
30	Number of Piezometric wells available in the unit premises: 01 nos. (Lat: 28.827067, Long: 77.569996, Level Reading- 12.23 meter)		
33.	Storage of treated Effluent		
	a. No. & size of lagoons	No. of Lagoon=01 Size=3840 m ³	
	b. Retention time	8.5 days holding capacity	
	c. Lagoon type- permeable/impermeable	Impermeable	
34.	Sludge Handling Process (Yes/No), gives details.		
	a. Sludge Digestion Method	No	
	b. Sludge Drying Process	Drying beds (02 nos. with capacity of 136.64 m ³)	
	c. Final Disposal of Sludge	Provided to local Farmers	
	d. Whether mechanical sludge handling system installed (yes/No)	No	

35.	Any Hazardous Substances (Yes/No), if yes, give details. (Quantity & way of Disposal)	Yes, , Oil & Grease collected in plastic drums which was mixed with bagasse, used as fuel for the boiler
36.	Manpower employed for ETP operation & maintenance.	Environment Manager- 01 Lab Chemist- 02 Operator- 02 Helper- 03
37.	Details of irrigation system & treated effluent used quantity	
	1. Own land area for irrigation	Not available, only Horticulture/Gardening is in practice
	2. Farmer land area and their agreement	Not Applicable
	3. Flow meter to measure amount of water used for irrigation.	Could not be measured as no separate flow meter installed at lagoon.
38.	Cleaning mechanism at Mills and factory floor	Manually
39.	Color coding of pipelines for water distribution network	Yes
40.	Mode of disposal (route to reach Ganga)	Treated effluent is being reused in mill process and used for horticulture, spray in dust suppression in sugar mill area.
41.	Details of Air Pollution Control System	
	Emission control system or Air Pollution Control Device (APCD) installed	Yes
	Name of installed Emission control system/APCD	Wet scrubber
	Stack height	Stack-1= 30 meter, Stack-2= 40 meter
	Stack monitored	Yes
	SPM level mg/Nm ³	Stack No.-01: 87.28 mg/Nm ³ Stack No.-02: 133.15 mg/Nm ³
	On-line emission (stack) monitoring system installed	Yes
42.	Ash Details:	
	Quantity of ash generated, MT/day	Wet ash, 102.42 Ton/day (as per data provided by the unit from 12.11.2021 to 29.03.2022)
	Method of disposal of Ash	Provided to local contractors through trolley

2.3 OBSERVATIONS

1. The unit was established in 1933 and engaged in production of sugar by Double Sulphitation process with consented capacity of 5000 TCD using sugarcane. At the time of inspection, unit was found operational.
2. The unit has two power turbines (3 MW each) to meet the requirement of energy for operating sugar unit only. No surplus power produced & exported.
3. The unit has started its crushing season 2021-22 on 7th November, 2021 and as per Daily Manufacturing Reports (DMRs) provided by the unit, the average cane crushing from 07.11.2021 up to 29.03.2022 was found to be **4542.80 TCD**.
4. Unit is having valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 (as amended) and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (as amended), with validity up to **31.12.2023**. The unit is also having valid Authorization issued under the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016 for storage and disposal of hazardous wastes valid up to **26.04.2025**.
5. As per ETP Performance Assessment Report prepared by Vasantdada Sugar Institute, Pune, the treatment capacity of ETP is 1000 KLD (**Annexure-XIV**). As per consent issued by UPPCB, the unit has permission to discharge 450 KLD of treated effluent.
6. The ETP comprises of Screen→ Oil & Grease trap→ Equalization tank→ Primary clarifier→ Anaerobic tank→ Aeration tank→ Secondary clarifier→ Chlorination pit→ Sand filter→ Activated Carbon Filter→ Lagoon.
7. As informed by the unit representative, for crushing season 2021-22, ETP was started on 27.09.2021 for stabilization purpose in compliance to notified standards in MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.
8. The unit has installed flow-meters at the inlet and outlet channel of ETP.
9. Joint team has observed that flow meters were not installed to measure various water consumptions and water recycling locations as mill bearing cooling water, mill roller bearing cooling, cooling tower make-up water intake, air compressor cooling water, vacuum pump cooling water, sulphur burner cooling water, B and C massecuite cooling, final molasses cooling, hot water consumption at rotary vacuum, milk of lime preparation, hot water consumption at a centrifugal machine and cooling tower blow down.
10. The unit has not provided separate treatment facility to treat effluent from spray pond overflow, however anaerobic treatment was installed after primary clarifier in ETP section to cope up with the sulphate content as per recommendation of VSI, Pune.
11. The unit has two underground reservoirs (UGRs) for hot water and cold water recirculation having capacities 76.93 m³ and 740 m³.
12. The unit has impermeable lagoon having capacity of 3840 m³ to store treated effluent only for 8.5 days as per data provided by the unit. Treated effluent was recycled to process in sugar mill and partially was stored in lagoon, which was used to pump for road spray, dust suppression and horticulture purpose. However, flow meter was not installed at the utilization point, hence, treated effluent used for horticulture purpose could not be verified.

D.N

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13. The unit has setup environmental laboratory for analysis of daily parameters (pH, BOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance (Annexure-XIII).
14. The unit has provided separate energy meter for ETP operation.
15. The unit has generated average 188.2 ton of press mud every day (4% of cane crushed), which is provided to local farmers as organic manure. The logbook for the same is being maintained.
16. Boiler ash was provided to local contractors and unit has maintained ash generation record, which was average 1024.22 Quintal per day or 102.42 Ton per day as per ash generation data provided by the unit from 12.11.2021 to 29.03.2022 (Annexure-IX), however the data for boiler ash disposal was not maintained by the unit.
17. As per log book of ETP sludge, about 300 quintals of sludge was generated during 19.12.2021 to 12.03.2022 and same was provided to farmers to use as a manure.
18. Joint team observed that the unit has 04 nos. of low pressure boilers with following details:

Table-01. Details of low pressure boilers

S. No.	Air Pollution Source	Capacity	Pressure	Type of fuel	Stack No.	Stack Height
1.	Boiler-III & IV	35 TPH	21 kg/cm ²	Bagasse	Stack No.-1	Combined 30 meter stack height from ground level with venture scrubber
2.	Boiler-I	35 TPH	21 kg/cm ²	Bagasse	Stack No.-2	Combined 40 meter stack height from ground level with venture scrubber
3.	Boiler-II	25 TPH	22 kg/cm ²	Bagasse		

19. Unit has provided wet scrubbing system as Air Pollution Control Devices (APCD) with both of the stacks attached to boiler, having stack height 40 meters and 30 meters from ground level.
20. During visit wet scrubber were found operational. On-line Emission Monitoring System was found installed in stacks and connected to CPCB/SPCB server.
21. During joint inspection stack monitoring was carried out by Regional Office, Ghaziabad Uttar Pradesh Pollution Control Board. Monitoring result of stack is as below:

Table- 02 Analysis result of stack emission for Suspended Particulate Matter (SPM)

S. No.	Stack No.	Stack Height	Attached Boiler with Capacity	Parameter (mg/Nm ³)	Result	MOEF&CC Notification G.S.R. (E) dated 14th January, 2016
1.	Stack No.-01	30 meter	35.0 TPHX02 nos.	Particulate Matter (SPM)	87.28	150.0
2.	Stack No.-02	40 meter	25.0TPH and 35.0 TPH		133.15	

22. Monitoring result of stack no. 01 & 02 for Particulate Matter shows value of 87.28 mg/Nm³ and 133.15 mg/Nm³ respectively against norms of 150.0 mg/Nm³, which is complying as per the notified standard mentioned in MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.
23. During visit, the team did experience the presence of bagasse particles in the ambient air due to wind.
24. Joint team has collected samples from inlet, outlet & various units of Effluent Treatment Plant (ETP) and treated effluent storage lagoon. The analysis result is placed in Table-03 below.

Table-3. Analysis results of sample collected from various locations of ETP and lagoon

Sample location	Color (Hazen)	Effluent flow rate (m ³ /hr.)	Sulphur/Sulphate (mg/L)	pH	COD (mg/L)	BOD (mg/L)	TSS (mg/L)	TDS (mg/L)	O & G (mg/L)	MLSS/MLVSS (mg/L)
Effluent from Mill house before ETP inlet	163	-	1001	4.8	6416	4102	663	6008	08	-
Spray Pond Overflow	165	-	1028	6.9	1701	612	1322	5840	-	-
Equalization Tank	125	-	843	10.1	4944	3044	775	6896	-	-
Primary Clarifier	52	-	969	6.7	2520	1329	1140	5720	-	-
Aeration Tank	-	-	-	-	-	-	-	-	-	2331/1103
Secondary Clarifier	35	-	291	7.5	63	10	BDL	1280	-	-
ETP Outlet After Chlorination	10	23.1	228	7.7	28	05	BDL	736	BDL	-
Treated effluent storage lagoon	48	-	319	7.8	55	12	20	904	-	-
Standards for land disposal as per MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.	-	-	-	5.5 to 8.5	-	100	100	2100	10	-

- 25. Both streams of effluent from mill house and spray pond overflow meet in the ETP leads to Equalization Tank having characteristics as pH-10.1, COD-4944 mg/l, BOD-3044mg/l, TSS-775 mg/l, TDS-6896 mg/l, and Sulphate-843mg/l.
- 26. Analysis results of Secondary Clarifier showing reduction of ~95% in BOD, ~98% in COD, ~65% in Sulphate and ~81% in TDS just after the treatment through Equalization Tank, Primary Clarifier and Anaerobic Digester followed by Aeration Tank. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.
- 27. 81% reduction in TDS from Equalization Tank to secondary clarifier observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.
- 28. The analysis of sample collected from aeration tank for MLSS/MLVSS were measured as 2331 and 1103 respectively with MLVSS/MLSS ratio of 0.47 against the desired ratio of 0.70 to 0.80.
- 29. The analysis results of samples collected from ETP outlet w.r.t. pH-7.7 against 5.5 to 8.5, BOD-05 mg/l against 100 mg/l, TSS-BDL against 100 mg/l, Oil & Grease-BDL against 10 mg/l, which are complying as per the notified standard mentioned in MoEF&CC Notification G.S.R. (E) dated 14th January, 2016.
- 30. The analysis result of sample collected from final treated effluent storage lagoon shows pH- 7.8 (norms: 5.5 to 8.5), COD-55 mg/l (against 250 mg/l), BOD-12 mg/l (against 100 mg/l), TSS-20 mg/l (against 100 mg/l) and TDS-904 mg/l (against 2100 mg/l) which are complying with notified standards.
- 31. The unit has installed Online Continuous Effluent Monitoring System (OCEMS) (Fig-19 & Fig-20) to monitor treated effluent discharge. OCEMS reading were observed w.r.t. pH 7.84, COD-84.2 mg/l, TSS-10.4mg/l, BOD-14.1 mg/l during inspection which complying with the notified standards.
- 32. The unit has one piezometer well in the unit premises (Lat: 28.827067, Long: 77.569996, water level reading- 12.23 meter).
- 33. The unit has 02 bore-wells to meet the daily requirement of fresh water for sugar mill. Flow-meters were found installed at both the bore-wells. As per logbook records from 07.11.2021 to 29.03.2022 the average fresh water extraction/consumption from bore-well is 133.05 KLD, which is 29.29 L/T of cane crushed.
- 34. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is **100.04 liter per ton of cane** crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.

Table-04. Month-wise details of quantity of fresh water withdrawal from bore-well I & II from 07.11.2021 to 29.03.2022

S. No.	Months	Bore-well No. I (KL)	Bore-well No. II (KL)
1	Nov-21	4336	2552
2	Dec-21	2745	22
3	Jan-22	2592	0
4	Feb-22	3000	0
5	Mar-22	3779	0
Total withdrawal=		16452 KL	2574 KL

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Avg. withdrawal=	115.05 KLD	18.00 KLD
Total average withdrawal=	133.05 KLD	

35. The unit does not have valid permission from CGWA/UPGWD for abstraction of ground water, however, the unit has applied for No Objection Certificate from UPGWD for ground water abstraction from two bore-wells (bore-well- I & II) on 26.11.2021 seeking permission to abstract total 560 m³/day of groundwater from each bore-well.

36. Joint team has collected ground water samples for physico-chemical analysis from bore-well-I located near sugarcane loading area and handpump located near bio-compost yard of distillery section. The analysis results of the ground water samples are placed in Table-5 below:

Table-5. Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.

Sampling Point	Ground water from Bore-well near sugarcane loading area industry	Ground water from Handpump near bio-compost yard	(Acceptable limit) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012	(Permissible limit in the absence of alternate source) Drinking water standards (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012
Depth	100 ft	80 ft	---	---
Color (Hazen)	BDL	BDL	5	15
pH	7.4	7.2	6.5-8.5	6.5-8.5
Conductivity (µs/cm)	1031	1379	---	---
TDS (mg/l)	646	814	500	2000
COD (mg/l)	03	04	---	---
Total Hardness (mg/l)	648	416	200	600
Total Alkalinity (mg/l)	469	420	200	600
SO ₄ (mg/l)	100	93	200	400
NO ₃ ^{-N} (mg/l)	6.4	4.0	45	NR*
Chloride (mg/l)	40	176	250	1000
Cd (mg/l)	BDL	BDL	0.003	-
Co (mg/l)	BDL	BDL	-	-
Cr (mg/l)	BDL	BDL	0.05	NR*
Cu (mg/l)	0.08	BDL	0.05	1.5
Fe (mg/l)	2.69	0.07	0.3	NR*

Mn (mg/l)	0.05	BDL	0.1	0.3
Ni(mg/l)	BDL	BDL	0.02	NR*
Zn (mg/l)	2.09	BDL	5	15

NR*=No Relaxation

1. The analysis results of Groundwater samples collected from bore-well-I and handpump located near bio-compost yard of distillery section show COD-03 mg/l and 04 mg/l respectively, which indicates ground water contamination. The value of total hardness in bore-well-I was also on higher side (648 mg/l).
2. Joint team also collected samples at upstream and downstream locations from domestic drain flowing along the boundary wall of the unit for physic-chemical analysis. Analysis results of the sample are placed in Table-6 below.

Table-06. Analysis results of drain samples at upstream and downstream locations

Sampling location	Coordinates		Parameters (all values are in mg/L except Color in hazen unit & pH)						
	Latitude	Longitude	Color	pH	COD	BOD	TSS	TDS	SO ₄
Drain at upstream location	28.82582 5	77.566109	13	6.8	66	22	56	636	118
Drain at downstream location	28.82833 0	77.568878	209	6.8	8168	1592	10719	844	108

3. The above analysis results of the drain samples collected from upstream and downstream locations depict the following:
 - The analysis result of sample collected from domestic drain flowing along the boundary wall of sugar unit at upstream location shows pH- 6.8, COD-66 mg/l, BOD-22 mg/l, TSS-56 mg/l and TDS-636 mg/l, which indicate the presence of domestic sewage characteristics.
 - Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high color-209 hazen unit, COD-8168 mg/l, BOD-1592 mg/l and TSS-10719 mg/l, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

3.0 DISTILLERY UNIT

3.1 OBSERVATIONS ON MOLASSES BASED DISTILLERY

1. The unit has a molasses based distillery unit of 30 KLD capacity. On the day of inspection, the distillery unit was found non-operational. As informed by the unit representative, the unit is non-operational since 06.05.2021 due to general maintenance. (Annexure-X)
2. For treatment of spentwash the unit has facility to achieve ZLD with following systems;

Bio-digester→MEE→Bio-composting

3. The unit has submitted a statement to U.P. Excise Department wherein the unit has informed Excise Department about the non- operation of the distillery plant from 06.05.2021. **(Annexure-XI)**
4. The unit representative informed that they are under the planning of switching the process from molasses based distillery to grain based distillery.
5. The unit is having Valid Air and Water Consent. The consent is valid for the period from 01.01.2022 to 31.12.2022. **(Annexure-XII)**
6. The unit has 5.7 acres (uncovered) of Bio-compost yard. No bio-composting activity was observed. The unit representative informed that bio-composting cycle was completed in Feb, 2022 and after that the unit has not carried out any bio-composting. The compost yard was found properly lined. No bio-compost was found stored in the compost yard. The unit has submitted the details of bio-compost sold for the month from 5.06.2021 to 1.03.2022
7. Total No. of Lagoons in Distillery unit; 02
 - Lagoon 1 = capacity 2900m³ for storage of Bio-methanated spent wash (BMSW).
 - Lagoon 2 = 200 KL for storage of Conc. Spent wash
 During the inspection, the lagoon of 200 KL capacity was found empty and another lagoon of capacity 2900m³ was found ¼ filled with spent wash (approx. 700 m³).
8. A tank of 50 KL capacity near the bio-digester unit was found filled with approx. 8-10 KL of spent wash. As informed by the unit representative, the unit will use this spent wash for culture development.
9. Sample was collected from this 50 KL tank. Analysis of the samples collected from the tank shows **pH-4.4, COD-127680 mg/l, BOD, 52871 mg/l, TSS-5038, TDS-102220, and Colour-36180 Hazen.** Analysis results indicates that the tank is filled with raw spent wash.

4.0 CONCLUSION

4.1 Sugar Unit

1. The unit was found operating within consented capacity.
2. The unit has valid Consent to Operate under section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 both valid up to 31.12.2023. The unit has Authorization valid up to 26.04.2025.
3. The unit has applied NOC to Ground Water Department, U.P. on 26.11.2021 for bore-well-I & II.
4. Based on DMRs the average daily cane crushing was found 4542.80 TCD which was under the consented capacity i.e. 5000 TCD.
5. The unit has Effluent Treatment Plant (ETP) with treatment capacity of 1000 KLD, however as per consent to operate unit has permission to discharge 450 KLD of treated effluent.
6. The unit has not installed flow meters at various hot and cold water recycling locations.
7. The unit has recycled treated effluent to process in sugar mill.
8. The unit is complying w.r.t. specific effluent discharge norms as the treated effluent at ETP outlet is 100.04 liter per ton of cane crushed against the specific effluent discharge norms of 200 liters per ton of cane crush.

9. Byproducts i.e. boiler ash, dry sludge and press mud are provided to local contractors and local farmers.
10. The unit has environmental laboratory (Fig-32) for analysis of daily parameters (pH, BOD, COD, TSS). The unit has also established Environmental Management Cell (EMC) to effectively monitor the environmental compliance.
11. Stack emission for Particulate Matter (SPM) is complying against the prescribed emission standard as per MOEF&CC Notification G.S.R. (E) dated 14th January, 2016.
12. Presence of bagasse particles were experienced in ambient air due to wind.
13. The unit has installed Online Continuous Effluent & Emission Monitoring System (OCEMS), which is connected with CPCB/SPCB server.
14. 81% reduction in TDS from Equalization Tank to secondary clarifier-observed without TDS reduction unit in the ETP, which indicate possibility of dilution in clarifier with fresh water.
15. MLSS of aeration tank was found to be 2331 mg/l against the desired value of 2500 mg/l to 3000 mg/l.
16. Analysis results of Groundwater samples collected from bore-well-I, located near sugarcane area and handpump located near biocompost yard in distillery section has shown COD contamination i.e. **03 mg/l and 04 mg/l** respectively. Groundwater sample collected from bore-well-I also shown **Total Hardness-648 mg/l** against 600 mg/l which is exceeding the permissible limit of Drinking Water Standards (BIS) IS 10500:2012.
17. Deteriorated condition of drain was observed at downstream location and analysis result of sample collected from downstream location shows high **Color-209 hazen unit, COD-8168 mg/l, BOD-1592 mg/l and TSS-10719 mg/l**, which indicate the possibility of effluent mixing with sewage in drain however, no bypass of industrial effluent (sugar/distillery) was observed from the boundary wall into the drain during inspection.

4.2 Distillery Unit

1. The distillery unit was found non-operational during the visit. Bio-compost yard was found clean and no cycle of bio-composting was observed.

5.0 RECOMMENDATIONS OF THE COMMITTEE

5.1 Sugar Unit

1. It is recommended that the unit shall install flow meters at various water recycling locations to measure water consumptions as specified in sugar charter.
2. The unit shall install flow meter at the outlet of treated water storage lagoon to quantify the treated water consumption in horticulture and maintain record of the same.
3. The unit shall maintain the desired MLVSS/MLSS ratio of 0.70 to 0.80 in aeration tank.
4. The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.
5. The contamination in Ground Water has been observed, hence it is recommended that Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep bore-well for drinking water shall be made.

6. The unit shall ensure consistent compliance of the notified standards in MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.
7. The unit shall ensure the absolute treatment of sugar effluent and its reuse in process without any failure and also ensure that no untreated/partially treated effluent shall be discharged outside the premises.
8. Unit must ensure the proper storage of bagasse to avoid ambient air pollution due to floating bagasse particles.

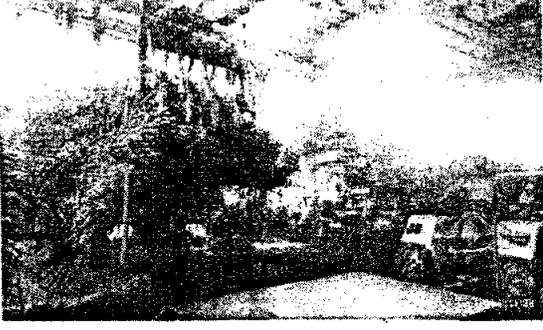
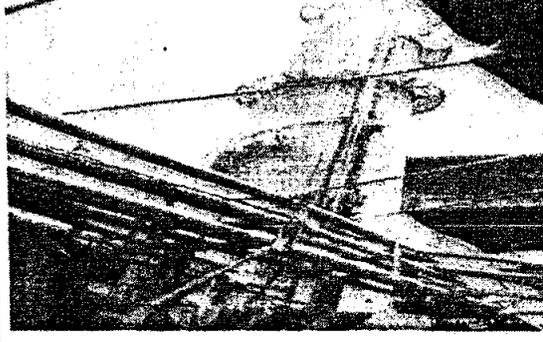
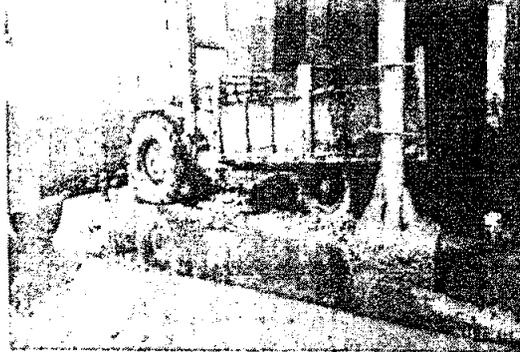
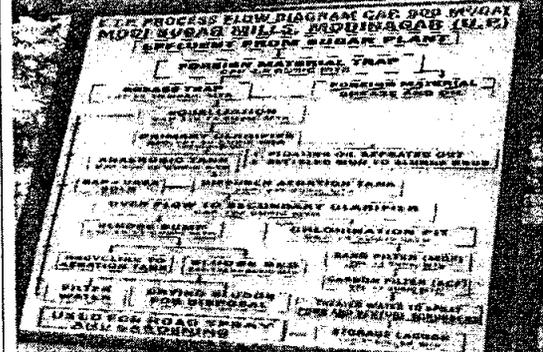
5.2 Distillery Unit

1. The unit shall concentrate all its raw spent wash stored in tank of 50 KL and Bio-methanated spent wash (BMSW) stored in lagoon of capacity 2900m³ through MEE to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting
2. Since the unit is under the process of switching its molasses based distillery to grain based distillery now therefore, the unit shall dismantle/level/fill the lagoon of capacity 2900m³ after utilization of accumulated spent wash in bio-composting.
3. The unit shall commence its grain based distillery only after obtaining valid consent from UPPCB.



6.0 PHOTOGRAPHS-

6.1 Sugar Unit:

	
<p>Fig.01 Modi Sugar Mill</p>	<p>Fig.02 Sugarcane loading area</p>
	
<p>Fig.03 Furnace for O&G mixed bagasse incineration</p>	<p>Fig.04 Stack No.- I</p>
	
<p>Fig.05 Boiler ash collection site</p>	<p>Fig.06 Display of flow diagramme at ETP site</p>

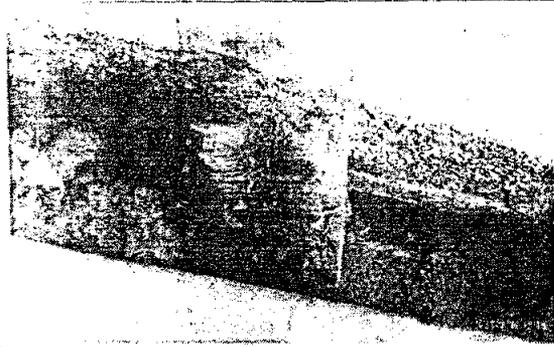


Fig.07 Coarse screen



Fig.08 Oil & Grease trap

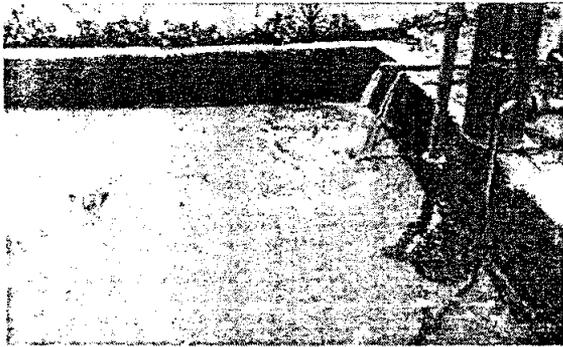


Fig.09 Equalization tank facilitated with lime addition

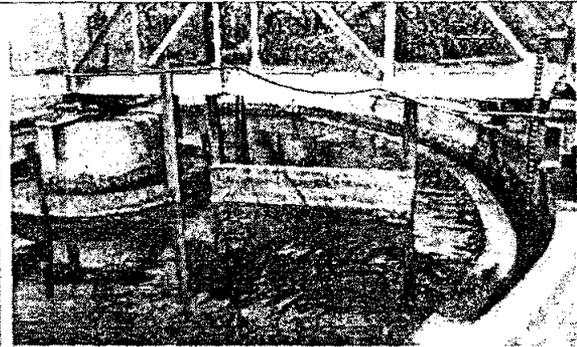


Fig.10 Primary clarifier

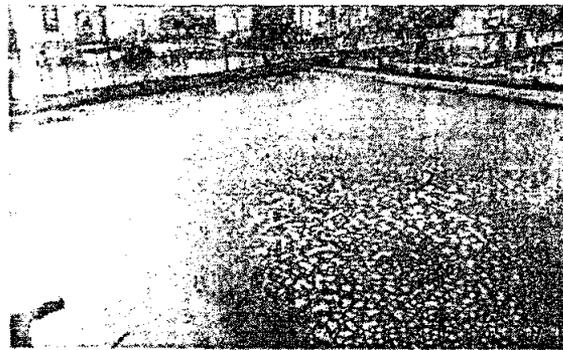


Fig.11 Anaerobic tank

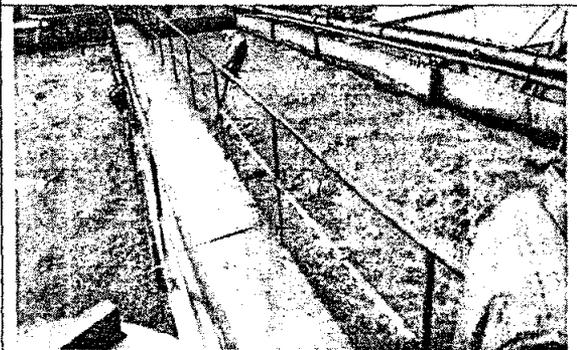


Fig.12 Aeration tank

for

off

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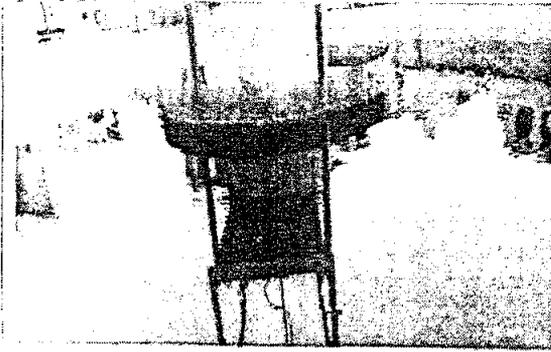


Fig.13. Secondary clarifier

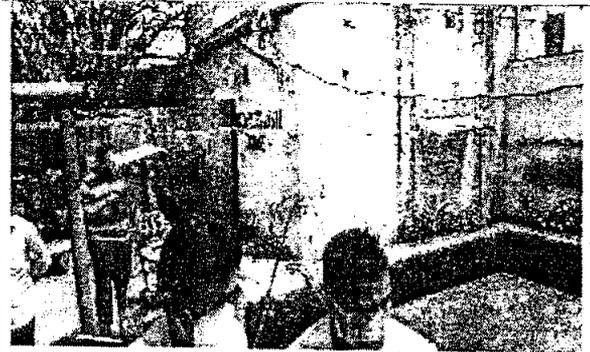


Fig.14 Hazardous waste storage room

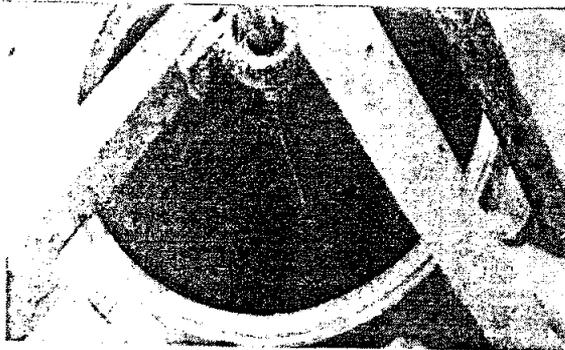


Fig.15 Urea, DPH dosing tank

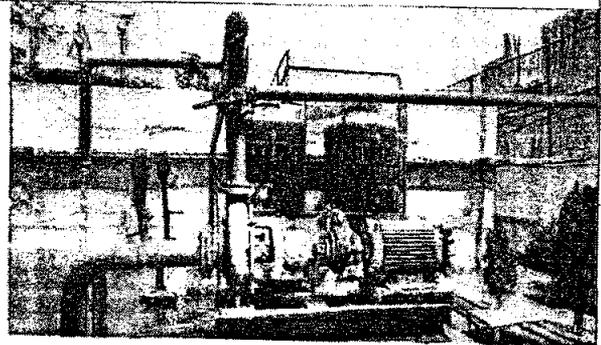


Fig.16 Sand filter and activated carbon filter



Fig.17 Chlorine contact pit

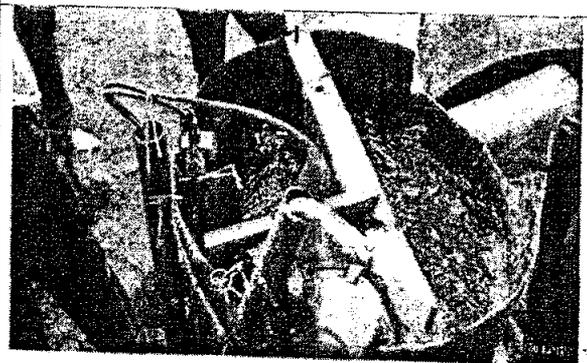


Fig.18 Final outlet for treated effluent with OCEMS sensor

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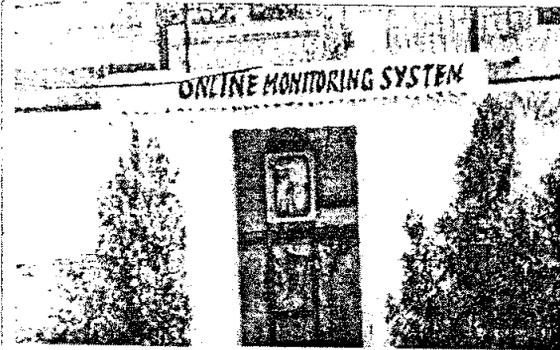


Fig.19 Online monitoring system

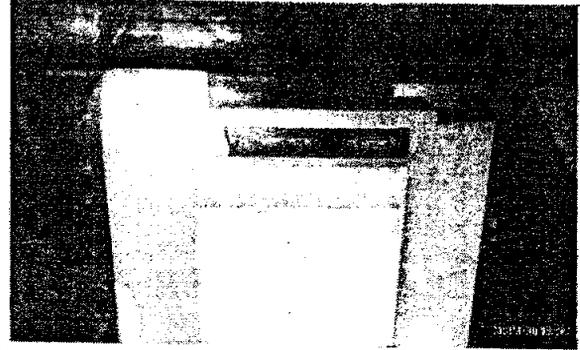


Fig.20 OCEMS display panel

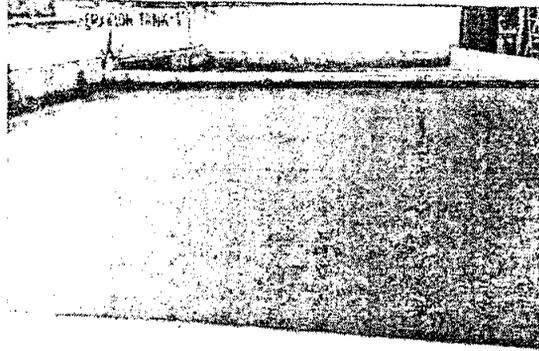


Fig.21 Sludge drying bed



Fig.22 Equipment in environmental laboratory

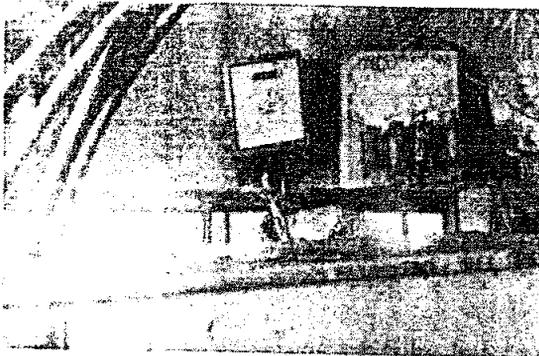


Fig.23 Separate energy meter for ETP



Fig.24 Piezometer

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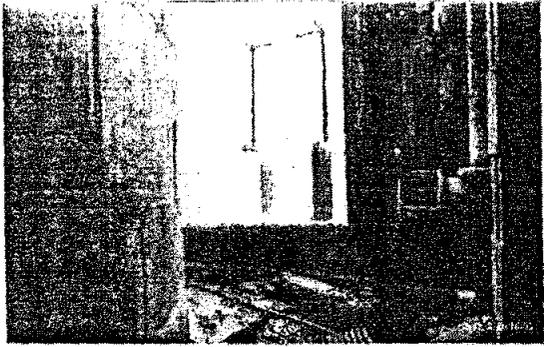


Fig.25 Spray pond overflow

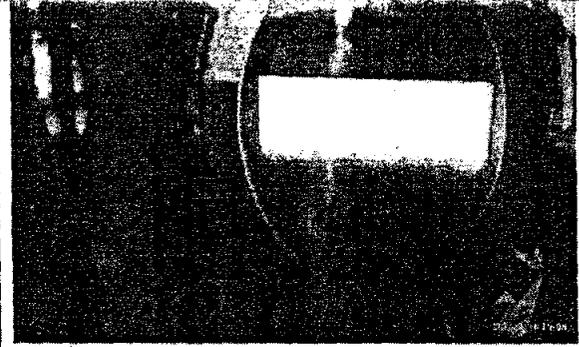


Fig.26 Excess condensate to cooling tower flow meter

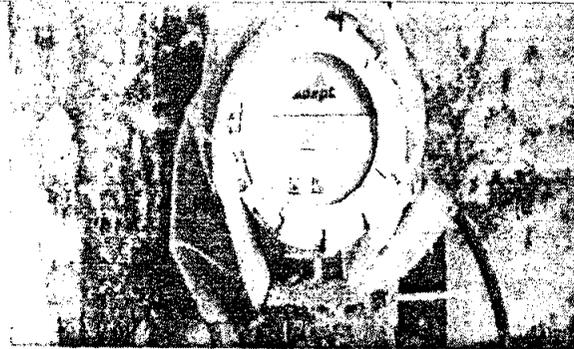


Fig.27 Flow meter display for bore-well-I located near sugarcane yard (Coordinate: Lat-28.829866, Long-77.570000)

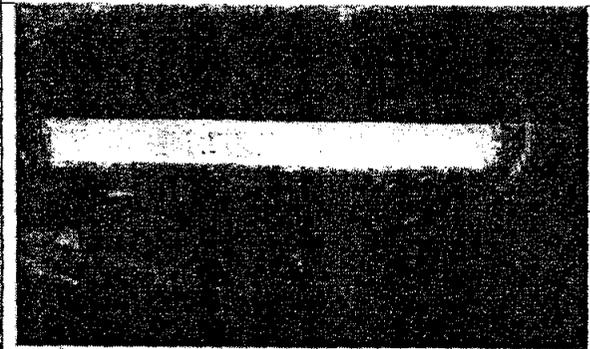


Fig.28 Flow meter display for bore-well-II (Coordinate: Lat-28.829866, Long-77.570000)

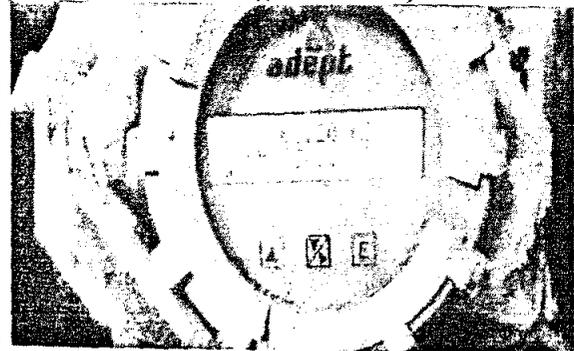


Fig.29 Imbibition water flow meter

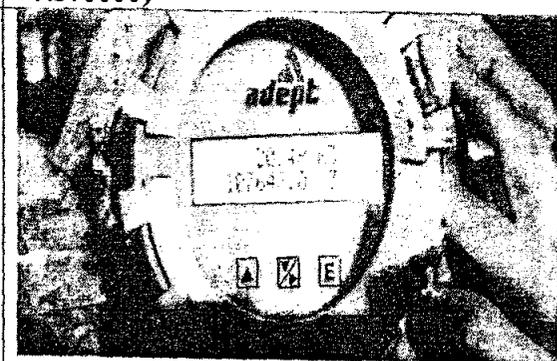


Fig.30 Flow meter reading at ETP outlet

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Fig.31 Flow meter at hot water pan



Fig.32 Environmental laboratory

6.2 Distillery Unit



Fig.33 Bio-compost area

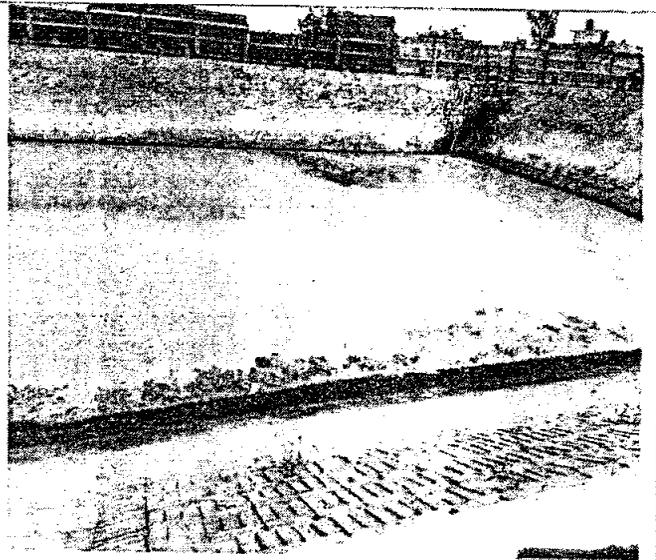


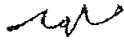
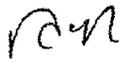
Fig.34 Distillery Lagoon of capacity 2900m³

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7.0 INSPECTION TEAM

Name of the inspecting officers	Designation	Signature
Dr. R. K. Singh	Scientist-D, Central Pollution Control Board, Delhi	
Shri Saurabh Singh	Naib Tehsildar, Tehsil-Modinagar, Dist.- Ghaziabad	
Shri B. K. Singh	Assistant Environment Engineer, Regional Office, Ghaziabad, Uttar Pradesh Pollution Control Board	
Shri Subhash Chandra	Scientific Assistant, Regional Office, Ghaziabad, Uttar Pradesh Pollution Control Board	



UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
 137967/UPPCB/Ghaziabad(UPPCBRO)/CTO/air/GHAZIABAD/2021

Dated : 10/12/2021

To ,

Shri DS REDDY
 M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD
 MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD, MODINAGAR,
 GHAZIABAD, GHAZIABAD, 201204
 , GHAZIABAD

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended)
 to M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD

Reference Application No. 13589339

Dated : 10/12/2021

1. With reference to the application for consent for emission of air pollutants from the plant of M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
 This consent is being issued with the permission of competent authority .

VIVEK Digitally signed
by VIVEK ROY
Date: 2021.12.20
15:44:23 +05'30'
 ROY

For and on behalf of U.P. Pollution Control Board

CEO
 C-1.

Enclosed : As above
 (condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Ghaziabad.

VIVEK Digitally signed
by VIVEK ROY
Date: 2021.12.20
15:44:23 +05'30'
 ROY

CEO
 C-1.

U.P. Pollution Control Board

Dated : 10/12/2021

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing cane crushing 5000 TCD producing Sugar crystal- 450 MT/day and by product Molasses -225 MT/day, Bagasse-1500 MT/day and Pressmud-180 MT/day .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b). Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	35 TPH and 25 TPH Boiler	Bagasse	2	Particulate Matter	Combined 40 mt. stack height from the G.L with venturi scrubber
2	2X 35 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 mt. stack height from the G.L with venturi scrubber

- 3(c). The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	2	Particulate Matter	As per EP Act 1986
2	1	Particulate Matter	As per EP Act 1986

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner .
5. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board .
6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission conforms with the standards prescribed under the E.P Act 1986 as amended.
7. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P. Rules 1986 .
8. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time .
9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 .
10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .

12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
13. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order .
14. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability .
15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
16. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf .
17. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .
18. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

- 1- The industry should follow the directions issued by the Ministry of Environment Forest and Climate Change, Delhi vide Notification no. GSR 35(E) dated 14/01/2016.
- 2- The unit shall submit the point wise compliance report of the previous CTO issued by the Board within a month failing which consent would be deemed void.
- 3- The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall conform to the standards under the Environment (Protection) Act 1986.
- 4- The Industry shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Plastic Waste Management Rules, 2016 as amended.
- 5- The industry shall only use PNG as fuel once PNG pipeline is available in that industrial area.
- 6- In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
- 7- The unit shall obtain No Objection Certificate (NOC) from the CGWA or the competent authority for abstraction of groundwater within six months failing which this CTO shall stand automatically revoked.
- 8- Unit shall deposit the Environmental Compensation of Rs. 2,00,000/- (Rs. Two Lakh only) in Board account within one month, which is imposed through Board letter No. H 63121/C-1/G-91/Show Cause Notice/2021 dated 06.07.2021
- 9- The unit shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked .

Issued with the permission of competent authority .

VIVE Digitally signed by VIVEK ROY
K Date: 2021.12.20 18:05:51 +05'30'
ROY

For and on behalf of U.P. Pollution Control Board .

CEO

C-1.



Annexure - II

UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
 138061/UPPCB/Ghaziabad(UPPCBRO)/CTO/wat
 er/GHAZIABAD/2021

Dated : 20/12/2021

To ,

Shri DS REDDY
 M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD
 MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR,
 GHAZIABAD,GHAZIABAD,201204
 GHAZIABAD

Sub : **Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD**

Reference Application No :13604475

Dated :20/12/2021

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

VIVEK Digitally signed by VIVEK ROY
 ROY DN: cn=VIVEK ROY, o=UPPCB, ou=UPPCB, email=vivek.roy@uppcb.com

For and on behalf of U.P. Pollution Control Board

CEO
 C-1.

Enclosed : As above
 (condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Ghaziabad.

VIVEK Digitally signed by VIVEK ROY
 ROY DN: cn=VIVEK ROY, o=UPPCB, ou=UPPCB, email=vivek.roy@uppcb.com

CEO
 C-1.

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD
vide

Consent Order No. 13604475/ Water

Dated : 20/12/2021

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of cane crushing 5000 TCD producing Sugar crystal- 450 MT/day and by product Molasses -225 MT/day, Bagasse-1500 MT/day and Pressmud-180 MT/day .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point
1	Domestic	40 KLD	Septic Tank
2	Industrial	450 KLD (Entire treated water will be used in venture scrubber, spray pond, cooling and for irrigation purposes)	ETP

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- 4(a) The domestic effluent should be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended.

Domestic Effluent		
S.No	Parameter	Standard
1	BOD	As per EP Act 1986
2	COD	As per EP Act 1986
3	Oil & Grease	As per EP Act 1986
4	Total Suspended Solids	As per EP Act 1986
5	Quantity of Discharge	40 KLD

- 4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the standard lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	As per EP Act 1986
2	BOD	As per EP Act 1986
3	COD	As per EP Act 1986
4	Oil & Grease	As per EP Act 1986
5	Quantity of Discharge	450 KLD (Entire treated water will be used in venture scrubber, spray pond, cooling and for irrigation purposes)

4(c) Loading Rates for different soil textures.

S.No	Soil Texture	Loading rate in m ³ /Ha/Day
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5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Rules, 1986 or otherwise mandatory.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
8. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
9. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
10. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
11. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
12. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
13. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
14. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB.
17. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
18. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
19. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
20. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. The industry should ensure the operation of the ETP in such a manner that it confirm the standards lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.
2. The industry shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant and the E.T.P. unit operation line up Strengthening is to be maintained.
3. The total treated industrial effluent (450 KLD) will be used in venturi scrubber, spray pond, cooling and for irrigation purposes and no industrial effluent will be discharge in to any surface body source.
4. E.I.A. studies shall include comprehensive study of water & waste water balance in Addition to the adequacy studies of E.T.P. relating to pollution load reduction impacts after implementation of treatment technology & discharge of treated effluent completely for irrigation purposes in place of discharge on surface water body.
5. The newly provided treated effluent storage tank with 15 days holding capacity shall be connected to E.T.P. unit operations & integrated with tertiary treatment stage.
6. The industry shall ensure deployment of qualified to step up self monitoring mechanism on 24 x 7 Hours basis.
7. The Unit shall submit the point wise compliance report of the conditions imposed in the CTO issued by the Board for year 2019 and the audited balance sheet for the current year and the details of fees deposited within a month failing which consent would be deemed void.
8. The industry shall deploy self monitoring task force to strictly observe & monitor treated effluent discharge restriction on surface water body located in its proximity.
9. The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.
10. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
11. This consent is valid only for products and quantity mentioned above. The Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.
12. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
13. The unit shall obtain No Objection Certificate (NOC) from the CGWA or the competent authority for abstraction of groundwater within six months failing which this CTO shall stand automatically revoked.
14. Unit shall deposit the Environmental Compensation of Rs. 2,00,000/- (Rs. Two Lakh only) in Board account within one month, which is imposed through Board letter No. H 63121/C-1/G-91/Show Cause Notice/2021 dated 06.07.2021
15. The unit shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked.

Issued with the permission of competent authority .

VIVEK
Digitally signed by VIVEK ROY
 Date: 2021.12.20 15:01:30 +0530
ROY

For and on behalf of U.P. Pollution Control Board .

CEO
 C-1.

Annexure-IV

Annexure-III

UTTAR PRADESH POLLUTION CONTROL BOARD
TC-12V, Vibhuti Khand, Gointi Nagar, Lucknow-226010

Ref. No : 10978/U PPCB/Ghaziabad(U PPCBRO)/UWM/GHAZIABAD/2019 Dated:
27/04/2020

To,

M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD
Modinagar, GHAZIABAD,
Tehsil : Bhojpur
District : GHAZIABAD

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 10978 and 27/04/2020 .
2. Reference of application (No. and date) 7100366 and 18/12/2019 .
3. Mr SURENDRA KUMAR SHARMA of M/s MODI SUGAR MILLS UNIT OF MODI INDUSTRIES LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at within premises .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule-I, Cat. 21.2 Spent solvent	Through TSDF	800 KL/Annum

1. The authorization shall be valid for a period of 26/04/2025 from the date of issue of this letter
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .

present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10. Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11. It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12. The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13. You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14. It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15. You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16. You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17. Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

18. Ground water monitoring report of premises shall be submitted within one month.

19. Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

(Authorized Signatory)

Ashok
Kumar Tiwari

Digitally signed by
Ashok Kumar Tiwari
Date: 2020.05.03
21:37:51 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P. Pollution Control Board, Ghaziabad for information and necessary action.

CEO/EE, I/C Circle

Ashok
Kumar
Tiwari

Digitally signed by
Ashok Kumar
Date: 2020.05.03
21:37:25 +05'30'

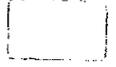
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165

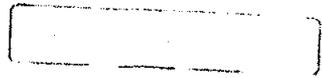
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Annexure 124



Transaction Details :
Payment Reference No./ Order No. : **UP01521112614113430**
Status : **success**
Payment From : **VISA MASTER CREDIT CARD**
Payment Mode : **Card**
Transaction Amount : **5000.00**
Transaction ID : **1632773880**
Transaction Date and Time : **2021-11-26 14:12:07**
Entrepreneur ID : **UPSWP211450285**
Unit ID : **UPSWP21145028505**





GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का पुआईएस 10 (1) या 11 (1)]

Applicant's Details

आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GZBD1121RIN0243
Application Date आवेदन तिथि		26/11/2021	
Name of the Applicant आवेदक का नाम	DS REDDY		
Mobile No. मोबाइल नंबर	7300942144	Email ID. ईमेल आईडी	dlsreddy2007@gmail.com
Date of Birth जन्मतिथि	01/04/1975	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	2407-9818-3223	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	Additional General Manager	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODINAGAR GHAZIABAD UTTAR PRADESH	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कुूप का विवरण			
District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR

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Registration Form

Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Yes
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

Particulars of The Existing Well
विद्यमान कूप का ब्योरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1980	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	70		
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5
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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
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Ground Water Level (In meter) भूजल स्तर (मीटर में)	22.00
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Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	70.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	33.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1980

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Registration Form

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	2000.00	Annual Days वार्षिक उपयोग (दिनों में)	250
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	Industrial waste water is being treated through ETP and recycled in the landscaping and floor washing.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (In Meter) सक्शन पाइप की लंबाई (मीटर में)	33.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Capacity of Structure, Constructed for Rain Water Harvesting (M³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)		456208.00	
Maximum Allowable Annual Extraction of Ground Water:			140000
Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिक स्टांप पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			Download
Does Industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No		
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3052	Issue Date निर्गमन तिथि	03/01/2018
Expiry Date अंतिम तिथि	02/01/2020	Upload Certificate प्रमाणपत्र अपलोड करें	Download
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
When N.O.C. Is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			

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		Registration Form	
Date of Expiry of N.O.C	02/01/2020	Date of filing application for renewal	02/01/2020
Any clarification Report	Download	Reason For Pendency	Download
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m ³ /day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m ³ /day	Download
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m ³ /day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For industrial purpose.	Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done	Download
Against Case	No		

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Registration Form

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction / alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification / scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c)
 - (d) Affidavit referred to in item no. 5.
 - (e) Affidavit referred to in item no. 7.
 - (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
 - (I) For Industrial User;
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
 - (II) For Commercial User:
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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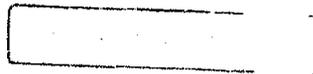
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Annexure-14 B



Transaction Details :

Payment Reference No./ Order No. : **UP01521112614085448**
Status : **success**
Payment From : **VISA MASTER CREDIT CARD**
Payment Mode : **Card**
Transaction Amount : **5000.00**
Transaction ID : **1632772057**
Transaction Date and Time : **2021-11-26 14:10:13**
Entrepreneur ID : **UPSWP211450285**
Unit ID : **UPSWP21145028504**



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Registration Form



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का सुआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GZBD1121RIN0242
Application Date आवेदन तिथि		26/11/2021	
Name of the Applicant आवेदक का नाम	DS REDDY		
Mobile No. मोबाइल नंबर	7300942144	Email ID. ईमेल आईडी	dlsreddy2007@gmail.com
Date of Birth जन्मतिथि	01/04/1975	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	2407-9818-3223	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	Additional General Manager	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODINAGAR GHAZIABAD UTTAR PRADESH	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कुए का विवरण			
District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR

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Registration Form

Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Yes
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1980	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	70		
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00

Approx. Depth of Well (in meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
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Ground Water Level (In meter)
भूजल स्तर (मीटर में) 22.00

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	70.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (in meter) सक्शन पाइप की लंबाई (मीटर में)	40.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1980

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Registration Form

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	2000.00	Annual Days वार्षिक उपयोग (दिनों में)	250
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	Industrial waste water is being treated through ETP and recycled in the landscaping and floor washing.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (In Meter) सक्शन पाइप की संवाई (मीटर में)	40.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)	459900.00		
Maximum Allowable Annual Extraction of Ground Water:			140000
Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			Download
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No		
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/3052	Issue Date निर्गमन तिथि	29/01/2018
Expiry Date अंतिम तिथि	02/01/2020	Upload Certificate प्रमाणपत्र अपलोड करें	Download
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है			

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		Registration Form	
Date of Expiry of N.O.C	02/01/2020	Date of filling application for renewal	02/01/2020
Any clarification Report	Download	Reason For Pendency	Download
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m ³ /day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m ³ /day	Download
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m ³ /day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industry Purpose	Affidavit on non judicial stamp paper of Rs. 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done	Download
Against Case	No		

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Registration Form

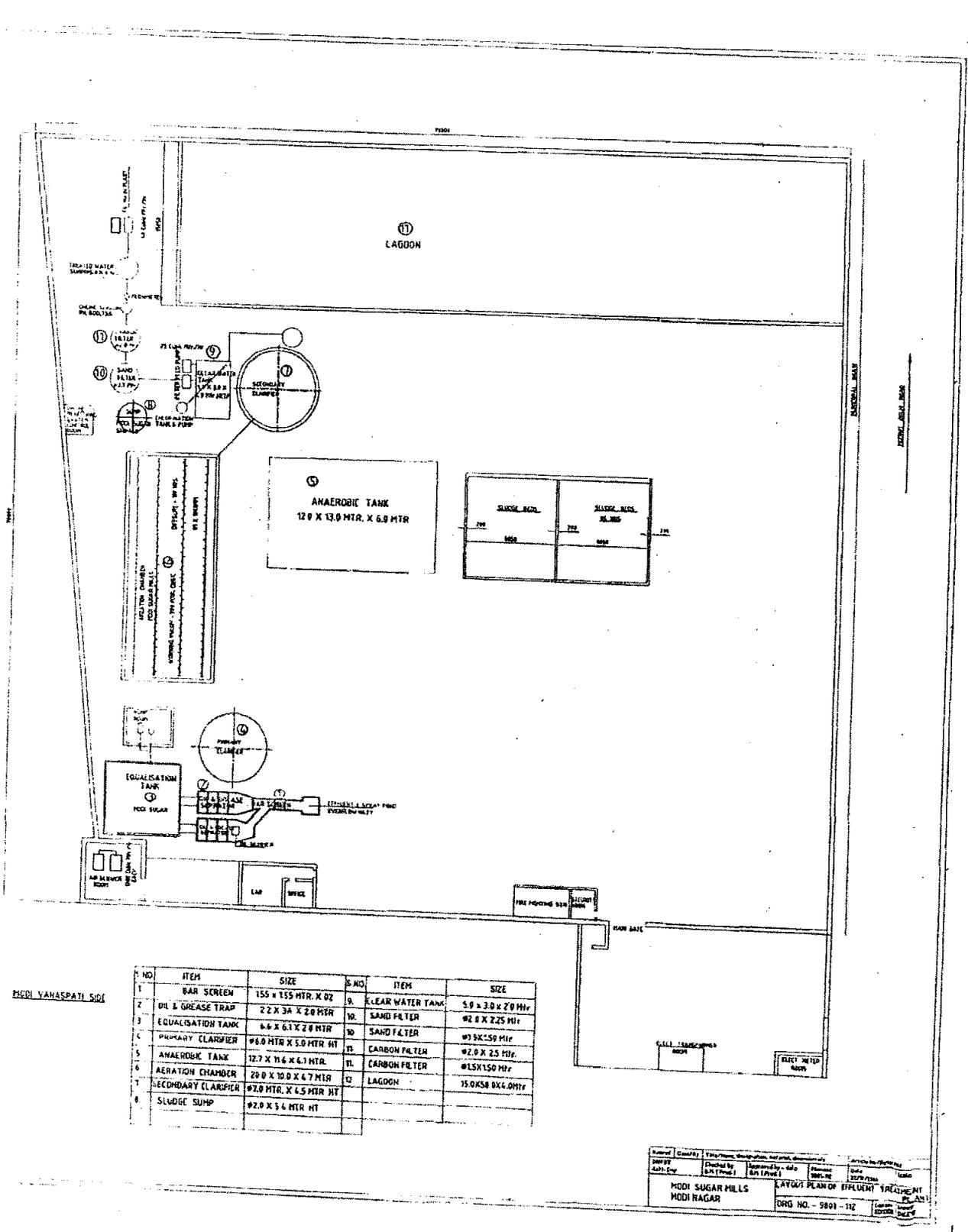
Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction / alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification / scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c)
 - (d) Affidavit referred to in item no. 5.
 - (e) Affidavit referred to in item no. 7.
 - (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
 - (I) For Industrial User:
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
 - (II) For Commercial User:
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

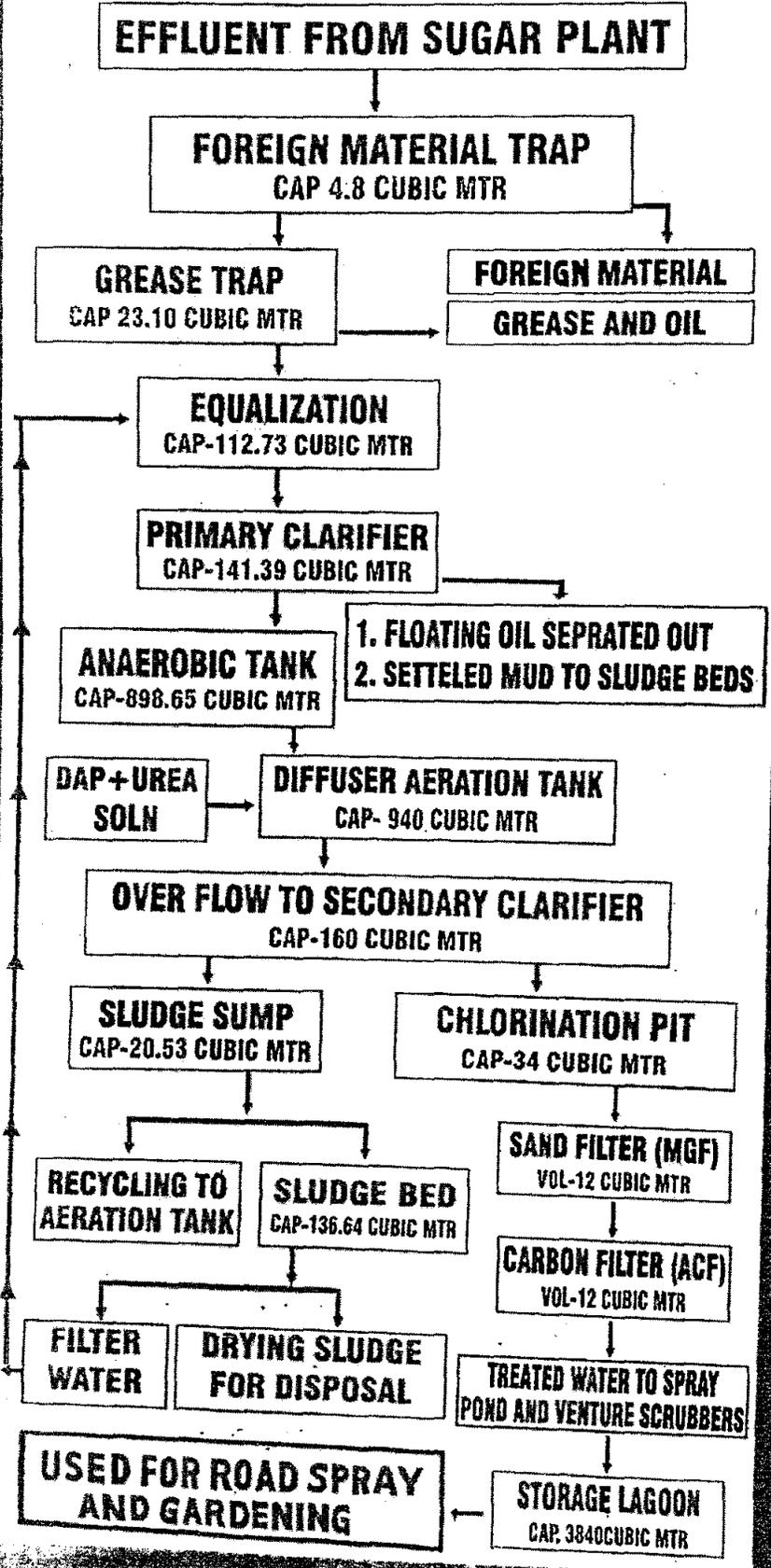


NO.	ITEM	SIZE	S.NO.	ITEM	SIZE
1	BAR SCREEN	155 x 155 MTR. X Ø2	9	CLEAR WATER TANK	5.0 x 3.0 x 2.0 Mtr
2	OIL & GREASE TRAP	2.2 x 3A x 2.0 MTR	10	SAND FILTER	Ø2.8 X 2.25 Mtr
3	EQUALISATION TANK	6.6 x 6.1 x 2.0 MTR	30	SAND FILTER	Ø3.8 X 2.5 Mtr
4	PRIMARY CLARIFIER	Ø4.0 MTR X 5.0 MTR HT	31	CARBON FILTER	Ø2.0 X 2.5 Mtr
5	ANAEROBIC TANK	12.7 X 11.6 X 6.1 MTR	32	CARBON FILTER	Ø1.5 X 1.5 Mtr
6	AERATION CHAMBER	20.0 X 10.0 X 4.7 MTR	33	LAGOON	15.0 X 5.0 X 4.0 Mtr
7	SECONDARY CLARIFIER	Ø7.0 MTR. X 4.5 MTR HT			
8	SLUDGE SUMP	Ø2.0 X 5.6 MTR HT			

MODI YANASPATI SIDE

Checked by S.M. Prasad	Approved by S.M. Prasad	Date 12/27/2010
MODI SUGAR MILLS MODI RAGAR		LAYOUT PLAN OF EFFLUENT TREATMENT PLANT DRG NO. - 9801 - 112

**E.T.P. PROCESS FLOW DIAGRAM CAP. 900 M³/DAY
MODI SUGAR MILLS, MODINAGAR (U.P.)**



MODI SUGAR MILLS, MODINAGAR
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.1

DATE Nov-2021

MODI SUGAR MILLS, MODINAGAR 001
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.2

DATE 11-2021

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TODATE (N.M ³)	REMARKS	SIGNATURE Engr.(I)	SIGNATURE DGM/ENR
1-11-21	457770	457870	100				
2-11-21	457870	458050	180				
3-11-21	458050	458210	160				
4-11-21	458210	458375	165				
5-11-21	458375	458525	150				
6-11-21	458525	458680	155				
7-11-21	458680	458832	152				
8-11-21	458832	458989	157				
9-11-21	458989	459149	160				
10-11-21	459149	459294	145				
11-11-21	459294	459448	154				
12-11-21	459448	459688	240				
13-11-21	459688	459822	138				
14-11-21	459822	459996	170				
15-11-21	459996	460280	290				
16-11-21	460280	460686	400				
17-11-21	460686	460995	309				
18-11-21	460995	461054	59				
19-11-21	461054	461244	190				
20-11-21	461244	461394	150				
21-11-21	461394	461493	99				
22-11-21	461493	461707	214				
23-11-21	461707	461821	114				
24-11-21	461821	461911	90				
25-11-21	461911	462109	198				
26-11-21	462109	462281	172				
27-11-21	462281	462499	218				
28-11-21	462499	462600	101				
29-11-21	462600	462921	321				
30-11-21	462921	463016	95				
31							
TOTAL COMPLETE MONTH							

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TODATE (N.M ³)	REMARKS	SIGNATURE Engr.(I)	SIGNATURE DGM/ENR
1-11-21	23014	23116	100				
2-11-21	23116	23116	00				
3-11-21	23116	23116	00				
4-11-21	23116	23116	00				
5-11-21	23116	23206	90				
6-11-21	23206	23296	90				
7-11-21	23296	23386	90				
8-11-21	23386	23476	90				
9-11-21	23476	23566	90				
10-11-21	23566	23656	90				
11-11-21	23656	23746	90				
12-11-21	23746	23836	90				
13-11-21	23836	23926	90				
14-11-21	23926	24016	90				
15-11-21	24016	24106	90				
16-11-21	24106	24196	90				
17-11-21	24196	24286	90				
18-11-21	24286	24376	90				
19-11-21	24376	24466	90				
20-11-21	24466	24556	90				
21-11-21	24556	24646	90				
22-11-21	24646	24736	90				
23-11-21	24736	24826	90				
24-11-21	24826	24916	90				
25-11-21	24916	25006	90				
26-11-21	25006	25096	90				
27-11-21	25096	25186	90				
28-11-21	25186	25276	90				
29-11-21	25276	25366	90				
30-11-21	25366	25456	90				
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.1

DATE Dec-2021

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TONNAGE IN m ³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM(E)
1.12.21	463016	463156	140		B		
2.12.21	463156	463261	105		B		
3.12.21	463261	463263	02		B		
4.12.21	463263	463420	157		B		
5.12.21	463420	463468	48		B		
6.12.21	463468	463664	196		B		
7.12.21	463664	463815	151		B		
8.12.21	463815	463818	03		B		
9.12.21	463818	463823	05		B		
10.12.21	463823	463905	82		B		
11.12.21	463905	463972	67		B		
12.12.21	463972	464106	134		B		
13.12.21	464106	464107	01		B		
14.12.21	464107	464157	50		B		
15.12.21	464157	464238	81		B		
16.12.21	464238	464238	00		B		
17.12.21	464238	464394	156		B		
18.12.21	464394	464518	124		B		
19.12.21	464518	464580	62		B		
20.12.21	464580	464677	97		B		
21.12.21	464677	464776	99		B		
22.12.21	464776	464887	111		B		
23.12.21	464887	464976	89		B		
24.12.21	464976	465063	87		B		
25.12.21	465063	465231	168		B		
26.12.21	465231	465342	111		B		
27.12.21	465342	465346	04		B		
28.12.21	465346	465423	77		B		
29.12.21	465423	465510	87		B		
30.12.21	465510	465672	162		B		
31.12.21	465672	465761	89		B		
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.2

002

DATE Dec-2021

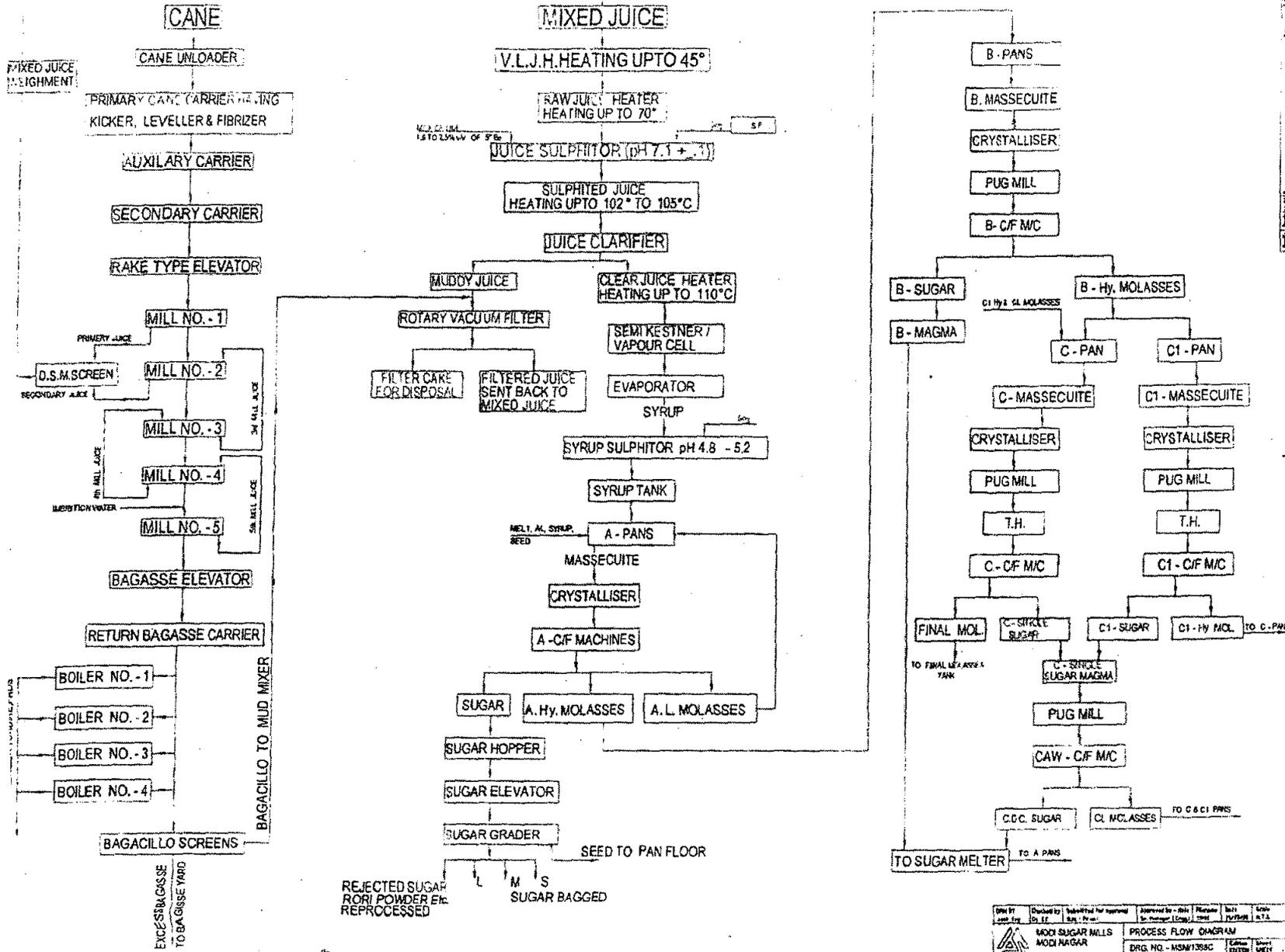
DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TONNAGE IN m ³	REMARKS	SIGNATURE Engg.(I)	SIGNATURE DGAR(E&I)
1.12.21	26008	26008	00		B		
2.12.21	26008	26008	00		B		
3.12.21	26008	26008	00		B		
4.12.21	26008	26030	22		B		
5.12.21	26030	26030	00		B		
6.12.21	26030	26030	00		B		
7.12.21	26030	26030	00		B		
8.12.21	26030	26030	00		B		
9.12.21	26030	26030	00		B		
10.12.21	26030	26030	00		B		
11.12.21	26030	26030	00		B		
12.12.21	26030	26030	00		B		
13.12.21	26030	26030	00		B		
14.12.21	26030	26030	00		B		
15.12.21	26030	26030	00		B		
16.12.21	26030	26030	00		B		
17.12.21	26030	26030	00		B		
18.12.21	26030	26030	00		B		
19.12.21	26030	26030	00		B		
20.12.21	26030	26030	00		B		
21.12.21	26030	26030	00		B		
22.12.21	26030	26030	00		B		
23.12.21	26030	26030	00		B		
24.12.21	26030	26030	00		B		
25.12.21	26030	26030	00		B		
26.12.21	26030	26030	00		B		
27.12.21	26030	26030	00		B		
28.12.21	26030	26030	00		B		
29.12.21	26030	26030	00		B		
30.12.21	26030	26030	00		B		
31.12.21	26030	26030	00		B		
TOTAL COMPLETE MONTH							

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TONNAGE IN m ³	REMARKS	SIGNATURE	SIGNATURE
						Engg (B)	DMR (B)
1.01.22	46584	46584	00				
2.01.22	465876	465876	35				
3.01.22	465901	465901	25				
4.01.22	465901	465901	00				
5.01.22	465901	465901	00				
6.01.22	465901	466242	341				
7.01.22	466242	466270	28				
8.01.22	466270	466270	00				
9.01.22	466270	466270	00				
10.01.22	466270	466478	208				
11.01.22	466478	466594	116				
12.01.22	466594	466595	01				
13.01.22	466595	466596	01				
14.01.22	466596	466598	02				
15.01.22	466598	466598	00				
16.01.22	466598	466600	02				
17.01.22	466600	466602	02				
18.01.22	466602	466603	01				
19.01.22	466603	466605	02				
20.01.22	466605	466606	01				
21.01.22	466606	466607	01				
22.01.22	466607	466608	01				
23.01.22	466608	466608	00				
24.01.22	466608	467061	453				
25.01.22	467061	467454	393				
26.01.22	467454	467842	388				
27.01.22	467842	468112	270				
28.01.22	468112	468295	183				
29.01.22	468295	468298	03				
30.01.22	468298	468353	55				
31.01.22	468353	468353	00				
TOTAL COMPLETE MONTH							

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TONNAGE IN m ³	REMARKS	SIGNATURE	SIGNATURE
						Engg (B)	DMR (B)
1.01.22	26030	26030	00				
2.01.22	26030	26030	00				
3.01.22	26030	26030	00				
4.01.22	26030	26030	00				
5.01.22	26030	26030	00				
6.01.22	26030	26030	00				
7.01.22	26030	26030	00				
8.01.22	26030	26030	00				
9.01.22	26030	26030	00				
10.01.22	26030	26030	00				
11.01.22	26030	26030	00				
12.01.22	26030	26030	00				
13.01.22	26030	26030	00				
14.01.22	26030	26030	00				
15.01.22	26030	26030	00				
16.01.22	26030	26030	00				
17.01.22	26030	26030	00				
18.01.22	26030	26030	00				
19.01.22	26030	26030	00				
20.01.22	26030	26030	00				
21.01.22	26030	26030	00				
22.01.22	26030	26030	00				
23.01.22	26030	26030	00				
24.01.22	26030	26030	00				
25.01.22	26030	26030	00				
26.01.22	26030	26030	00				
27.01.22	26030	26030	00				
28.01.22	26030	26030	00				
29.01.22	26030	26030	00				
30.01.22	26030	26030	00				
31.01.22	26030	26030	00				
TOTAL COMPLETE MONTH							

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m ³ DAY	WATER TODAY (m ³)	REMARKS	SIGNATURE Engg.(I)	SIGNATURE GM.(E)
1.03.22	471353	471353	00				
2.03.22	471353	471353	00				
3.03.22	471353	471449	96				
4.03.22	471449	471528	79				
5.03.22	471528	471528	00				
6.03.22	471528	471819	279				
7.03.22	471819	472181	362				
8.03.22	472181	472181	00				
9.03.22	472181	472181	00				
10.03.22	472181	472258	77				
11.03.22	472258	472258	00				
12.03.22	472258	472258	00				
13.03.22	472258	472259	01				
14.03.22	472259	472267	08				
15.03.22	472267	472267	00				
16.03.22	472267	472397	130				
17.03.22	472397	472450	53				
18.03.22	472450	472613	163				
19.03.22	472613	472760	147				
20.03.22	472760	473161	401				
21.03.22	473161	473720	559				
22.03.22	473720	474268	548				
23.03.22	474268	474625	357				
24.03.22	474625	474790	165				
25.03.22	474790	474818	28				
26.03.22	474818	474883	65				
27.03.22	474883	474920	37				
28.03.22	474920	474947	27				
29.03.22	474947	475132	185				
30.03.22	475132						
31.03.22							
TOTAL COMPLETE MONTH							

PROCESS FLOW DIAGRAM



Drawn by: [] Checked by: [] Submitted for approval: [] Approved by: []
 MODI SUGAR MILLS, MODI NAGAR
 PROCESS FLOW DIAGRAM
 DRG. NO. - MSN/1358C

Handwritten signature/initials

Modi Sugar Mills, Modinagar
ETP Inlet & Outlet Record

DATE	Inlet Generate M ³ /DAY	Outlet Generate M ³ /DAY
07/11/21	111	
08/11/21	96	
09/11/21	103	
10/11/21	142	
11/11/21	180	
12/11/21	300	
13/11/21	250	247
14/11/21	322	317
15/11/21	303	297
16/11/21	362	358
17/11/21	481	475
18/11/21	450	443
19/11/21	510	504
20/11/21	413	405
21/11/21	518	505
22/11/21	542	531
23/11/21	453	448
24/11/21	459	451
25/11/21	488	478
26/11/21	531	524
27/11/21	509	500
28/11/21	445	437
29/11/21	496	489
30/11/21	466	456
01/12/21	526	519
02/12/21	488	480
03/12/21	532	520
04/12/21	541	532
05/12/21	524	518
06/12/21	551	544
07/12/21	542	538
08/12/21	566	561
09/12/21	597	590
10/12/21	585	579
11/12/21	584	578
12/12/21	607	602
13/12/21	608	603
14/12/21	533	529

31/01/22	508	504
01/02/22	414	410
02/02/22	447	442
03/02/22	474	470
04/02/22	388	384
05/02/22	446	441
06/02/22	452	447
07/02/22	442	438
08/02/22	509	505
09/02/22	518	513
10/02/22	439	435
11/02/22	485	480
12/02/22	440	435
13/02/22	433	429
14/02/22	449	444
15/02/22	441	437
16/02/22	496	492
17/02/22	453	449
18/02/22	524	520
19/02/22	493	489
20/02/22	472	467
21/02/22	512	507
22/02/22	432	428
23/02/22	495	490
24/02/22	510	505
25/02/22	497	491
26/02/22	501	497
27/02/22	404	401
28/02/22	503	498
01/03/22	516	512
02/03/22	522	518
03/03/22	495	492
04/03/22	460	454
05/03/22	441	435
06/03/22	500	495
07/03/22	456	451
08/03/22	398	391
09/03/22	337	330
10/03/22	345	339
11/03/22	454	449
12/03/22	437	433
13/03/22	363	356
14/03/22	462	459
15/03/22	446	442
16/03/22	511	507
17/03/22	483	479
18/03/22	509	506

Annexure - IX

Modi Sugar Mills, Modinagar
Boiler Ash Record

Date	Net Weight
12/11/21	318.7 <i>Summed</i>
13/11/21	571.1
14/11/21	998.9
15/11/21	952.9
16/11/21	898
17/11/21	893.4
18/11/21	974.5
19/11/21	807.4
20/11/21	945.4
21/11/21	991.1
22/11/21	901.5
23/11/21	956.3
24/11/21	1023.5
25/11/21	1039.2
26/11/21	1066.9
27/11/21	901.8
28/11/21	964.9
29/11/21	995.5
30/11/21	765.3
01/12/21	934.8
02/12/21	929
03/12/21	1055.4
04/12/21	1010
05/12/21	917.2
06/12/21	898.6
07/12/21	928.7
08/12/21	834.6
09/12/21	1099.4
10/12/21	1187.8
11/12/21	1096
12/12/21	1115.3
13/12/21	1102.2
14/12/21	1258.8
15/12/21	1064.1
16/12/21	1254.5
17/12/21	1008.9
18/12/21	1134.2
19/12/21	927.3

05/02/22	1061.7
06/02/22	1227.1
07/02/22	1322.9
08/02/22	1264
09/02/22	1025.9
10/02/22	772.5
11/02/22	1247.4
12/02/22	1151.6
13/02/22	1151.2
14/02/22	1057.4
15/02/22	1226.4
16/02/22	1230.3
17/02/22	1290.3
18/02/22	1184.4
19/02/22	1493.3
20/02/22	1157
21/02/22	1278.4
22/02/22	547.4
23/02/22	1400.2
24/02/22	1224.5
25/02/22	1157.2
26/02/22	1305.4
27/02/22	1367.6
28/02/22	1388.7
01/03/22	1424
02/03/22	948
03/03/22	946.8
04/03/22	948.8
05/03/22	1281.1
06/03/22	983.7
07/03/22	843.7
08/03/22	1189.7
09/03/22	951.2
10/03/22	1067.1
11/03/22	1115.1
12/03/22	750.9
13/03/22	1064.4
14/03/22	1204.9
15/03/22	870.6
16/03/22	1156.5
17/03/22	799.1
18/03/22	362.6
19/03/22	584.3
20/03/22	1192.5
21/03/22	962.2
22/03/22	813.4
23/03/22	871.9



UMESH MODI

MODI DISTILLERY

(A Unit of Modi Industries Limited)



Date – 10/05/2021

To,
The Chairman
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar
Delhi-110032

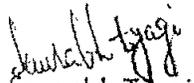
Sub: Plant Stopped Information.

Dear Sir,

This is to inform you that our Distillation Plant stopped on date 06/05/2021 and MEE operation stopped on date 10/05/2021 due to general Maintenance. We will inform your good self once plant will be restarted.

This is for your kind information please.

Thanking you
Yours Faithfully


Saurabh Tyagi

(Environment Officer)

CC.To

1. Regional Officer (Pollution Control Board, Vasundhara Ghaziabad)
2. Member Secretary UPPCB, Lucknow

Statement of wash made and spirit obtained there from

MATERIALS USED										OUR TURN										
WASH										37-13										
Date when Set up	Date when sent to still	Wash Back No.	Bulk litres of wash in each wash Back	Initial gravity	Final gravity	Degrees of attenuation	Impure spirit L.P. Litres	Receiver No.	Dip	Temperature	Indication	Strength	Bulk Litres	L.P. Litres		Date when passed	Total Produce of Distillation (L.P.)	Percentage of out turn (Proof)	Degrees of attenuation for each litre of proff spirit 100 per of when	
														Of Impure spirit	Of Finised spirit passed into store					
5-27 01-15	5-27 12-190	7	57546	1.114	1.065															
5-27 15-0	5-27 14-0	1	55883	1.114	1.065															
5-27 11-15	6-3-21 5-10	2	28045	1.114	1.065															
Placed at 1.0 on date 4/1/21 of 10:00 am direct medicinal																				
<div style="display: flex; justify-content: space-between;"> <div style="width: 30%;"> <p>राजेश्वर आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट मोदी आर्यभट्ट (ए. ए. ए. आर्यभट्ट आर्यभट्ट आर्यभट्ट)</p> </div> <div style="width: 30%;"> <p>श्री आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट, मोदी आर्यभट्ट</p> </div> <div style="width: 30%;"> <p>श्री आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट, मोदी आर्यभट्ट</p> </div> </div>																				
<div style="display: flex; justify-content: space-between;"> <div style="width: 30%;"> <p>श्री आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट, मोदी आर्यभट्ट</p> </div> <div style="width: 30%;"> <p>श्री आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट, मोदी आर्यभट्ट</p> </div> <div style="width: 30%;"> <p>श्री आर्यभट्ट आर्यभट्ट मोदी आर्यभट्ट, मोदी आर्यभट्ट</p> </div> </div>																				

273

Statement of wash made and spirit obtained there from

Annexure - XI



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. - 142491/UPPCB/Ghaziabad(UPPCBRO)/CTO/air/GHAZIABAD/2021

Dated : 09/12/2021

To,

Shri RAJEEV GUPTA
 M/s MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD
 MODI DISTILLERY(A UNIT OF MODI INDUSTRIES LTD) MODI NAGAR,
 GHAZIABAD(U.P),GHAZIABAD,201204
 GHAZIABAD

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD

Reference Application No. 14131475

Dated : 09/12/2021

1. With reference to the application for consent for emission of air pollutants from the plant of M/s MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2022 to 31/12/2022 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

VIVEK Digitally signed
 by VIVEK ROY
 Date:
 2021.12.09
 16:16:01 +05'30'

ROY

For and on behalf of U.P. Pollution Control Board

CEO-1

Enclosed : As above
 (condition of consent):

Copy to: Regional Officer, UPPCB, Ghaziabad.

VIVEK Digitally signed
 by VIVEK ROY
 Date: 2021.12.09
 16:16:16 +05'30'

ROY

CEO-1

U.P. Pollution Control Board

Dated : 09/12/2021

CONDITIONS OF CONSENT

- 1(a). The details of Air pollution sources and stacks attached with Boiler

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	5 TPH Boiler	Bio gas/Bagasse	1	Particulate Matter	30 meter stack height with multi cyclone and bag filter

- 1(b) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	As per EP Act, 1986

2. The equipment for air pollution control system and monitoring, as proposed by the industry and approved by the Board should be installed in their premises itself.
3. Industry shall dispose the incineration boiler ash in such a manner so that there should not be any adverse impact on public health at large and on Soil, Water & Air environment.
4. The modification or installation in the existing pollution control equipment shall be done only by prior approval of the Board.
5. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants shall be in accordance with the standards prescribed by the Board/MoEF&CC/or otherwise mandatory.
6. Unit shall do provisions for control of fugitive emissions from process as per the norms of the Board/MOEF & CC/or otherwise mandatory.
7. The unit shall submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order. Further quarterly monitoring report analysed by Board/NABL accredited laboratory shall be submitted.
8. In case of closure directions under section-5 of E (P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period, and will be automatically reinstated with specific conditions as per CPCB revocation orders.
9. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.
10. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
11. Industry shall abide by orders / directions issued by Hon'ble Supreme court, Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. The Unit shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
2. The Unit shall dispose the hazardous waste through authorized recyclers/TSDf and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Solid Waste Management Rules, 2016.
3. The Unit shall submit the point wise compliance report of the conditions imposed in the CTO/CTE issued by the Board earlier and the audited balance sheet for the current year and the details of fees deposited within a month failing which consent would be deemed void.
4. This consent is only valid for emission generated from 5 TPH biogas/bagasse based boiler. Project shall obtain CTE before installing any other source of emission .
5. The Unit shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and maneuvering arrangements shall be made. For the development of the green belt the guidelines issued vide Board office order no. H10405/220/2018/02 Dt. 16-02-2018 shall be complied.
6. This consent is valid only for products and quantity mentioned above. The Unit shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
7. The Unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB server.
8. If the CPCB or UPPCB issues the Closure order against the Unit this consent order stands automatically suspended for that period.
9. The Unit shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board, Commission for Air Quality Management and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10. This CTO shall be valid only for molasses based operation, and not for grain based or dual feed system operation. The unit shall have to seek separate CTO application for grain based or dual feed system operation.
11. Unit shall comply with the order dated 30.01.2020 of Hon'ble NOT in O.A. no. 820/2019 President sarvjan kalyan vikas samiti, Ghaziabad Vs State of U .P.
12. Unit shall ensure continuous use of mosquitos, flies repellent and anti-odor masking agents in the compost area.
13. Unit shall comply with directions issued by HO vide letter no. H 63722/C-1/Jal/ G-89/KA. B.NO.- Nikshep/2021, dated 22.07.2021.

Issued with the permission of competent authority .

VIVEK Digitally signed
by VIVEK ROY
ROY Date: 2021.12.09
16:16:25 +05'30'

For and on behalf of U.P. Pollution Control Board .

CEO-1



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
 142501/UPPCB/Ghaziabad(UPPCBRO)/CTO/water/GHAZIABAD/2021

Dated : 09/12/2021

To ,

Shri RAJEEV GUPTA
 M/s MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD
 MODI DISTILLERY (A UNIT OF MODI INDUSTRIES LTD) MODI NAGAR,
 GHAZIABAD(U.P),GHAZIABAD,201204
 GHAZIABAD

Sub : **Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD**

Reference Application No :14134584

Dated :09/12/2021

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2022 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

VIVEK ROY Digitally signed
 by VIVEK ROY
 Date:
 2021.12.09
 16:17:20 +05'30'

For and on behalf of U.P. Pollution Control Board

CEO-1

Enclosed : As above
 (condition of consent):

Copy to: Regional Officer, UPPCB, Ghaziabad.

VIVEK ROY Digitally signed
 by VIVEK ROY
 Date:
 2021.12.09
 16:17:31 +05'30'

CEO-1

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s. MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD
vide

Consent Order No. 14134584/ Water

Dated : 09/12/2021

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of rectified sprit 30 KLD based upon molasses only.
2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effulant	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	8 KLD	Septic Tank
2	Industrial	ZLD through 6 MEE, Bio compost	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in storm water drain.
- 4(a) The domestic effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms.

Domestic Effulant		
S.No	Parameter	Standard
1	Quantity of Discharge	8 KLD

5. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall not discharge any trade effluent outside the premises and Zero Liquid Discharge (ZLD) shall be maintained all the time.
8. Molasses shall not be stored in kachcha pits.
9. If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.
10. The unit should be operated in such a way so that there is no adverse impact on public and environment.
11. Unit must maintain on line connectivity of mass flow meters at the inlet and outlet of MEE and web cameras installed at the final outlet, MEE and Bio Compost yard and connected with server of CPCB and UPPCB.
12. The unit shall ensure deployment of qualified staff for self monitoring mechanism on 24 X7 hours basis.
13. Volume of spent wash shall be reduced to 40 % minimum and solid concentration shall be maintained minimum 30% at the outlet of MEE.
14. Unit shall identify recipient drains/rivulets and their upstream & downstream locations in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at upstream & downstream location through recognized lab under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
15. The storage facility provided for spent wash shall be properly lined and made impermeable and the storage capacity at any stage shall not exceed 07 days equivalent of production in case of incineration boiler and 30 days equivalent of production in case of bio composting.

16. Industry shall submit Environment Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.
17. Industry shall ensure to send monthly reports regarding spent wash storage and details of spent wash in each lagoon constructed in industry.
18. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. The Unit shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
2. The Unit shall dispose the hazardous waste through authorized recyclers/TSDf and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Solid Waste Management Rules, 2016.
3. The Unit shall submit the point wise compliance report of the conditions imposed in the CTO/CTE issued by the Board earlier and the audited balance sheet for the current year and the details of fees deposited within a month failing which consent would be deemed void.
4. This consent is only valid for domestic discharge.
After MEE, total-spent-wash-generation 85 KLD. Spent wash is used for bio compost for which unit has bio compost yard of 4.85 acre. No industrial effluent will be discharged outside the premises.
5. The Unit shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and maneuvering arrangements shall be made. For the development of the green belt the guidelines issued vide Board office order no. H10405/220/2018/02 Dt. 16-02-2018 shall be complied.
6. This consent is valid only for products and quantity mentioned above. The Unit shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
7. The Unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB server.
8. If the CPCB or UP PCB issues the Closure order against the Unit this consent order stands automatically suspended for that period.
9. The Unit shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board, Commission for Air Quality Management and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10. This CTO shall be valid only for molasses based operation and not for grain based or dual feed system operation. The unit shall have to seek separate CTO application for grain based or dual feed system operation.
11. Unit shall comply with the order dated 30.01.2020 of Hon'ble NOT m O.A. no. 820/2019 President sarvjan kalyan vikas samiti, Ghaziabad Vs State of U .P.
12. Unit shall ensure continuous use of mosquitos, flies repellent and anti-odor masking agents in the compost area.
13. Unit shall comply with directions issued by HO vide letter no. H 63722/C-1/Jal/ G-89/KA. B.NO.- Nikshep/2021, dated 22.07.2021.

Issued with the permission of competent authority .

VIVEK Digitally signed
by VIVEK ROY
Date:
ROY 2021.12.09
16:17:41 +05'30'

For and on behalf of U.P. Pollution Control Board .

CEO-1

Annexure - XIII



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



Date: 15.11.2021

OFFICE ORDER

ENVIRONMENT MANAGEMENT COMMITTEE

With a view to ensure the compliance of all the provisions of Environment (Protection) Act, 1986, Environment (Protection) Amendment Rules* 2016, Water (Prevention & Control of Pollution) Act , 1986 and Air (Prevention & Control of Pollution) Act , 1981, the following Environment Management Committee is constituted. The followings Officers will be member of Environment Management Committee.

1. Sh. D.S.Reddy , Addl. G.M.(Engineering)
2. Sh. Ajeet Pundir, Dy GM (Production)
3. Sh. Saurabh Tyagi , Environment Officer

Sh. D.S.Reddy , Addl. G.M.(Engineering) will be responsible for compliance of all the provisions of Air (Prevention & Control of Pollution) Act , 1981. He will ensure that Air Pollution Control devices system will work very smoothly & effectively. There should not be any breach of compliance of any of the provisions of Air (Prevention & Control of Pollution) Act , 1981 and the results of operation of Air Pollution Control devices is found within the norms of CPCB , Delhi & UPPCB , Lucknow.

Sh. Ajeet Pundir , Dy. G.M.(Production) will be responsible for compliance of all the provisions of Water (Prevention & Control of Pollution) Act , 1986. He will ensure that the operation of ETP will work very smoothly & effectively. There should not be any breach of compliance of any of the provisions of Water (Prevention & Control of Pollution) Act , 1986 and the results of operation of Effluent Treatment Plant is found within the norms of CPCB , Delhi & UPPCB , Lucknow.

Contd..2...



MODI

MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



-2-

Sh. Suresh Tyagi, Environment officer will also be responsible for compliance of all the provisions of Water (Prevention & Control of Pollution) Act, 1986, Air (Prevention & Control of Pollution) Act, 1981, Environment (Protection) Act, 1986, Environment (Protection) Amendment Rules, 2016. He will also ensure that the Operation of TPP as well as Air Pollution Control devices will work very smoothly & effectively. There should not be any breach in compliance of any of the provisions of Water (Prevention & Control of Pollution) Act, 1986, Air (Prevention & Control of Pollution) Act, 1981 & Environment (Protection) Act, 1986, Environment (Protection) Amendment Rules, 2016.

This is for the strict compliance for the above mentioned directions with immediate effect.

(Signature)
Suresh Tyagi

Vice President (Tech)

Copy for information and necessary action to:

1. Sh. D.S. Reddy, Addl. G.M. (Engg.)
2. Sh. Rajat Pundir, Dy. G.M. (Prod.)
3. Sh. Suresh Tyagi, Environment Officer

अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की दिनांक 30-11-2022 को कलेक्ट्रेट, सभागार में आहुत बैठक का कार्यवृत्त।

दिनांक 30-11-2022 को अधोहस्ताक्षरी की अध्यक्षता में जिला भूगर्भ जल प्रबन्धन परिषद की बैठक कलेक्ट्रेट, सभागार में आहुत की गयी, जिसमें पूर्व निर्धारित कार्यक्रम के अनुसार निम्नांकित सदस्यों ने प्रतिभाग किया:-

- 1-विक्रमादित्य सिंह मलिक, मु.वि.अधि./सदस्य सचिव, जि.भू.ज.प्र.प., गाजियाबाद।
- 2-श्रीनाथ पासवान, उपायुक्त उद्योग, डी0आई0सी0, गाजियाबाद।
- 3-हरिओम, अधिशासी अभियन्ता, लघु सिंचाई, नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल।
- 4-डा0राकेश कुमार सिंह, जिला कृषि अधिकारी, गाजियाबाद।
- 5-अमित कुमार सिंह, सहायक आयुक्त उद्योग, डी0आई0सी0, गाजियाबाद।
- 6-उत्सव शर्मा, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद।
- 7-श्रीमती निधि, जिला उद्यान अधिकारी, गाजियाबाद।
- 8-अमरदीप कुमार, सहायक अभियन्ता, गाजियाबाद विकास प्राधिकरण, गाजियाबाद।
- 9-एन.पी.सिंह, सहायक अभियन्ता, सिंचाई निर्माण खण्ड, गाजियाबाद।
- 10-मदनपाल, अवर अभियन्ता, नगर पालिका खोडा मकनपुर, गाजियाबाद।
- 11-संजय कुमार, क्षेत्रीय वन अधिकारी, गाजियाबाद।
- 11-सुधीर कुमार, अवर अभियन्ता, लघु सिंचाई, गाजियाबाद।
- 12-आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य)।

नोडल अधिकारी द्वारा अधोहस्ताक्षरी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद की अनुमति से बैठक की कार्यवाही प्रारम्भ करते हुए पोर्टल पर नोटीफाइड क्षेत्र के एन0ओ0सी0 निर्गमन हेतु प्राप्त 12 ऑनलाइन आवेदन, नवीनीकरण के 12 एन0ओ0सी0 आवेदन, कूप पंजीकरण हेतु प्राप्त 12 आवेदन कुल 36 आवेदनों पर विचार किया गया। इसके अतिरिक्त अवगत कराया गया कि 35 नये आवेदन एवं 30 राज्य प्राधिकरण में लम्बित सहित पोर्टल पर कुल 101 आवेदन हैं।

श्री आकाश वशिष्ठ, विषय विशेषज्ञ (नामित सदस्य) द्वारा अवगत कराया गया कि जनपद में बिना एन0ओ0सी0 चल रहे कार वॉशिंग सेंटर/सर्विस सेन्टर पर भू-जल दोहन रोकने हेतु कार्यवाही किये जाने की आवश्यकता है, जिनकी सूची शीघ्र उपलब्ध कराने का प्रयास भी, उनके स्तर से किया जा रहा है। इस सम्बन्ध में उत्सव शर्मा, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा सुझाव दिया गया कि कार वॉशिंग सेंटर/सर्विस सेन्टर की सूची आर0टी0ओ0/ए0आर0टी0ओ0 कार्यालय से भी प्राप्त की जा सकती है। इस पर मुख्य विकास अधिकारी द्वारा सहमति व्यक्त करते हुए, कार वॉशिंग सेंटर/सर्विस सेन्टर की सूची आर0टी0ओ0/ए0आर0टी0ओ0 कार्यालय से प्राप्त कर, नियमानुसार अग्रिम कार्यवाही करने के निर्देश दिये गये।

श्री वशिष्ठ द्वारा माननीय एन0जी0टी0, नई दिल्ली के दिनांक 15.11.2022 में निर्गत आदेश को संज्ञान में लाते हुए, जनपद में गत वर्षों में अनियमित भू-जल दोहन के कारण होने वाले वाटर डिप्लेशन के सम्बन्ध में जिला भू-गर्भ जल प्रबन्धन परिषद को अवगत कराने की अपेक्षा की गयी। इस सम्बन्ध में मुख्य विकास अधिकारी द्वारा जनपद के विभिन्न क्षेत्रों के भू जल स्तर की रिकार्ड सूची, आगामी जिला भू-गर्भ जल प्रबन्धन परिषद की बैठक में प्रस्तुत करने हेतु नोडल अधिकारी ग्राउण्ड वाटर पोर्टल को निर्देश दिये गये।

पंजीकरण आवेदनों में आंशिक त्रुटि/भिन्नता के कारण, आवेदन अस्वीकृत के उपरान्त आवेदनों को पुनर्जीवित करने या फीस को समायोजित करने के क्रम में अधिशासी अभियन्ता, लघु सिंचाई, गाजियाबाद/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल द्वारा अवगत कराया गया कि आवेदन की ऑनलाइन फीस निवेश मित्र पोर्टल के माध्यम से वित्त विभाग को जाती है जिसमें भूगर्भ जल का सीधे कोई कंट्रोल नहीं है। जिस कारण फीस को पुनः समायोजित करने की वर्तमान में कोई प्रक्रिया उपलब्ध नहीं है। इस सम्बन्ध में अधोहस्ताक्षरी द्वारा नोडल अधिकारी को ऑनलाइन आवेदन प्रक्रिया को समझाने हेतु सभी इण्डस्ट्रियल एसोसिएशन के लिये, एक ट्रेनिंग कार्यक्रम कराने के निर्देश दिये गये। उपायुक्त उद्योग, डी0आई0सी0, गाजियाबाद द्वारा उनके सभागार में उक्त ट्रेनिंग कार्यक्रम कराने का सुझाव दिया गया, जिस पर सहमति व्यक्त की गयी।

बिना एन0ओ0सी0 प्राप्त किये भू-जल दोहन की शिकायतों के सम्बन्ध में ली0क्रेस्ट हास्पिटल, सेक्टर-4, वसुन्धरा, गाजियाबाद के विरुद्ध प्राप्त शिकायत सही पाई गयी जिसमें मुख्य विकास अधिकारी द्वारा तत्काल कारण बताओ नोटिस निर्गत करने के निर्देश दिये गये।

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क्र० सं०	आवेदक/ शिकायतकर्ता का नाम व पता	शिकायत का संक्षिप्त विवरण	शिकायत कहां से प्राप्त	अभ्युक्ति	परिषद् द्वारा लिये गये निर्णयों का विवरण
1	श्री प्रसून पन्त, निवासी सेक्टर-15, डी ब्लॉक, वसुन्धरा, गाजियाबाद	ली०क्रेस्ट हास्पिटल सेक्टर 4 वसुन्धरा गाजियाबाद द्वारा बिना किसी अनापत्ति प्रमाण पत्र के भूजल दोहन के सम्बन्ध में	जिलाधिकारी कार्यालय / विभागीय मेल पर	उक्त शिकायत की मौके पर जाकर जांच की गई। बोरवेल चालू पाया गया। शिकायत सही पायी गई।	चेतावनी सहित नोटिस जारी करने के निर्देश दिये गये।

परिषद् में प्रस्तुत एन०ओ०सी० आवेदनों के निस्तारण का विवरण निम्न प्रकार है।

क्र. सं.	आवेदन संख्या	फर्म का पता	क्षेत्र का नाम / आवेदन का प्रकार	उत्पाद का प्रकार	परिषद् द्वारा लिये गये निर्णयों का विवरण।
1	2	3	4	5	6
1	GZBD0422NIN0410 MSME 27 D/8100 Y	Z A WASHING PLOT NO. 30 RURAL INDUSTIAL ESTATE LONI GHAZIABAD	LONI INDUSTRIAL	DEYING AND WASHING	बोरवेल फैक्ट्री परिसर से बाहर स्थापित होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
2	GZBD1022NIN0530 MSME 10 D/3000Y	NORMA (INDIA) LTD 48, SITE-4 SAHIBABAD, INDUSTRIAL AREA, GHAZIABAD	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	IRON FLANGE MANUFACTU RING	कम्पनी को आवंटित भूखण्ड की लीज डीड में उत्पाद एवं वर्तमान उत्पाद में भिन्नता के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
3	GZBD1122NIN0534 MSME 25 D/7500 Y	DILIP DYEING AND WASHING 18, KHASRA-397, ARYA NAGAR INDUSTRIAL AREA, LONI,	LONI INDUSTRIAL	DEYING AND WASHING	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
4	GZBD1122NIN0541 MSME 4 D/1320 Y	M/S SATHE LIGHTING PVT LTD D-29, KAVI NAGAR INDUSTRIAL AREA, GZB,	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	PVC BATTAN ELECTRICAL	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
5	GZBD1122NIN0542 MSME 5 D/1500 Y				
6	GZBD1122NIN0535 MSME 48D/14880	ROOPAL WASHING A-17 ROOP NAGAR IND AREA LONI, GZB	LONI INDUSTRIAL	DEYING/ WASHING	आवेदन को एन०ओ० सी० निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।

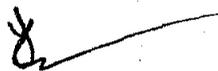
7	GZBD0922NIN0505 MSME 32 D/9920 Y	SHRI KRISHANA ART & DYEING A-72 ROOP NAGAR, INDUSTRIAL AREA, LONI GHAZIABAD	LONI INDUSTRIAL	DEYING AND WASHING	कम्पनी द्वारा MSME श्रेणी में आवेदन किया गया जिसकी स्वीकृती पर परिषद् द्वारा पूर्व में विचार किया गया था। MSME प्रमाण पत्र सत्यापित नहीं हुआ है। अतः आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
8	GZBD1022NIN0510 MSME 32 D/9920 Y	TARUN INTERNATIONAL LIMITED A-7/3, SOUTH SIDE G.T. ROAD INDUSTRIAL AREA GZB	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	C R STRIP MANUFACTU RE	इस आवेदन पर जिला परिषद् द्वारा को स्वीकृती पर विचार किया गया था। परन्तु MSME प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।
9	GZBD1022NIN0513 MSME 24.96D/7688 Y	M/S ABILITIES INDIA PISTONS & RINGS GIANI	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	AUTO PARTS / PISTION RING MANUFACTU RING	दिनांक 30.11.2022 को लम्बित MSME प्रमाण पत्र प्राप्त हो गया है। आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
10	GZBD1022NIN0514 MSME 24.96D/7688 Y	BORDER, CHIKEMBE RPUR, G.T. ROAD, PRAKASH INDUSTRIAL AREA, GZB	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	AUTO PARTS / PISTION RING MANUFACTU RING	दिनांक 30.11.2022 को लम्बित MSME प्रमाण पत्र प्राप्त हो गया है। आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
11	GZBD1122NIN0532 MSME 7D/2520Y	RAMA STEEL TUBES LTD B-21, B-25/1, SITE-4, INDUSTRIAL AREA, SAHIBABAD G	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	IRON PIPE MANUFACTU RING	कम्पनी द्वारा MSME श्रेणी में आवेदन किया गया जिसकी स्वीकृती पर परिषद् द्वारा 09.11.2022 को विचार किया गया था। MSME प्रमाण पत्र सत्यापित नहीं हुआ है तथा कम्पनी द्वारा भी नॉन MSME श्रेणी में पुनः आवेदन किया गया है। अतः आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
12	GZBD1122NIN0533 MSME 40 D/13200 Y	RAMA STEEL TUBES LTD B-21, B-25/1, SITE-4, INDUSTRIAL AREA, SAHIBABAD G	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	IRON PIPE MANUFACTU RING	कम्पनी द्वारा MSME श्रेणी में आवेदन किया गया जिसकी स्वीकृती पर परिषद् द्वारा 09.11.2022 को विचार किया गया था। MSME प्रमाण पत्र सत्यापित नहीं हुआ है तथा कम्पनी द्वारा भी नॉन MSME श्रेणी में पुनः आवेदन किया गया है। अतः आवेदनों को अस्वीकृत करने का निर्णय लिया गया।

(ब) एन0ओ0सी0 नवीनीकरण आवेदन-

13	GZBD1122RIN0484 72 D/21600 Y	VRS FOODS LIMITED B-33 AND 56 SITE IV INDUSTRIAL AREA SAHIBABAD GHAZIABAD	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	MILK/ DAIRY PRODUCT	नॉटीफाइड क्षेत्र के एन0ओ0सी0 आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ0प्र0 को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
14	GZBD1122RIN0485 60 D/ 18000 Y	VRS FOODS LIMITED B-33 AND 56 SITE IV INDUSTRIAL AREA SAHIBABAD GHAZIABAD	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	MILK/ DAIRY PRODUCT	नॉटीफाइड क्षेत्र के एन0ओ0सी0 आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ0प्र0 को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
15	GZBD0922RIN0489 1394 D/ 508810 Y	CONTINENTAL CARBON INDIA PVT LTD A-14 INDUSTRIAL AREA NO-1 SOUTH SIDE G.T. ROAD	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	CARBON MANUFACTU RING	बोरवेल का साइज, आवेदन से होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
16	GZBD0922RIN0490 539 D/ 196735 Y	CONTINENTAL CARBON INDIA PVT LTD A-14 INDUSTRIAL AREA NO-1 SOUTH SIDE G.T. ROAD	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	CARBON MANUFACTU RING	बोरवेल का साइज, आवेदन से होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।

17	GZBD0922RIN0491 162 D / 59860 Y				बोरवेल का साइज, आवेदन से होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
18	GZBD1122RIN0492 20 D / 6000 Y	RAMA STEEL TUBES LTD B-21, B-25/1 SITE IV INDUSTRIAL AREA SHAHIBABD G	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	IRON PIPE MANUFACTURE RING	नॉटीफाइड क्षेत्र के एन.ओ. सी. आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
19	GZBD1122RIN0493 10 D / 3000 Y				
20	GZBD1122RIN0498 300 D / 90000 Y	RATHI STEEL AND POWER LIMITED P-NO-A-3 & C-4 SOUTH SIDE OF G.T. ROAD INDUSTRIAL AREA, GZB	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	IRON ROAD/TMT BAR MANUFACTURE RING	नॉटीफाइड क्षेत्र के एन०ओ०सी० आवेदनों को अग्रिम कार्यवाही हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग, उ०प्र० को ऑन लाइन अग्रसारित करने का निर्णय लिया गया।
21	GZBD1122RIN0499 250 D / 75000 Y				
22	GZBD1122RIN0500 100 D / 30000 Y				
23	GZBD0922RIF0163 30D / 900 Y	KRIBHCO INFRASTRUCTURE PVT LTD KRABHCO RAIL TERMINAL LOGISTICS PARK, KHAKHODA ROAD, GZB	BHOJPUR INDUSTRIAL	COMPOST / URIA STORAGE	बोरवेल का डाया आवेदन होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
(स) कूप पंजीकरण आवेदन-					
24	GZBD1022RIN0455 155 D / 51150 Y	Manav Breweries Pvt Ltd C-128 Bulandsahar Road Industrial Area, Ghaziabad	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	BREWERIES PACKING	बोरवेल कियाशील नहीं है एवं फ्लो मीटर भी स्थापित नहीं होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
25	GZBD1022RIN0471 MSME 6 D / 1800 Y	SERVOSTAR INDIA PVT. LTD Plot No. -D-43, Sector B-1, Tronica City	LONI INDUSTRIAL	ELECTRIC INVERTOR MANUFACTURE RE	आवेदक के नाम के स्थान पर कम्पनी का नाम अंकित होने के कारण आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
26	GZBD1122RIN0494 MSME D / 2880 Y	H M LIGHTING A- 2/20-18 KAVI NAGAR INDUSTRIAL AREA GZB	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	LED BULB MANUFACTURE RE	आवेदन को कूप पंजीकरण निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
27	GZBD0722RIN0348 MSME 10 D / 3650 Y	RAJ CREATIONS Plot No. G-96, Sector- D-1, Apparel Park, TDS LONI	LONI INDUSTRIAL	MANUFACTURING TEXTILE GARMENT AND CLOTHES ACCESSORIES	इस आवेदन पर जिला परिषद द्वारा को स्वीकृती पर विचार किया गया था। परन्तु एम०एस०एम०ई० प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।

28	GZBD0722RIN0355 MSME 3 D/936Y	LIGHT WEIGHT POLYMERS Plot No. D-19, Sec-A- 3, Tronica City Industrial Ar	LONI INDUSTRIAL	LEATHER BELT MANUFACTU RE	इस आवेदन पर जिला परिषद द्वारा को स्वीकृती पर विचार किया गया था। परन्तु एम0एस0एम0ई0 प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।
29	GZBD0822RIN0372 MSME 8 D/2400Y	SRI SAI BABA CEMENT PRODUCTS Khasra No. 107/2, Sikheda Road Industrial Area, M	BHOJPUR INDUSTRIAL	CEMENT PILLER MANUFACTU RE	दिनांक 30.11.2022 को लम्बित MSME प्रमाण पत्र प्राप्त हो गया है। आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
30	GZBD0922RIN0377 MSME 8 D/2400Y	AVANTI HARDWARE PVT LDT 28/2, SITE IV INDUSTRIAL AREA, SAHIBABAD, GHAZIAB	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	FABRICATION WORK	दिनांक 30.11.2022 को लम्बित MSME प्रमाण पत्र प्राप्त हो गया है। आवेदन को एन0ओ0 सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया।
31	GZBD1022TIN0473 MSME 9 D/3150Y	AGRAWAL GALVANIZING A 8/6 Sec-22 Meerut Road Indl Area	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	GALVANIZIN G COATING	इस आवेदन पर जिला परिषद द्वारा 09.11. 2022 को स्वीकृती पर विचार किया गया था। परन्तु एम0एस0एम0ई0 प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।
32	GZD1022TIN0472 MSME 8 D/2800Y	TRIPLE 7 RECYCLER Khasra No-705, Duhai Industrial Area, Ghaziabad	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	Plastic recycling	कम्पनी द्वारा MSME श्रेणी में आवेदन किया गया जिसकी स्वीकृती पर परिषद द्वारा पूर्व में विचार किया गया था। MSME प्रमाण पत्र सत्यापित नहीं हुआ है। अतः आवेदनों को अस्वीकृत करने का निर्णय लिया गया।
33	GZBD1022RIN0474 MSME 8 D/ 2800Y	VISTA FURNISHING LTD 57/2 Site 4 Sahibabad Industrial Area, Ghaziabad	Municipal Corporation/ Nagar Nigam, Ghaziabad INDUSTRIAL	FABRICS, CORTANS AND BED SHEET MANUFACTU RE	इस आवेदन पर जिला परिषद द्वारा 09.11. 2022 को स्वीकृती पर विचार किया गया था। परन्तु एम0एस0एम0ई0 प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।



34	GZBD1022RIN0479 MSME 6 D/2190Y	GARDENS NEED PVT LDT PLOT NO B-3 SECTOR A-5/6, TRONICA CITY, LONI, GHAZ	LONI INDUSTRIAL	PLASTIC FLOWER POT MANUFACTURE	इस आवेदन पर जिल्ला परिषद द्वारा 09.11.2022 को स्वीकृती पर विचार किया गया था। परन्तु एम0एस0एम0ई0 प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।
35	GZBD1022RIN0481 MSME 4 D/1460Y	GARDENS NEED PVT LDT PLOT NO B-3 SECTOR A-5/6, TRONICA CITY, LONI, GHAZ	LONI INDUSTRIAL	PLASTIC FLOWER POT MANUFACTURE	इस आवेदन पर जिल्ला परिषद द्वारा 09.11.2022 को स्वीकृती पर विचार किया गया था। परन्तु एम0एस0एम0ई0 प्रमाण पत्र प्राप्त न होने के कारण पोर्टल पर लम्बित है। शीघ्र MSME प्रमाण पत्र उपलब्ध कराने के निर्देश दिये गये।

(द) राज्य प्राधिकरण से प्राप्त आवेदन-

36	GZBD0522RIN0332	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	BHOJPUR INDUSTRIAL	निदेशक, भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या- 56 दिनांक 17-10-2022 के द्वारा कम संख्या 02 पर संस्तुत एवं एन0ओ0सी0 निर्गत करने की पात्रता धारित करने के कारण स्वीकृत किये जाने का निर्णय लिया गया। स्वीकृती माननीय एन0जी0टी0, नई दिल्ली के वाद O.A.418/2021 and O.A.418/2021 के अग्रिम आदेशों के अधीन हैं
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MSME श्रेणी के एन0ओ0सी0 निर्गमन हेतु प्राप्त 12 आवेदन में से 05 आवेदन (क्रमांक 1,2,7,11,12) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। 01 आवेदन (क्रमांक 8) को कॉलम 9 में उल्लेखित निर्देशों के अनुसार शीघ्र MSME प्रमाण पत्र उपलब्ध कराने का निर्णय लिया गया। अवशेष 06 आवेदन (क्रमांक 3-6,9,10) को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं एम0एस0एम0ई0 प्रमाण पत्र को सम्बन्धित डी0आई0सी0 केन्द्र से सत्यापित कराकर एन0ओ0सी0 स्वीकृत करने का निर्णय लिया गया।

जनपद के नोटीफाइड क्षेत्र से एन0ओ0सी0 नवीनीकरण हेतु प्राप्त 11 आवेदन में से 04 आवेदन (क्रमांक 15-17,23) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। 07 आवेदन (क्रमांक 13,14,18-22) को, फर्म को नॉन MSME होने के कारण अग्रिम कार्यवाही हेतु ऑन लाइन के माध्यम से राज्य प्राधिकरण/भूगर्भ जल विभाग, उ0प्र0 को अग्रसारित किये जाने का निर्णय लिया गया।

कूप पंजीकरण 12 आवेदन में से 03 आवेदन (क्रमांक 24,25,32) को कॉलम 9 में उल्लेखित कमियों के कारण अस्वीकृत किये जाने का निर्णय लिया गया। 06 आवेदन (क्रमांक 27,28,31,33-35) को कॉलम 9 में उल्लेखित निर्देशों के अनुसार शीघ्र MSME प्रमाण पत्र उपलब्ध कराने का निर्णय लिया गया। अवशेष 03 आवेदन (क्रमांक 26,29,30) को एन0ओ0सी0 निर्गत करने की पात्रता धारित करने एवं MSME प्रमाण पत्र को सम्बन्धित डी0आई0सी0 केन्द्र से सत्यापित कराकर एन0ओ0सी0 स्वीकृत करने का निर्णय लिया गया।

उक्त के अतिरिक्त निदेशक, भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या- 56 दिनांक 17-10-2022 के द्वारा कम संख्या 02 पर संस्तुत मोदी शुगर मिल्स (मोदी इण्डस्ट्रीज लि0) के 01 आवेदन (क्रमांक 36) को माननीय एन0जी0टी0, नई दिल्ली के वाद

O.A.418/2021 and O.A.447/2021 के अग्रिम आदेशों के अधीन रखते हुए, एन0ओ0सी0 निर्गत किये जाने का निर्णय लिया गया।

अन्त में उक्त के अनुपालन में आवश्यक कार्यवाही किये जाने हेतु सम्बन्धित अधिकारियों को निर्देश देते हुये बैठक सधन्यवाद समाप्त की गयी।

(राकेश कुमार सिंह)

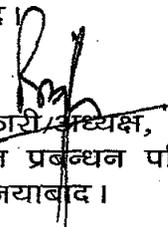
आई.ए.एस.

जिलाधिकारी/अध्यक्ष,
जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

कार्यालय जिलाधिकारी, गाजियाबाद।

पत्रांक 1948/ल0सिं0/जि.भू.ज.प्र.प./एन.ओ.सी./2022-23 दिनांक 05-12-2022
प्रतिलिपि:- निम्न की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- निदेशक, भूगर्भ जल विभाग, उ0प्र0, लखनऊ।
- 2- मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
- 3- समस्त सदस्य, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।


जिलाधिकारी/अध्यक्ष,
जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।



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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH- NEW DELHI**

M.A NO.- _____ 2023

IN

OA 418/2021 WITH OA 447/2021

IN THE MATTER OF :

TILAK RAJ ADHANA & ORS.

.....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH

....RESPONDENTS

**APPLICATION UNDER SECTION 14 OF THE NATIONAL
GREEN TRIBUNAL ACT 2010 FOR THE CONDONATION OF
DELAY IN FILING THE SHORT AFFIDAVIT ALONG WITH
THE AFFIDAVIT**

MOST RESPECTFULLY SHOWETH:

1. THAT the aforementioned matter is pending adjudication before this Hon'ble Tribunal and its next date of Hearing is 20.02.2023.
2. THAT this Hon'ble *vide* its order dated 21.07.2022 had directed the Respondents to file their Counter Affidavit/Reply within a period of two months .
3. THAT the two months time period concluded on 21.09.2022, and the physical copy of the Counter Affidavit was filed by the Respondents


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on 02.02.2023. Therefore, there was a delay of over TWO months (2) days in filing the Counter Affidavit before this Hon'ble Tribunal.

4. THAT it is pertinent to mention here that there are various government subsidiaries which are involved , from whom instructions are sought in the aforesaid matter .

5. THAT the different subsidiaries than have to sent their replies to the Govt. Counsel, further after finalizing the same Govt. Counsel again sent the draft affidavit to the different department for considerations .

6. THAT Govt Department may or may not suggest change in the same draft and then final drafted affidavit is sent again to the department for signing and affixing purpose .

7. THAT various approvals are required to be taken as the Govt. machinery to which it takes time .

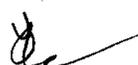
8. THAT with the aforesaid reasons/factors there are the delay in filing the same before the Honorable NGT .

PRAYER:

In view of the aforesaid facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

(a) Allow this Miscellaneous Application (MA) and condone the delay of 2 MONTHS in filing the Counter Affidavit,

(b) To take the Counter Affidavit on record,


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(c) Pass any other order(s)/direction(s) as this Hon'ble Tribunal deems fit and proper in the interest of justice.

FOR WHICH THE RESPONDENTS SHALL EVER PRAY

RESPONDENTS

New Delhi

Date: 01.02.2023

Vipin Tyagi

Vedansh Anand

THROUGH:

VIPIN TYAGI (District Govt. Counsel - Civil GZB) &

VEDANSH ANAND

Off: Chamber No. 304, District Court
Compound Rajnagar Chhatisgarh - 201002

Email: vktyagiadvocate@gmail.com &
vedansh.anand@outlook.com

MN : 9350105180 , 8076802450

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH- NEW DELHI

M.A NO.- _____ 2023

IN

OA 418/2021 WITH OA 447/2021

IN THE MATTER OF :

TILAK RAJ ADHANA & ORS.

.....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH

....RESPONDENTS

AFFIDAVIT

I, Shri Mahendra Singh s/d/w/o-
Apna Nayan aged about 46 years, r/o-
Colony, Indera abad 281004 do hereby
solemnly affirm and declare as under:

1. THAT being the Respondent, I am competent to depose the present affidavit.

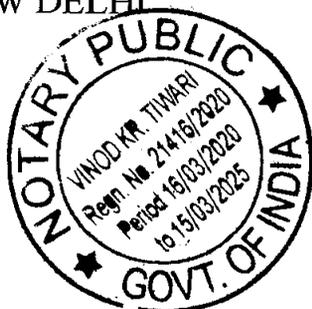
2. THAT the accompanying Miscellaneous Application has been drafted by my Counsel under my instructions.

3. THAT having gone through the contents of the same, I say that the contents are true and correct to the best of my belief.



DEPONENT

NEW DELHI



DATED: 01.01.2023.

VERIFICATION:

02 FEB 2023

Verified at New Delhi on this 01st day of Feb. 2023, that the contents of the above Affidavit and true and correct based on knowledge derived from official records and nothing material has been concealed *therefrom.*

DEPONENT

NEW DELHI has
I identified the Deponent who has
signed/thumb impression before me



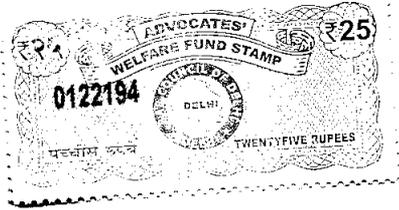
CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI.

Divine daughter

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020
NOTARY PUBLIC (NEW DELHI)

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02 FEB 2023



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BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

NEW DELHI

OA 418/2021 & OA 447/2021

IN THE MATTER OF :

TILAK RAJ ADHANA & ORS.

....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH

....RESPONDENTS

Know all to whom these present shall come that I/We do hereby appoint

MR. VIPIN TYAGI & MR. VEDANSH ANAND

ADVOCATE FOR RESPONDENT NO .1

Chamber No . 304 , District Court Compound Rajnagar Ghaziabad UP- 201002

Email: vktyagiadvocate@gmail.com & vedansh.anand@outlook.com

MN : 9350105180 , 8076802450

(hereinafter called the advocate/s) to be my/our Advocates in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign, file, verify and present pleadings, appeals, cross-objections or petitions for executions review revision, withdrawal, compromise or other petitions or affidavits or other documents as may-be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arises touching or in any manner relating to the said case.

Executed by
Minor Irrigation Division
Ghaziabad

To take execution proceedings.

To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes.

And I/We undertake that I/We or my/our duly authorized agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called.

And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself.

And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 17th day JAN 2023.

Accepted subject to the terms of the fees .


VEDANSH ANAND
 Advocate
 Enrolment No. 13478/2020
 Advocate Supreme Court
 Vipin Tarsi



FOR - RESPONDENT NO. 1

Client